

29th March, 1921

THE
LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

FIRST SESSION
OF THE
LEGISLATIVE ASSEMBLY, 1921



SIMLA
SUPERINTENDENT, GOVERNMENT CENTRAL PRESS
1921

Rs. 9-8 or 15s. 9d.

LEGISLATIVE ASSEMBLY.

Tuesday, 29th March, 1921.

PROROGATION OF THE COUNCIL OF STATE AND THE LEGISLATIVE ASSEMBLY.

His Excellency the Viceroy having arrived in procession with the Presidents of the Council of State and the Legislative Assembly took his seat on the dais at a quarter after nine of the clock.

H. E. the Viceroy : The first Session of the reformed Indian Legislature has come to an end, and I am here to prorogue it with the ceremony which is traditional in the Mother of Parliaments. Throughout the Session your distinguished Presidents have led you in the paths of Parliamentary practice, and I am confident that you all have wished to be so led and to conduct your business in a manner consonant with the highest traditions of Parliamentary procedure.

On you has fallen a very special responsibility—the responsibility of founding a tradition, and I congratulate you on the manner in which you have risen to the height of your great opportunity. Government and non-officials alike were unfamiliar with the new procedure, and if mistakes have been made they were due to that unfamiliarity. But after all it is not so much the letter which matters, but the spirit—the spirit which giveth life. And what of the spirit which has informed your deliberations? I make bold to say that the tone and temper of your deliberations have been the outstanding feature of the past Session. Non-officials have shown a sense of balance and responsibility in their treatment of great questions, and the Government have endeavoured to give the fullest possible effect, consistent with their own responsibility to Parliament, to the governing principles of the new Constitution. The working of a Constitution, believe me, is no easy task. Any Constitution can be reduced to an absurdity if its constituent parts are unmindful of their responsibility to work it with good-will and fair play. British Constitutional institutions have flourished because of the spirit which has informed those who work them. It may interest you to be reminded of what Mr. Gladstone wrote of the British Constitution—‘The British Constitution’ he said ‘leaves open doors which lead into blind alleys; for it presumes more boldly than any other, the good sense and good faith of those who work it. If unhappily, these personages meet together, on the great arena of a nation’s fortunes, as jockeys meet upon a race-course, each to urge to the uttermost, as against the others, the power of the animal he rides, or as counsel in Court, each to procure the victory of his client, without respect to any other interest or right; then this boasted Constitution of ours is neither more nor less than a heap of absurdities’. Mr. Gladstone then goes on to depict how each portion of the Constitution could wreck the working of the whole by a strict adherence to the letter of its powers. He proceeds however—‘But the assumption is that the depositaries of power will all respect one another; will evince a consciousness that they are working in a common interest for a common aim; that they will be possessed, together, with not less than an average intelligence, of not less than an average sense of equity and of public interest and rights.’

It is in the spirit of this passage that my Government have approached the new Constitution. It is in the spirit of this passage that members have

[H. E. the Viceroy.]

worked this Session. Even the British Constitution, as Mr. Gladstone has shown, may break down if it is worked in any way other than that of mutual respect and in a common interest for a common aim. It is, then, in the belief that it is with good sense and good-will that the new Constitution will be worked that I have faith in what I have set my hand to.

It is the first step which counts, and this first Session should go far to dispel the doubts of those who have looked upon our new constitutional departure with gloomy forebodings. It should go far to hearten those who are pledged to fight the constitutional cause against the forces of disorder and anarchy. But for those who have displayed such conspicuous wisdom and courage in launching the new Constitution on right lines, there still remains work to do. There is need for the spreading of the constitutional gospel in the country. You will then, I hope, in your recess make an organised effort to teach people what this reformed Constitution means; that real powers—not sham—are vested in the Councils, and how surely through these Councils progress must come.

And now it falls to my lot to bid you farewell. Before you meet again another will stand in my place, one who is marked out by achievement, by experience and by character as offering the promise of a great Viceroyalty. I know I can assure him of a warm and hearty reception on the part of you all. He will find difficulties to meet him, but they are, I think, less than they appeared likely to be some six or seven weeks ago. My constant thought and endeavour has been to smooth his path, and in that, I believe, I have been in large measure successful. But I would not in saying this be unmindful of the mission of healing in which His Royal Highness the Duke of Connaught played so conspicuous and great a part. India has had on many occasions reason to be grateful to its British Emperors. This last visit of His Royal Highness, taken at the instance and by command of His Majesty, is one more proof of the constant solicitude of His Majesty for the well-being of his Indian subjects.

We have gone through troublous times during the past five years, but I ask you to look upon India's position in the Empire and at Home in 1916 and to-day. She has now an assured position in the Imperial Cabinet and her sons voice her views at its meetings. At Home Indians occupy the highest posts in Government, are responsible for the policy in those subjects which go to promote a country's well-being and in the rest exercise a far-reaching influence. In the sphere of the Indian Legislature you know your powers and in the Provincial Councils the powers and responsibility are even greater.

And all this has been accomplished during a period disturbed by war and the aftermath of war; nor was it at the expense of India's effort, for no one can gainsay that effort nor its decisive influence upon the war. My participation in your affairs is now at an end. It has been a high privilege to have been your Governor General during this great epoch. It is for you now to justify our great adventure. I have no fear that you will fall short of what is required of you. What is well begun is half done. Continue to exhibit the courage, the sobriety, the sense of responsibility of this first Session and there can be no doubt that your labours will not be in vain. I commend both you and them to the guidance of divine Providence.

I now declare this Session prorogued.

INDEX

TO THE

DEBATES OF THE LEGISLATIVE ASSEMBLY.

Volume I.

A.

ABDUL MAJID, SHAIKH.—

Oath of Office. 2.

See "Questions and Answers."

ABDUL QADIR, KHAN SAHIB MAULVI.—

Oath of Office. 2.

See "Questions and Answers."

ABDUL RAHMAN, MUNSHI.—

Oath of Office. 981.

ABUL KASEM, MAULVI.—

Oath of Office. 1467.

Resolutions *re* Esher Committee's Report. 1741.

ACCIDENTS.—

Question *re* — in factories. 315-316.

Question *re* Indians wounded and murdered. 109.

Question *re* persons accidentally shot or wounded. 143.

ACCOMMODATION.—

Question *re* — for clerical establishments at Simla. 718-719.

ACCOUNTANTS.—

Questions *re* Public Works Department and Railway —. 1670-1671.

ACETONE.—

Budget. Expenditure on — Factory. 1002-1006.

Budget. Manager, — Factory, Nasik. 997-1002.

ACT XX OF 1859.—

Question *re* —. 851.

ADDITIONAL MEMBERS' LIBRARY.—

Budget. Civil and Criminal Justice. 953-956.

ADJUSTMENT WITH PROVINCIAL GOVERNMENTS.—

Budget. —. 1096.

ADMINISTRATION OF JUSTICE.—

Budget. —. 953-956.

Budget. Civil and Criminal Justice. 953-956.

[H. E. the Viceroy.]

worked this Session. Even the British Constitution, as Mr. Gladstone has shown, may break down if it is worked in any way other than that of mutual respect and in a common interest for a common aim. It is, then, in the belief that it is with good sense and good-will that the new Constitution will be worked that I have faith in what I have set my hand to.

It is the first step which counts, and this first Session should go far to dispel the doubts of those who have looked upon our new constitutional departure with gloomy forebodings. It should go far to hearten those who are pledged to fight the constitutional cause against the forces of disorder and anarchy. But for those who have displayed such conspicuous wisdom and courage in launching the new Constitution on right lines, there still remains work to do. There is need for the spreading of the constitutional gospel in the country. You will then, I hope, in your recess make an organised effort to teach people what this reformed Constitution means; that real powers—not sham—are vested in the Councils, and how surely through these Councils progress must come.

And now it falls to my lot to bid you farewell. Before you meet again another will stand in my place, one who is marked out by achievement, by experience and by character as offering the promise of a great Viceroyalty. I know I can assure him of a warm and hearty reception on the part of you all. He will find difficulties to meet him, but they are, I think, less than they appeared likely to be some six or seven weeks ago. My constant thought and endeavour has been to smooth his path, and in that, I believe, I have been in large measure successful. But I would not in saying this be unmindful of the mission of healing in which His Royal Highness the Duke of Connaught played so conspicuous and great a part. India has had on many occasions reason to be grateful to its British Emperors. This last visit of His Royal Highness, taken at the instance and by command of His Majesty, is one more proof of the constant solicitude of His Majesty for the well-being of his Indian subjects.

We have gone through troublous times during the past five years, but I ask you to look upon India's position in the Empire and at Home in 1916 and to-day. She has now an assured position in the Imperial Cabinet and her sons voice her views at its meetings. At Home Indians occupy the highest posts in Government, are responsible for the policy in those subjects which go to promote a country's well-being and in the rest exercise a far-reaching influence. In the sphere of the Indian Legislature you know your powers and in the Provincial Councils the powers and responsibility are even greater.

And all this has been accomplished during a period disturbed by war and the aftermath of war; nor was it at the expense of India's effort, for no one can gainsay that effort nor its decisive influence upon the war. My participation in your affairs is now at an end. It has been a high privilege to have been your Governor General during this great epoch. It is for you now to justify our great adventure. I have no fear that you will fall short of what is required of you. What is well begun is half done. Continue to exhibit the courage, the sobriety, the sense of responsibility of this first Session and there can be no doubt that your labours will not be in vain. I commend both you and them to the guidance of divine Providence.

I now declare this Session prorogued.

INDEX

TO THE

DEBATES OF THE LEGISLATIVE ASSEMBLY.

Volume I.

A.

ABDUL MAJID, SHAIKH.—

Oath of Office. 2.

See "Questions and Answers."

ABDUL QADIR, KHAN SAHIB MAULVI.—

Oath of Office. 2.

See "Questions and Answers."

ABDUL RAHMAN, MUNSHI.—

Oath of Office. 981.

ABUL KASEM, MAULVI.—

Oath of Office. 1467.

Resolutions *re* Esher Committee's Report. 1741.

ACCIDENTS.—

Question *re* — in factories. 315-316.

Question *re* Indians wounded and murdered. 109.

Question *re* persons accidentally shot or wounded. 143.

ACCOMMODATION.—

Question *re* — for clerical establishments at Simla. 718-719.

ACCOUNTANTS.—

Questions *re* Public Works Department and Railway —. 1670-1671.

ACETONE.—

Budget. Expenditure on — Factory. 1002-1006.

Budget. Manager, — Factory, Nasik. 997-1002.

ACT XX OF 1859.—

Question *re* —. 851.

ADDITIONAL MEMBERS' LIBRARY.—

Budget. Civil and Criminal Justice. 953-956.

ADJUSTMENT WITH PROVINCIAL GOVERNMENTS.—

Budget. —. 1096.

ADMINISTRATION OF JUSTICE.—

Budget. —. 953-956.

Budget. Civil and Criminal Justice. 953-956.

AERODROME.—

Budget. — at Allahabad. 1007-1010.

AEROPLANES.—

Question *re* machine guns and —. 313

AGARWALA, LALA GIRDHARILAL.—

Budget. 723-725.

Budget. Delhi Capital Outlay. 1174-1175.

Budget. Finance Bill. 1275-1276, 1290, 1298, 1309, 1329, 1330, 1551, 1352-1353, 1358, 1363, 1382-1383.

Budget. Railways. 1158-1159.

Code of Civil Procedure (Amendment) Bill. 1244-1245.

Election of Deputy President. 3.

Factories (Amendment) Bill. 1232-1233.

Oath of Office. 2.

Resolution *re* Bihar and Orissa Executive Council. 626-627.

Resolution *re* export of cattle. 527-528.

Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 568.

Resolution *re* Press and Registration of Books Act and Press Act. 349.

See "Questions and Answers."

AGRA.—

Question *re* common High Court for — and Oudh. 1650-1651.

AGNIHOTRI, MR. KUNJ BEHARILAL.—

Oath of Office. 651.

AGRICULTURAL DEPARTMENT.—

Question *re* expenditure by —. 132.

AGRICULTURE.—

Budget. Agricultural and Veterinary periodicals and journals. 992-994.

Budget. —. 989-995.

Budget. Entertainment of visitors. 995.

Budget. Gazetted staff at Pusa. 989-992.

Budget. Provision for grants to tea. 994.

Budget. Second Imperial Economic Botanist. 994-995.

Question *re* improvement of —. 24.

AHMAD BAKSH KHAN, MR.—

Oath of Office. 2.

Resolution *re* meetings of the Legislative Assembly. 596-597.

AHMED REZA KHAN.—

Question *re* —'s fatwas on non-co-operation. 44.

AIR FORCE(S).—

Questions *re* — in India. 1675-1677.

Question *re* Indians in —. 230.

Question *re* schools for airmen. 230.

AIYANGAR, MR. M. G. MUKUNDARAJA.—

Oath of Office. 2

Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 564-565.

See "Questions and Answers."

AIYAR, MR. A. V. V.—

Budget. Finance Bill. 1227.

Budget. Remittances. 1189, 1190.

Oath of Office. 651.

AJMER-MERWARA.—Question *re* — and Legislative Assembly. 309-310.**AKBAR ROAD, RAISINA, DELHI.—**Question *re* electric lights in —. 1446.**AKRAM HUSSAIN BAHADUR, PRINCE AFSAR-UL-MULK MIRZA MUHAMMAD.—**

Oath of Office. 2.

Resolution *re* meetings of the Legislative Assembly. 596.**ALI BUKSH MOHAMED HUSSAIN, MR.—**

Oath of Office. 2.

See "Questions and Answers."

ALI RAJAHS OF CANNANORE.—Question *re* —. 304.Statement *re* —. 1467-1468.**ALLAHABAD.—**

Budget. Aerodrome at —. 1007-1010.

ALLAHABAD HIGH COURT.—Question *re* Additional Indian Judge at —. 1653.Question *re* — (not answered). 199.Question *re* five-Judge ruling of the —. 1657-1658.**ALLOCATION OF BALANCES.—**Question *re* —. 583-584.**ALLOWANCES.—**

Budget. Estimate for local —. 797-798.

Budget. Local —, Sindh Division. 800-801.

Budget. Overtime and holiday —. 810-811.

Budget. Superannuation — and pensions. 1076.

AMERICAN LECTURER.—

Budget. Visit of an —. 937-943.

AMJAD ALI, MR.—

Budget. Finance Bill. 1388-1389.

Budget. Railways. 1156.

Finance Bill. 1568.

Land Acquisition (Amendment) Bill. 1490.

Oath of Office. 2.

AMJAD ALI, MR.—*contd.*

Penal Code (Amendment) Bill. 475-476, 1251, 1252.

Resolutions *re* Esher Committee's Report. 1711.

Resolution *re* inquiry into the causes of non-co-operation. 645-646.

Resolution *re* repressive measures. 1516.

ANDAMANS.—

Budget. Hire of steamer. 956-960.

Budget. Jails and Convict Settlements. 956-960.

Question *re* Colonel Wedgewood and ——. 216.

Question *re* "Life in the Andamans." 310.

Question *re* political prisoners in the ——. 426.

Question *re* prison life in the ——. 420.

Question *re* report on the ——. 310.

ANDHRA DISTRICTS.—

Question *re* separate University for ——. 909.

ANGLO-INDIA AND COLONIAL STEAM NAVIGATION COMPANY.—

Question *re* ——. 145-146.

ANGLO-INDIAN COMMUNITY.—

Question *re* Calcutta Domiciled Community Inquiry Committee. 1196-1197.

ANTHRAX.—

Question *re* — in Calcutta. 582.

ARABIA.—

Question *re* pilgrimage to — and Mesopotamia. 50.

ARCHÆOLOGY.—

Budget. ——. 965-975.

Budget. Conservation of ancient monuments. 965-975.

ARMS.—

Question *re* — and ammunition without licence. 1474-1475.

Question *re* licences for ——. 23-24.

ARMS ACT.—

Question *re* Europeans and ——. 41.

Question *re* exemption from the ——. 426-427.

ARMS RULES.—

Question *re* licences under new ——. 1621-1622.

Question *re* new ——. 1650.

ARMY.—

Question *re* ——. 312-313.

Question *re* Indian regiments. 313.

Question *re* Indians in the ——. 1654-1656.

Question *re* Indians in the — holding commissions. 227.

Question *re* Indian troops. 297-298, 310.

Question *re* loans, attachments, etc., of officers and other ranks. 18.

Question *re* regular troops. 814.

Resolution *re* — in India. 182-197.

ARMY DEPARTMENT.—

Question *re* Branches of the ——. 845-846.

ARMY HEADQUARTERS.—

Question *re* alleged hardships of — employees. 717-718.

Question *re* ——. 718.

Question *re* — employees and His Royal Highness the Duke of Connaught's visit to Delhi. 1675.

ARRAH RIOT.—

Question *re* Katarpur and — prisoners. 127.

ASAD ALI, KHAN BAHADUR MIR.—

Budget. Council Chamber, Simla. 1056.

Budget. Motor Bus Service. 1029.

Oath of Office. 1.

See "Questions and Answers."

ASJAD-ULLAH OF MEHANGAON, MAULVI MIYAN.—

Oath of Office. 2.

ASSAM.—

Question *re* revenue and expenditure for — and Sind. 39.

Question *re* — Council. 589.

Question *re* President of the — Council. 1401.

ASSAULTS.—

Questions *re* — upon Indians by Europeans. 241.

ASSISTANT FINANCIAL ADVISER.—

Budget. —. 945-946.

ASSISTANT METALLURGICAL INSPECTORS.—

Budget. —. 1022-1023.

ASSISTANT SECRETARY (IES).—

Budget. —'s pay. 946-947.

Question *re* — to the Government of India. 1558-1560.

ATTENDANCE OF MEMBERS.—

Message from the Governor General *re* ——. 2-3.

AUDIT.—

Budget. —. 953.

AURANGABAD.—

Question *re* inconvenience felt by the people of ——. 1440.

AVIATION.—

Budget. Aerodrome at Allahabad. 1007-1010.

Budget. —. 1007-1010.

B.**BAGDE, MR. K. G.—**

Budget. Finance Bill. 1287-1288, 1354-1355, 1361, 1362, 1361.

uBdget. Fresh charges. 996, 997.

BADGE, MR. H. G.—*contd.*

- Budget. Indian Students' Department. 1136.
- Budget. Veterinary Deputy Superintendents. 995-996.
- Factories (Amendment) Bill. 1236.
- Oath of Office. 2.
- Resolution *re* codification of Hindu Law. 1584-1587, 1605.
- See "Questions and Answers."

BAJPAI, RAI BAHADUR S. P.—

- Budget. 782-784.
- Oath of Office. 5.
- See "Questions and Answers."

BALLOT FOR BILLS AND RESOLUTIONS.—

- Mode of ——. 6.

BANDE-MATARAM PUBLICATIONS.—

- Question *re* ——. 143.

BANSI.—

- Question *re* Bhagalpur — Branch line. 844-845.

BAR, INDIAN.—

- Resolution *re* creation of an ——. 371-392.

BARNES, HONOURABLE SIR GEORGE.—

- Budget. Railways. 1153-1154.
- Budget. Working Expenses. 870-871, 883.
- Emigration Bill. 1460-1465.

BARODAWALLA, MR. SALEBHOY KARIMJI.—

- Oath of Office. 2.

BARUA, SRIJUT DEBI CHARAN.—

- Budget. Finance Bill. 1300-1310, 1346.
- Election of Deputy President. 3.
- Factories (Amendment) Bill. 1233-1234.
- Oath of Office. 2.
- Resolution *re* export duty on tea. 1466.
- Resolution *re* military expenditure of the Government of India. 155.
- See "Questions and Answers."
- Tea Cess (Amendment) Bill. 60.

BEGAR.—

- Question *re* system of — and Rasad. 1431-1432, 1441.

BENARES HINDU UNIVERSITY.—

- Question *re* — and the Legislative Assembly. 1650.

BENGAL.—

- Question *re* Boards of Revenue in — and Bihar and Orissa. 46-47.
- Question *re* Presidency of — and its financial difficulties. 220.
- Question *re* reunion of Sylhet with —. 1443.

BENGAL AND NORTH-WESTERN RAILWAY.—

- Question *re* culverts and waterways on the —. 843-844.

BENGAL EXECUTIVE COUNCIL.—Question *re* ——. 224.Question *re* Executive Councils, Madras, Bombay and Bengal. 28.**BERAR.—**Question *re* anomalous status of ——. 1431.Question *re* financial position of ——. 1430-1431.**BHAGALPUR.—**Question *re* — Bansi Branch line. 844-845.**BHARGAVA, RAI BAHADUR PANDIT JAWAHAR LAL.—**

Budget. 728-730.

Budget. North-West Frontier Province. 1102.

Budget. Reduction by three lakhs in forests. 866.

Budget. Reduction of grant by Rs. 12,00,000. 901.

Budget. Visit of an American lecturer. 940.

Factories (Amendment) Bill. 1236-1237.

Oath of Office. 2.

Penal Code (Amendment) Bill. 1253.

Resolution *re* codification of Hindu Law. 1593.Resolution *re* export of cattle. 530-531.Resolution *re* listed posts in the Indian Civil Service. 169-170.Resolution *re* martial law administration in the Punjab in 1919. 84.Resolution *re* raids in the North-West Frontier Province. 517.

See "Questions and Answers."

BIHAR AND ORISSA.—Question *re* — Executive Council. 21, 309.Question *re* Boards of Revenue in Bengal and ——. 46-47.Question *re* Executive Council in ——. 46.Question *re* irrigated areas in the United Provinces and ——. 29.Question *re* recruitment of police in ——. 132.Resolution *re* — Executive Council. 617-630.**BIJLIKHAN, SARDAR GULAMJILANI.—**

Oath of Office. 2.

BILLS.—

— passed by the Council of State. 472, 1255.

Mode of ballot for — and Resolutions. 6.

BISHAMBHAR NATH, RAI BAHADUR.—

Budget. 776-778.

Oath of Office. 2.

Resolution *re* Select Committee on the Esher Committee's Report. 663.**BOARD OF REVENUE.—**Question *re* — in Bengal and Bihar and Orissa. 46-47.Question *re* —, United Provinces. 146.**BOMBAY.—**Question *re* foreign coal at the Port of ——. 981.Questions *re* postal clerks in the — Presidency. 1435-1440.Question *re* railway line from Mangalore to ——. 415.

BOMBAY EXECUTIVE COUNCIL.—

Question *re* Executive Councils, Madras, Bombay and Bengal. 28.
BONES.—

Question *re* export of — and manures. 23.

BOTANICAL SURVEY.—

Budget. —. 962-963.

Budget. Freight and other charges. 962-963.

BRAZIL.—

Question *re* labour in Fiji and —. 104.

BREACH OF CONTRACT.—

Question *re* — of service. 849-850.

BRYANT, MR. J. F.—

Budget. Finance Bill. 1307.

Budget. Provision for Coorg. 858.

Oath of Office. 2.

Resolution *re* creation of an Indian Bar. 381-382.

Resolution *re* English translation of accounts and statements of income submitted to the income-tax authorities in the Madras Presidency. 614-615.

BUDGET.—

— for 1921-22. 434-468.

Discussion on General Demands. 659-660.

General discussion on the —. First stage 664-714, 720-794.

Second stage. 796-842, 851-905, 915-980, 989-1064, 1076-1145, 1147-1190.

Final stage. 1198-1228, 1255-1400.

Message from the Governor General *re* appointment of days for the presentation and discussion of the —. 57-58.

Question *re* — for 1921-22 and the Calcutta University. 720.

Time limit for speeches fixed. 650.

BULLETINS OF INDIAN INDUSTRIES AND LABOUR.—

Question *re* —. 1623.

BURDON, MR. E.—

Oath of Office. 1.

BURMA.—

Question *re* — and the Council of State. 216.

Question *re* — and the Legislative Assembly. 217-218.

Question *re* constitutional reforms in —. 216-217.

Question *re* High Court in —. 651.

Question *re* superior judicial services in —. 651.

BURMESE NEWSPAPER.—

Question *re* official —. 715.

C.

CADET COLLEGES.—

Question *re* —, Military Training Schools, etc. 655-656.

CALCUTTA.—

Budget. Imperial Library, —. 1013-1021.

CALCUTTA DOMICILED COMMUNITY INQUIRY COMMITTEE.—

Question *re* —. 1196-1197.

CALCUTTA HIGH COURT.—

Question *re* vakils and the —. 239.

CALCUTTA UNIVERSITY.—

Question *re* Budget for 1921-22 and the —. 720.

Questions *re* the —. 199-202, 301-302.

Question *re* reconstruction of the —. 26-27.

CALCUTTA UNIVERSITY BILL.—

Motion for leave to introduce. 479-480.

Introduced. 480.

Taken into consideration. 1238.

Passed. 1238.

Message from the Council of State *re* the —. 1683.

CALICUT.—

Question *re* arrests at —. 589.

CANALS.—

Question *re* initial outlay on — in India. 1668-1669.

CANTONMENTS.—

Question *re* expulsion of persons from —. 1401.

Question *re* reforms in —. 420-421.

Question *re* incomes in —. 422.

CANTONMENT CASES.—

Question *re* —. 421.

CAPITAL.—

Question *re* — for the United Provinces. 202.

CARTER, SIR FRANK.—

Budget. 700-702.

Budget. Finance Bill. 1224, 1308-1309, 1316, 1351, 1371, 1379.

Budget. Stationery and printing. 1076-1077, 1088.

Import and Export of Goods (Amendment) Bill. 324.

Oath of Office. 1.

Resolution *re* equality of status of two Chambers. 555.

Resolution *re* establishment of Government health services. 277.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 257.

Resolution *re* minimum age of admission of children in industrial employment. 292.

See "Questions and Answers."

CATTLE.—

- Question *re* Bill for protecting — in India. 1625-1642.
 Question *re* — of the Ongole breed. 507.
 Question *re* condition of —. 102.
 Question *re* slaughter of —. 50, 55-56, 133.
 Question *re* export of —. 520-531.

CATTLE BREEDING.—

- Question *re* — and dairying industry. 986-987.

CENSUS.—

- Budget. —. 1011.
 Question *re* forthcoming —. 848-849.
 Question *re* race, caste and creed in — operations. 985-986.

CENTRAL PROVINCES.—

- Budget. Reduction of three appointments in the —. 830-831.

CENTRAL RESEARCH INSTITUTE.—

- Question *re* —. 1408-1409.

CHAIRMEN.—

- Panel of —. 58.

CHAMBER OF PRINCES.—

- Question *re* —. 580.

CHATTERJEE, MR. J. C.—

- Oath of Office. 295.

CHAUDHURI, MR. J.—

- Budget. 711-714.
 Budget. Conservation of ancient monuments. 969.
 Budget. Expenditure on Acetone Factory. 1005.
 Budget. Finance Bill. 1345-1346, 1349, 1370, 1383.
 Budget. Imperial Library, Calcutta. 1016-1017.
 Budget. Reduction of demand under head "Taxes on Income." 832.
 Budget. Stationery and printing. 1086-1088.
 Code of Civil Procedure (Amendment) Bill. 1240-1250.
 Code of Criminal Procedure (Amendment) Bill. 469, 470.
 Finance Bill. 1569-1570.
 Import and Export of Goods (Amendment) Bill. 330.
 Land Acquisition (Amendment) Bill. 1490, 1499.
 Oath of Office. 2.
 Penal Code (Amendment) Bill. 474-475.
 Resolution *re* establishment of Government health services. 273-274.
 Resolution *re* martial law administration in the Punjab in 1910. 65-68.
 Resolution *re* programme of New Delhi works. 1511-1512.
 See "Questions and Answers."
 Tea Cess (Amendment) Bill. 60.

CHAUDHRI, RAI BAHADUR NAGENDRA NATH.—

- Oath of Office. 2.

CHIEF INSPECTOR OF MINES.—

- Question *re* annual report of the —. 1074.

CHIROL, SIR VALENTINE.—

Question *re* ——. 143-144.

CIVIL ADMINISTRATION.—

Question *re* economy in the cost of ——. 719.

CIVIL AND CRIMINAL JUSTICE.—

Budget. ——. 953-956.

CIVIL AND MILITARY ASSISTANT SURGEONS.—

Questions *re* ——. 982-984.

CIVIL APPEALS.—

Question *re* preparation of records in ——. 1065.

CIVIL MARRIAGE (AMENDMENT) BILL.—

Motion for leave to introduce. 1551-1552.

Introduced. 1552.

CIVIL WORKS.—

Budget. ——. 1025-1064.

Budget. Council Chamber, Simla. 1033-1063.

Budget. Longwood Hotel, Simla. 1030-1032.

Budget. Motor Bus Service. 1027-1030.

Budget. Provision of Ra. 3,00,000 for the Viceregal Estate. 1025-1027.

CLERKS.—

Question *re* accommodation for — at Simla. 718-719.

Question *re* Government of India ——. 1192-1193, 1194-1195, 1661-1662.

Question *re* memorials of Assistants and ——. 847.

Question *re* ministerial establishments of attached offices. 1553-4.

Question *re* office hours in the Government of India Secretariat. 1446.

Question *re* revision of pay of Imperial Secretariat establishments. 847.

See "Statement."

CLOTH.—

Question *re* high prices of foodstuffs and ——. 25.

CLOTHING.—

Budget. Liveries and — for superior officers. 796-797.

COAL.—

Question *re* — mining concession. 579.

Question *re* — traffic. 141-143.

Question *re* foreign — at the Port of Bombay. 981.

Question *re* railway extensions into — fields. 579-580.

Question *re* workers in — mines. 314-315.

CODE OF CIVIL PROCEDURE.—

Question *re* ——. 231.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL.—

Bills passed by the Council of State. 472.

Motion for leave to introduce. 478-479.

Introduced. 479.

Motion to refer to Select Committee. 1244-1246.

Motion to re-circulate. 1246-1251.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL.—*contd.*

Taken into consideration. 1240-1241.

Passed. 1241.

CODE OF CRIMINAL PROCEDURE.—

Question *re* ——. 22.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL.—

Message from the Council of State. 434.

Motion to refer to a Joint Committee negatived. 460-471.

CODIFICATION OF HINDU LAW.—

Resolution *re* ——. 1584-1605.

COLOMBO.—

Question *re* servants of upper class passengers travelling to ——. 226-227.

COLONIZATION.—

Question *re* — outside India. 114-115.

COMMANDER-IN-CHIEF, H. E. THE.—

Budget. 741-745.

Question *re* — and War Office. 299-300.

Resolutions *re* Esber Committee's Report. 1738-1739, 1754, 1755-1756, 1757.

Resolution *re* martial law administration in the Punjab in 1919. 71-72.

COMMERCE DEPARTMENT.—

Budget. Assistant Secretary's pay. 946-947.

COMMERCIAL INTELLIGENCE.—

Budget. ——. 1010-1011.

COMMISSIONS.—

Budget. — to private individuals. 829-830.

Question *re* Indians in the Army holding ——. 227.

Question *re* King's ——. 308-309.

Question *re* publication of rules *re* His Majesty's ——. 1442.

Resolution *re* reports of — and committees. 392-399.

COMMITTEES.—

Resolution *re* reports of commissions and ——. 392-399.

COMPANIES ACT, 1913.—

Question *re* Indian ——. 130-131.

COMPASSIONATE GRANTS.—

Question *re* provision for families of Government servants. 415-416.

CONCESSION TICKETS.—

Question *re* ——. 206.

CONFERENCE, IMPERIAL.—

Question *re* — in London. 657, 659.

CONNAUGHT, H. R. H. THE DUKE OF.—

Inauguration of the Council of State and Legislative Assembly. 13-18.

Question *re* Army Headquarters employees and —'s visit to Delhi. 1675.

Statement *re* details of cost of visit of ——. 1583.

CONVENTION.—

Resolution *re* hours of work on the draft — of the Washington Labour Conference. 249-261.

CONVICT SETTLEMENTS.—

Budget. Hire of steamer. 956-960.

Budget. Jails and —. 956-960.

CO-OPERATIVE SOCIETIES ACT.—

Question *re* —. 1446.

COORG.—

Budget. Provision for —. 856-859.

COTELINGAM, MR. J. P.—

Budget. 730-732.

Budget. Indian Students' Department. 1136.

Budget. Finance Bill. 1276, 1385.

Finance Bill. 1575.

Oath of Office. 2.

Resolutions *re* Esher Committee's Report. 1706.

Resolution *re* establishment of Government health services. 277.

Resolution *re* inquiry into the causes of non-co-operation. 644-645.

Resolution *re* martial law administration in the Punjab in 1919. 95.

COUNCIL BILLS.—

Question *re* sale of — and Reverse Councils. 114.

COUNCIL CHAMBER, SIMLA.—

Budget. —. 1033-1063.

COUNCIL OF STATE.—

Bills passed by the —. 472, 1255.

Inauguration of the — and Legislative Assembly. 9-18.

Prorogation of the — and Legislative Assembly. 1763-1764.

Question *re* Burma and the —. 218.

Question *re* Local Governments' publications and Members of the Indian Legislatures. 1474.

Question *re* Members of Legislative Assembly and —. 594.

Question *re* questions in the Legislative Assembly and —. 1554-1555.

Question *re* resolutions in the Legislative Assembly and —. 1555.

Resolution *re* equality of status of two Chambers. 531-560.

See "Message."

COURT FEES ACT.—

Question *re* —. 137.

COURT OF APPEAL.—

Question *re* supreme — in India. 30.

Resolution *re* ultimate — in India. 1606-1615.

COWS.—

Question *re* dairy farms and mileh —. 306.

CREWE COMMITTEE.—

Question *re* —'s report. 298.

CRIMINAL INVESTIGATION DEPARTMENT.—

Question *re* —. 237.

CRIMINAL PROCEDURE.—

Question *re* racial differences in —. 23, 229.

CRIMINAL PROCEDURE CODE.—

Question *re* —. 22.

CROOKSHANK, COLONEL SIR SYDNEY.—

Budget. Civil Works. 1025.

Budget. Council Chamber, Simla. 1053-1054.

Budget. Delhi Capital Outlay. 1162, 1164-1167, 1175-1179, 1180.

Budget. Irrigation and Waterways. 889.

Budget. Irrigation in the North-West Frontier Province. 1162.

Budget. Longwood Hotel, Simla. 1031.

Budget. Motor Bus Service. 1027-1028, 1029.

Budget. North-West Frontier Province. 1114-1115.

Budget. Provision of Rs. 3,00,000 for the Viceregal Estate. 1026-1027.

Budget. Sukker Barrage Scheme and Canal. 1187-1188.

Oath of Office. 1.

Resolutions *re* Esher Committee's Report. 1743.

Resolution *re* programme of New Delhi works. 1507-1509, 1511, 1513.

CROWN COLONIES.—

Question *re* —. 654.

CULVERTS.—

Question *re* — and waterways on the Bengal and North-Western Railway. 843-844.

CURRENCY.—

Budget. —. 1024.

CURRENCY COMMISSION.—

Question *re* —. 317.

CURRENCY NOTES.—

Question *re* form and design of —. 908.

CURRIMBHOY, MR. RAHIMTOOLA.—

Budget. 674-676.

Oath of Office. 2.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 256-257.

Resolution *re* minimum age of admission of children in industrial employment. 285-286.

CUSTOMS.—

Budget. —. 796-818.

Budget. — Recreation Club. 798-800.

Budget. Estimate for local allowances. 797-798.

Budget. Executive subordinates. 801-802.

Budget. Expenditure from revenue. 796.

Budget. Liveries and clothing for superior officers. 796-797.

CUSTOMS—*contd.*

- Budget. Local allowances, Sindh Division. 800-801.
 Budget. Lump provision for revision. 802-810.
 Budget. Lump provision for revision of establishment. 811-818.
 Budget. Overtime and holiday allowances. 810-811.
 Budget. Revision of establishment of Madras Customs House. 797.

CUTTACK.—

- Question *re* message from the citizens of —. 984-985.
 Question *re* railway from — to Kurdrapara. 581.

D.

DAIRY FARMS.—

- Question *re* — and milch cows. 306.

DAIRYING.—

- Question *re* cattle breeding and —. 986-987.

DALAL, SARDAR BOMANJI ARDESHIR.—

- Oath of Office. 2.

DAS, BABU BRAJA SUNDAR.—

- Oath of Office. 2.

- Resolution *re* Bihar and Orissa Executive Council. 617-619, 627-629.

See "Questions and Answers."

DAS, PANDIT RADHA KISHEN.—

- Budget. 774-776.

- Oath of Office. 2.

- Resolution *re* inquiry into the causes of non-co-operation. 644.

DELHI.—

- Budget. Motor Bus Service. 1027-1030.

- Budget. Provision of Rs. 3,00,000 for the Viceregal Estate. 1025-1027.

- Question *re* electric lights in Akbar Road, Raisina, —. 1446.

- Question *re* expenditure for pylons. 426.

- Question *re* Gymkhana Club in Raisina. 1558.

- Question *re* increase of house-rent in — City. 1446-1447.

- Question *re* works assistants in New —. 1445.

- Resolution *re* programme of New — works. 1504-1513.

See "Government of India."

DELHI CAPITAL OUTLAY.—

- Budget. —. 1162-1182.

DELHI CENTRAL HEALTH BOARD.—

- Budget. —. 980.

DELHI COURTS.—

- Question *re* civil suits in —. 1191.

DELHI ELECTIONS.—

- Question *re* conduct of the —. 1410-1411.

DELHI LOCAL FUNDS.—

Budget. —. 978-979.

DELHI MOTOR SHOW.—

Question *re* fire in the —. 654.

DELHI MUNICIPAL BOARD.—

Question *re* —. 1664.

DELHI POLICE.—

Question *re* complaints against —. 717.

DELHI PROVINCE.—

Question *re* appointments in —. 41.

Question *re* enlargement of —. 655.

DENTITH, MR. A. W.—

Oath of Office. 2.

DEPOSITS AND INTEREST-FREE ADVANCES.—

Budget. —. 1184.

DEPUTY COLLECTORS.—

Question *re* — and Extra Assistant Commissioners. 1672-1673.

DEPUTY COMMISSIONER, DELHI.—

Question *re* memorial from the staff of the —. 1405-1406.

DEPUTY COMMISSIONERS.—

Budget. Provision for two — (Madras). 819-829.

DEPUTY FINANCIAL ADVISER.—

Budget. —. 943-945.

DEPUTY PRESIDENT.—

Announcement that the Governor General has approved of the appointment of Mr. S. Sinha as —. 318.

Election of —. 3-4, 5-6.

DEPUTY PRESIDENT (LEGISLATIVE ASSEMBLY) SALARY BILL.—

Message from the Council of State *re* —. 1255.

Motion for leave to introduce. 58-59.

Introduced. 59.

Taken into consideration. 318-319.

Passed. 319.

DEPUTY SECRETARY.—

Budget. — in the Home Department. 943.

DEVOLUTION RULES.—

Question *re* minimum balance at credit of Local Governments. 584-585.

DHAMANGAON.—

Question *re* railway line between — and Yeotmal. 1432.

DINDIGUL.—

Question *re* — Palgat Railway. 1193.

DISALLOWED QUESTIONS.—

Question *re* —. 427.

DISCHARGE OF PERMANENT DEBT.—

Budget. —. 1184.

DISCHARGE OF TEMPORARY DEBT.—

Budget. —. 1184.

DISCHARGE OF UNFUNDED DEBT.—

Budget. —. 1184.

DISINFECTION OF WOOL.—Resolution *re* — and protection of women and children from lead poisoning. 269-271.**DISTRICT AND SESSIONS JUDGESHIPS.—**Question *re* —. 38.**DISTRICT JUDGES.—**Question *re* — from the Indian Bar. 1672.**DISTRICT MEDICAL AND SANITARY OFFICERS.—**Question *re* —. 227-228.**DOMINIONS, SELF-GOVERNING.—**Question *re* — and military contribution towards the unrest in the near and middle east. 45.**DUTY.—**Question *re* — on foreign liquors. 127-128.**DWARKADAS, MR. JAMNADAS.—**

Budget. 676-679.

Budget. Council Chamber, Simla. 1051-1053, 1053.

Budget. Finance Bill. 1224-1227, 1338-1341, 1344, 1350, 1385.

Budget. Imperial Library, Calcutta. 1018.

Budget. Indian Students' Department. 1132-1134, 1142, 1143.

Budget. North-West Frontier Province. 1115.

Budget. Officers on special duty. 935-936.

Budget. Visit of an American lecturer. 941.

Import and Export of Goods (Amendment) Bill. 331.

Oath of Office. 1.

Resolution *re* equality of status of two Chambers. 543-545, 557.Resolutions *re* Esher Committee's Report. 1759.Resolution *re* establishment of Government health services. 276-277.Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 260-261.Resolution *re* legislation for registration of trade unions. 500-502.Resolution *re* martial law administration in the Punjab in 1919. 61-64, 82, 83, 86, 96-97, 99, 101.Resolution *re* Press and Registration of Books Act and Press Act. 351, 354.Resolution *re* raids in the North-West Frontier Province. 517-518.Resolution *re* repressive measures. 1514, 1540-1541.

See "Questions and Answers."

E.

EAST AFRICA.—

Question *re* Trade Commissioner for ——. 103-104.

EASTERN BENGAL RAILWAY.—

Question *re* ——. 218-220, 238, 593-594, 1418-1429.

EAST INDIAN RAILWAY.—

Question *re* complaints against the ——. 1469.

EDUCATION.—

Budget. ——. 975.

Question *re* Central Advisory — Board. 23.

Question *re* number of students in certain institutions. 20-21.

Question *re* present system of — in Government schools. 850.

Resolution *re* female ——. 358-371.

See "Statement."

ELECTION.—

— of Deputy President. 3-4, 5-6.

ELECTRICITY (AMENDMENT) BILL.—

Permission to introduce on a later date granted. 481.

Motion for leave to introduce. 1238-1240.

Introduced. 1240.

Referred to a Joint Committee. 1475, 1605.

ELECTRIC LIGHTS.—

Question *re* — in Akbar Road, Raisina, Delhi. 1446.

EMIGRATION.—

Budget. ——. 1011-1013.

Question *re* — of Indians overseas. 237.

EMIGRATION BILL.—

Motion for leave to introduce. 1452.

Introduced. 1460-1465.

EMPIRE UNIVERSITIES' CONGRESS.—

Question *re* ——. 44-45.

EMPLOYMENT AGENCIES.—

Resolution *re* the Washington Labour Conference, — and unemployment. 262-269.

ENEMY MISSIONS BILL.—

Bills passed by the Council of State. 1255.

Taken into consideration. 1484-1485.

Passed. 1485.

Message from the Council of State. 1616.

ESHER COMMITTEE.—

Question *re* ——. 238.

Question *re* — and officers. 313.

Question *re* —'s recommendations. 308.

Question *re* —'s report. 135-137.

ESHER COMMITTEE—*contd.*

Report of the Committee appointed to consider the Report of the —, 1447-1451.

Resolution *re* appointment of Mr. Pickford to be a member of the Committee appointed to consider the Report of the —, 1022.

Resolution *re* —'s report. 1683-1762.

Resolution *re* Select Committee on the —'s report. 660-664.

EXCESS PROFITS DUTY ACT.—

Statement *re* number of appeals and petitions to the Chief authority under the —, 1197-1198.

EXCHANGE.—

Budget. —, 1024-1025.

Question *re* Indian —, 55.

Question *re* value of rupee. 215.

EXCISE.—

Budget. —, 859.

EXECUTIVE AND JUDICIAL FUNCTIONS.—

Question *re* separation of —, 228, 238.

EXECUTIVE COUNCIL(S).—

Budget. Provision for —, 916-917.

Question *re* Bihar and Orissa —, 309.

Question *re* Provincial —, 202-203, 224-225.

Resolution *re* Bihar and Orissa —, 617-630.

EXECUTIVE SUBORDINATES.—

Budget. —, 801-802.

EXPENDITURE.—

Question *re* economy in the cost of civil administration. 719.

Question *re* public —, 111.

Question *re* recurring —, 112.

EXPENDITURE FROM REVENUE.—

Budget. —, 796.

EXPENDITURE IN ENGLAND.—

Budget. —, 1119-1144.

Budget. Grosvenor Gardens. 1124-1125.

Budget. Indian Students' Department. 1125-1144.

Budget. Probationers for the Forest Department. 1120-1124.

EXPORT(S).—

Question *re* — and imports. 139.

Question *re* — of rice. 587-588.

Resolution *re* — of cattle. 520-531.

EXPORT DUTY(IES).—

Question *re* — on foodstuffs. 1663.

Question *re* — on hides and skins. 430-431, 1444.

Question *re* imports and —, 214.

Resolution *re* — on tea. 1466.

EXTRA ASSISTANT CANTONMENT MAGISTRATES.—

Question *re* ——. 421-422.

EXTRA ASSISTANT COMMISSIONERS.—

Question *re* Deputy Collectors and ——. 1672-1673.

EXTRA ASSISTANT CONSERVATORS.—

Budget. ——. 860-864.

F.**FACTORIES.—**

Question *re* accidents in ——. 315-316.

Question *re* compensation for injuries in ——. 1666.

Question *re* — for railway engines, etc. 231.

Question *re* factory inspectors. 316.

Question *re* Indian women doctors for ——. 316.

FACTORIES (AMENDMENT) BILL.—

Motion for leave to introduce. 481-484.

Introduced. 484.

Motion for reference to Joint Committee. 1228-1238.

Referred to Joint Committee. 1460.

FAIVAZ KHAN, MR. MOHAMMAD.—

Oath of Office. 2.

See "Questions and Answers."

"FATEH."—

Question *re* article in the ——. 423.

FELL, SIR GODFREY.—

Budget. 735-741.

Budget. Finance Bill. 1353-1354.

Oath of Office. 1.

Resolution *re* army in India. 187-192.

Resolutions *re* Esher Committee's Report. 1700, 1703-1705, 1714-1715, 1718, 1719-1721, 1730-1731, 1733, 1736, 1737-1738, 1743-1744, 1752-1753, 1755, 1756, 1758-1759, 1760-1761, 1762.

Resolution *re* martial law administration in the Punjab in 1919. 89-91.

Resolution *re* reports of commissions and committees. 393.

Resolution *re* Select Committee on the Esher Committee's report. 663.

FEMALE EDUCATION.—

Resolution *re* ——. 358-371.

FEROZEPORE CANTONMENT.—

Question *re* scavenging tax in ——. 1469-1470.

FIJI.—

Question *re* labour in — and Brazil. 104.

Question *re* situation in ——. 104, 215.

FINANCE.—

See "Expenditure."

See "National Wealth and Expenditure."

FINANCE.—*contd.*

See "National Wealth of India."

See "Revenue and Debt, Public."

FINANCE BILL.—

Motion for leave to introduce. 468.

Introduced. 468.

Budget. —. 1198-1228, 1255-1400.

Motion for reference to Joint Committee. 1198-1228.

Motion for reference to Joint Committee withdrawn. 1228.

Taken into consideration. 1255-1395.

Passed. 1395-1400.

Message from the Council of State. 1561.

Amendments made by the Council of State considered and approved.
1561-1582.

FINANCE COMMITTEE.—

Standing —. 335-338.

Result of election. 433.

FINANCIAL ADVISER, ASSISTANT.—

Budget. —. 945-946.

FINANCIAL ADVISER, DEPUTY.—

Budget. —. 943-945.

FINANCIAL ARRANGEMENTS.—

Question *re* allocation of balances in provinces. 221-222.

FINANCIAL POSITION.—

Question *re* — of provincial governments. 585.

FINLAY, LORD.—

Question *re* —'s resolution in the House of Lords. 239.

FISCAL COMMISSION.—

Question *re* —. 432.

FLOOD RELIEF.—

Question *re* —. 578.

FOODSTUFFS.—

Question *re* export duty on —. 44, 1663.

Question *re* export of —. 1673.

Question *re* high prices of — and cloth. 25.

Question *re* improvement of —. 24-25.

Question *re* movement of prices. 115-116.

FORCED LABOUR.—

Question *re* —. 849.

FOREIGN AND POLITICAL DEPARTMENT.—

Question *re* officers in the —. 1441-1442.

FORESTS.—

Budget. —. 859-966.

Budget. Extra Assistant Conservators. 860-864.

FORESTS.—*contd.*

Budget. Reduction by 3 lakhs in ——. 864-866.

Budget. Work in Port Blair. 859-860.

FOREST DEPARTMENT.—

Budget. Probationers for the ——. 1120-1124.

FOREST SERVICE.—

Question *re* Provincial ——. 1651-1653.

FREIGHT AND OTHER CHARGES.—

Budget. ——. 962-963.

FRONTIER TRIBES AND EXPEDITIONS.—

Question *re* ——. 34-37.

G

GAJJAN SINGH, SARDAR BAHADUR.—

Budget. Council Chamber, Simla. 1054-1056.

Budget. North-West Frontier Province. 1110.

Oath of Office. 1.

Resolutions *re* Esher Committee's report. 1727-1728, 1748-1750.

Resolution *re* repressive measures. 1528-1529.

GANGES.—

Question *re* — river. 28-29.

GANJAM DISTRICT.

Question *re* Oriya portion of the ——. 908-909.

GENERAL ADMINISTRATION.—

Budget. Assistant Financial Adviser. 945-946.

Budget. Assistant Secretary's pay. 946-947.

Budget. Cost of ——. 947-952.

Budget. Deputy Financial Adviser. 943-945.

Budget. Deputy Secretary in the Home Department. 943.

Budget. ——. 915-952.

Budget. Inspector of Office Procedure. 917-931.

Budget. Officers on Special Duty. 932-937.

Budget. Provision for Executive Councils. 916-917.

Budget. Temporary Superintendents. 931-932.

Budget. Visit of an American lecturer. 937-943.

GEOLOGICAL SURVEY.—

Budget. ——. 962.

GERMANY.—

Question *re* indemnity from ——. 311-312.

Question *re* tropical possessions of the enemy. 987.

GHEE.—

Question *re* sugar, — and wheat. 41-42.

GHOSH, BABU SATISH CHUNDER.—

Import and Export of Goods (Amendment) Bill. 331.

Oath of Office. 7.

GHOSH, BABU SATISH CHUNDER.—*contd.*

Resolution *re* creation of an Indian Bar. 376-378.

See "Questions and Answers."

GHULAM SARWAR KHAN, KHAN SAHIB CHAUDHARI.—

Oath of Office. 2.

GIJNEY, LIEUTENANT-COLONEL H. A. J.—

Budget. 706-709.

Budget. Delhi Capital Outlay. 1180-1181.

Budget. Finance Bill. 1364-1365, 1374-1375.

Budget. Visit of an American lecturer. 940.

Budget. Working Expenses. 875-876, 877.

Oath of Office. 2.

Resolutions *re* Esher Committee's report. 1734-1735.

See "Questions and Answers."

GINWALA, MR. PADAMJI PESTONJI.—

Budget. 761-763.

Budget. District staff of Sub-Deputy Agents and Assistant Agents. 852-853.

Budget. Finance Bill. 1369-1370.

Budget. Railways. 1160-1161.

Budget. Working expenses. 879-880.

Finance Bill. 1564-1566.

Legislative Assembly (Deputy President's Salary) Bill. 318.

Oath of Office. 2.

Resolution *re* inquiry into the causes of non-co-operation. 635-638.

See "Questions and Answers."

GIRDHARDAS, MR. NARAINDAS.—

Budget. 694-697.

Budget. Finance Bill. 1343, 1344-1345.

Oath of Office. 1.

Resolution *re* English translation of accounts and statements of income submitted to the income-tax authorities in the Madras Presidency. 612-614, 616.

See "Questions and Answers."

GOLAM MUHAMMAD, SEPOY.—

Question *re* imprisonment of ——. 43-44.

GOLD.—

Question *re* — in India. 113-114.

GOLD EXCHANGE STANDARD.—

Question *re* —. 105.

GORTON CASTLE.—

Question *re* — and Phagli quarters. 848.

GOUR, DR. H. S.—

Budget. 697-700.

Budget. Aerodrome at Allahabad. 1009.

GOUR, DR. H. S.—*contd.*

- Budget. Council Chamber, Simla. 1056.
 Budget. Customs Recreation Club. 799.
 Budget. Finance Bill. 1200-1205, 1258-1259, 1262, 1277-1278, 1281-1282, 1328, 1334-1335, 1356, 1372, 1386-1387, 1399.
 Budget. Imperial Library, Calcutta. 1013-1014, 1016, 1020-1021.
 Budget. Indian Students' Department. 1120, 1132, 1136-1140, 1143, 1144.
 Budget. Indian Telegraph Department. 1183.
 Budget. Longwood Hotel, Simla. 1030-1032.
 Budget. Motor Bus Service. 1027, 1029-1030.
 Budget. Provision of Rs. 3,00,000 for the Viceregal Estate. 1025-1028.
 Budget. Working expenses. 876-877.
 Civil Marriage (Amendment) Bill. 1551, 1552.
 Code of Civil Procedure (Amendment) Bill. 1248-1249.
 Code of Criminal Procedure (Amendment) Bill. 470. *
 Finance Bill. 1568, 1578.
 Land Acquisition (Amendment) Bill. 1489-1490, 1498.
 Limitation (Amendment) Bill. 1483-1484.
 Oath of Office. 2.
 Penal Code (Amendment) Bill. 473-474, 477.
 Resolution *re* codification of Hindu Law. 1590-1593.
 Resolution *re* equality of status of two Chambers. 542-543, 545, 552.
 Resolutions *re* Esher Committee's report. 1692, 1703, 1705-1706, 1713-1714, 1722-1724.
 Resolution *re* female education. 363, 369, 371.
 Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 568-570.
 Resolution *re* meetings of the Legislative Assembly. 601-602.
 Resolution *re* ultimate court of appeal in India. 1606-1610, 1615.
 See "Questions and Answers."
 Transfer of Property (Amendment) Bill. 1456-1459.

GOVERNMENT BUSINESS.—

- for 15th February 1921. 6.
 — for 1st March 1921. 332.
 — for 17th March 1921. 914-915.

GOVERNMENT OF INDIA.—

- Question *re* acceptance of presents by — servants. 40.
 Question *re* appointments on Rs. 500 and over. 230.
 Question *re* Assistant Secretaries to the —. 1558-1560.
 Question *re* expenses of — Departments. 1067-1068.
 Question *re* clerks. 419-420, 1072, 1192-1193, 1194-1195, 1661-1662, 1679.
 Question *re* — publications. 1662.
 Question *re* ministerial establishments of attached offices. 1553.
 Question *re* ministerial staffs of the —. 589-590.

GOVERNMENT OF INDIA.—*contd.*

- Question *re* office hours in the — Secretariat. 1446.
 Question *re* posts created over Rs. 500. 51-55.
 Question *re* printing work of — offices and High Courts. 1673-1674.
 Question *re* provision for families of — servants. 415-416.
 Question *re* quarters for — clerks. 305-306.
 Questions *re* scales of pay in attached offices. 427-428.
 Question *re* voting and — officials. 110-117.
 See "Statement."

GOVERNMENT PAPER.—

- Question *re* 3½ per cent. —. 297.

GOVERNMENT SECURITIES.—

- Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. —. 560-571.

GOVERNOR-GENERAL.—

- Message from —. 2-3, 57-58.

GOVERNORS' SALARIES.—

- Question *re* —. 236-237.

GRANT, SIR HAMILTON.—

- Question *re* —. 234-235.

GREAT INDIAN PENINSULA RAILWAY.—

- Question *re* inconveniences on the —. 1411.

GROSVENOR GARDENS.—

- Budget. —. 1124-1125.

GULAB SINGH, SARDAR.—

- Budget. Commercial Intelligence. 1010, 1011.
 Budget. Emigration. 1011, 1012.
 Budget. Expenditure on Acetone Factory. 1002-1003.
 Budget. Miscellaneous Expenditure. 1095.
 Budget. North-West Frontier Province. 1115.
 Oath of Office. 2.
 Resolutions *re* Esher Committee's report. 1744.
 Resolution *re* female education. 358-361, 369.
 See "Questions and Answers."

GYMKHANA CLUB.—

- Question *re* — in Raisina. 1558.

H

HABIBULLAH, KHAN BAHADUR MUHAMMAD.—

- Oath of Office. 2.

HABIBULLAH OF DACCA, NAWAB KHWAJA.—

Oath of Office. 2.

HAILEY, HONOURABLE MR. W. M.—

Budget. 434-468, 784-794.

Budget. Adjustment with Provincial Governments. 1096.

Budget. Agricultural and Veterinary periodicals and journals. 995-994.

Budget. Assistant Financial Adviser. 945-946.

Budget. Audit. 953.

Budget. Commissions to private individuals. 830.

Budget. Cost of General Administration. 949, 952.

Budget. Currency. 1024.

Budget. Demand under head "Opium." 854-855.

Budget. Deposits and Interest-free Advances. 1184.

Budget. Deputy Financial Adviser. 943-944.

Budget. Discharge of Permanent Debt. 1184.

Budget. Discharge of Temporary Debt. 1184.

Budget. Discharge of Unfunded Debt. 1184.

Budget. Discussion on General Demands. 659-660.

Budget. District staff of Sub-Deputy Agents and Assistant Agents. 851, 853-854.

Budget. Exchange. 1024-1025.

Budget. Expenditure in England. 1119.

Budget. Finance Bill. 1198-1200, 1227-1228, 1256-1257, 1262, 1264, 1266-1268, 1273, 1278-1279, 1287, 1291, 1298-1299, 1300, 1304, 1315, 1316, 1327, 1334, 1335-1338, 1344, 1349-1350, 1362, 1366, 1371, 1373, 1377-1378, 1379-1380, 1382, 1385, 1387-1388, 1394, 1395, 1399-1400.

Budget. Freight and other charges. 963.

Budget. Home Transactions. 1190.

Budget. Imperial Library, Calcutta. 1018-1019.

Budget. Indian Telegraph Department. 1182.

Budget. Inspector of Office Procedure. 918, 923, 925-928.

Budget. Interest on Miscellaneous Obligations. 915.

Budget. Loans and Advances bearing Interest. 1184, 1185-1186, 1188.

Budget. Longwood Hotel, Simla. 1032.

Budget. Lump provision for revision. 803.

Budget. Lump provision for revision of establishment. 812-813, 817-8.

Budget. Lump provision of Ra. 3,58,000. 834.

Budget. Manager, Acetone Factory, Nasik. 1000.

Budget. Mint. 1024.

Budget. Miscellaneous Departments. 1013.

Budget. Miscellaneous Expenditure. 1093, 1094, 1095.

Budget. North-West Frontier Province. 1111, 1112, 1113, 1114, 1115.

HAILEY, HONOURABLE MR. W. M.—*contd.*

- Budget. Opium. 851.
 Budget. Provision for two Deputy Commissioners (Madras). 820-822, 828-829.
 Budget. Railway Companies. 1183.
 Budget. Railways. 1147, 1152.
 Budget. Reduction in capital outlay. 904-905.
 Budget. Reduction of demand under head "Salt." 837.
 Budget. Reduction of demand under head "Taxes on Income." 833-834.
 Budget. Reduction of grant by Rs. 12,00,000. 902.
 Budget. Reduction of three appointments in the Central Provinces. 831.
 Budget. Refunds of Revenue. 1144.
 Budget. Remittances. 1189.
 Budget. Stamps. 859.
 Budget. Superannuation allowances and pensions. 1076.
 Budget. Taxes on Income. 819.
 Budget. Working Expenses. 869, 874, 875.
 Committee on Public Accounts. 333-335.
 Finance Bill. 468, 1561, 1562, 1563, 1567-1568, 1569, 1573-1574, 1578, 1580-1581.
 Government Business for 15th February 1921. 6.
 Government Business for 19th February 1921. 58.
 Government Business for 1st March 1921. 332.
 Government Business for 17th March 1921. 914-915.
 Import and Export of Goods (Amendment) Bill. 326, 330.
 Nankana Sahib Tragedy. 408-409.
 Nomination of — as a Member of the Standing Finance Committee. 1198.
 Oath of Office. 1.
 Resolution *re* army in India. 194.
 Resolution *re* English translation of accounts and statements of income submitted to the income-tax authorities in the Madras Presidency. 615-616.
 Resolutions *re* Esher Committee's report. 1700, 1707-1708, 1716-7.
 Resolution *re* female education. 367-368.
 Resolution *re* income-tax assessments. 1502.
 Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 565-568.
 Resolution *re* military expenditure of the Government of India. 150-153, 156.
 Resolution *re* reports of commissions and committees. 397-398.
 See "Statement."
 Standing Finance Committee. 335-387.

HAI COMMITTEE(S).—Question *re* ——. 21.Question *re* Provincial ——. 47-50.**HAIJEEBHOY, MR. MAHOMED ALI.—**

Oath of Office. 795.

HEALTH SERVICES.—Resolution *re* establishment of Government ——. 271-279.**HEDJAZ.—**Question *re* —— pilgrims. 413.Question *re* —— pilgrims and quarantine. 1473-1474.**HERBERT, LIEUTENANT-COLONEL D.—**

Oath of Office. 2.

Resolution *re* meetings of the Legislative Assembly. 596.**HIDES.—**Question *re* export duty on —— and skins. 430-431.Questions *re* —— and skins. 1444-1445.**HIGH COURT(S).—**Question *re* common —— for Agra and Oudh. 1659-1651.Question *re* —— in Burma. 651.Question *re* pending cases in ——. 1071-1072.Question *re* printing work of the Government of India offices and ——. 1673-1674.**HIGH COURT JUDGES.—**Question *re* knowledge of vernacular by ——. 20-30.**HIGH COURT SESSIONS.—**Question *re* ——. 590.**HINDU COMMUNITY.—**Question *re* percentage of literates in different sections of the ——. 1680.**HINDU LAW.—**Resolution *re* codification of ——. 1584-1605.**HINDU TRANSFERS AND BEQUESTS (CITY OF MADRAS) BILL.—**

Motion for leave to introduce. 484-486.

Introduced. 486.

Taken into consideration. 1452.

Passed. 1452.

Message from the Council of State. 1683.

HINDU UNIVERSITIES.—Question *re* composition of —— and Moslem Universities. 1667.**HISTORICAL RESEARCH.—**Question *re* school of Indian ——. 240.**HOLIDAY ALLOWANCES.—**

Budget. Overtime and ——. 810-811.

HOLLAND, HONOURABLE SIR THOMAS.—

- Budget. Assistant Metallurgical Inspectors. 1022-1023.
 Budget. Expenditure on Acetone Factory. 1003-1004, 1005-1006.
 Budget. Geological Survey. 902.
 Budget. Industries. 997-1007.
 Budget. Lump provision for revision. 805-807.
 Budget. Manager, Acetone Factory, Nasik. 997-1000, 1002.
 Budget. Mines. 975.
 Budget. Reduction of demand under head "Salt." 837, 838-842.
 Budget. Reduction of provision for Assistant Inspectors and Sub-Inspectors. 835-836.
 Budget. Salt. 835.
 Budget. Stationery and printing. 1076, 1077-1082, 1088, 1089-1093.
 Electricity (Amendment) Bill. 481, 1238-1240, 1475, 1605.
 Factories (Amendment) Bill. 481-484, 1228-1229, 1233, 1237, 1460.
 Oath of Office. 1.
 Resolutions *re* disinfection of wool and protection of women and children from lead poisoning. 269-271.
 Resolution *re* establishment of Government health services. 271-272, 278-279.
 Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 249-252, 258-260.
 Resolution *re* legislation for registration of trade unions. 491-496, 504, 505.
 Resolution *re* minimum age of admission of children in industrial employment. 279-282, 291-292.
 Resolutions *re* Washington Labour Conference, employment agencies, and unemployment. 262-264, 268-269.
 Tea Cess (Amendment) Bill. 59-60, 243.

HOME DEPARTMENT.—

- Budget. Deputy Secretary in the ——. 943.
 Question *re* Intelligence Branch, ——. 295-296.
 Question *re* Political Section of the ——. 846-847, 1074-1075.

HOME TRANSACTIONS.—

- Budget. ——. 1190.

HONOURS LIST.—

- Question *re* the ——. 1073.

HOUSE COMMITTEE.—

- Suggestion for formation of a ——. 5-6.
 Appointment of a ——. 989.
 Appointment of Mr. Price as a member of the ——. 1145.

HOUSE OF LORDS.—

- Question *re* Lord Finlay's resolution in the ——. 239.

HOUSE RENT.—

Question re — allowance in the North-Western Railway. 204-205.

Question re increase of — in Delhi City. 1446-1447.

HUJJAT-UL-ISLAM HAZRAT SHARIAT ISPAHANI, SYED.—

Question re bombardment of Najaf-i-Ashraf and death of —. 1619-20.

HULLAH, MR. J.—

Budget. Agricultural and Veterinary periodicals and journals. 992, 993.

Budget. Agriculture. 989, 990-992.

Budget. Botanical Survey. 962.

Budget. Civil Veterinary Services. 995.

Budget. Entertainment of visitors. 995.

Budget. Extra Assistant Conservators. 861-862, 864.

Budget. Forests. 859.

Budget. Freight and other charges. 963.

Budget. Fresh Charges. 996.

Budget. Land Revenue. 856.

Budget. Meteorology. 961-962.

Budget. Probationers for the Forest Department. 1121-1122.

Budget. Provision for grants to tea. 904.

Budget. Provision for weather telegrams. 962.

Budget. Second Imperial Economic Botanist. 994-995.

Budget. Survey of India. 961.

Budget. Veterinary Deputy Superintendents. 996.

Budget. Work in Port Blair. 800.

Indigo Cess (Amendment) Bill. 246, 321, 322, 324.

Land Acquisition (Amendment) Bill. 1485-1486.

Oath of Office. 1.

HUSSANALLY, MR. WALI MOHAMED.—

Budget. Aerodrome at Allahabad. 1009.

Budget. Assistant Financial Adviser. 945.

Budget. Council Chamber, Simla. 1056.

Budget. Inspector of Office Procedure. 920, 930.

Budget. Longwood Hotel, Simla. 1031-1032.

Budget. Lump provision for revision. 807.

Budget. Probationers for the Forest Department. 1124.

Budget. Reduction of grant by Rs. 12,00,000. 899.

Budget. Surplus Profits. 888.

Budget. Visit of an American lecturer. 941.

Budget. Working Expenses. 878, 883.

HUSSANALLY, MR. WALI MOHAMED.—contd.

Factories (Amendment) Bill. 1237, 1238.

Oath of Office. 2.

Resolutions *re* Esher Committee's report. 1703.Resolution *re* listed posts in the Indian Civil Service. 158-166.Resolution *re* programme of New Delhi works. 1511.

See "Questions and Answers."

HUTCHINSON, MR. H. N.—

Budget. Reduction of grant by Rs. 12,00,000. 899-900.

Oath of Office. 2.

HYDERABAD-BADIN BRANCH LINE.—Question *re* ——. 128-129.**HYDRO-ELECTRIC SCHEME.—**Question *re* — in Meerut. 422-423.**I****IBRAHIM ALI KHAN, LIEUTENANT NAWAB MOHAMMAD.—**

Oath of Office. 1.

IKRAMULLA KHAN, KHAN SAHIB MIRZA MOHAMMAD.—

Oath of Office. 2.

Resolutions *re* Esher Committee's report. 1742-1743.

See "Questions and Answers."

IMPERIAL BANK OF INDIA.—Question *re* deposits in the ——. 94.Question *re* Government deposit in the ——. 1675.Question *re* Governors of the ——. 1675.Question *re* racial distinction in the ——. 914.**IMPERIAL CONFERENCE.—**Question *re* — in London. 657, 659.**IMPERIAL ECONOMIC BOTANIST.—**

Budget. Second ——. 994-995.

IMPERIAL LIBRARY.—

Budget. —, Calcutta. 1013-1021.

IMPORT AND EXPORT OF GOODS (AMENDMENT) BILL.—

Motion for leave to introduce. 247-249.

Introduced. 249.

Taken into consideration. 324-332.

Passed. 332.

Message from the Council of State. 1475.

IMPORT AND EXPORT OF GOODS ACT.—Question *re* ——. 981-982.**IMPORT DUTY.—**Question *re* — on tobacco. 588.

IMPORTS.—

Question *re* exports and —, 139.

Question *re* — and exports duties. 214.

INAUGURATION.—

— of the Council of State and Legislative Assembly. 9-18.

INCOME-TAX.—

Budget. Commissions to private individuals. 829-830.

Budget. Lump provision of Rs. 3,88,000. 834.

Budget. Provision for nine — Deputy Collectors (Madras). 829.

Budget. Provision for two Deputy Commissioners (Madras). 819-829.

Budget. Reduction of demand under head "Taxes on Income." 832-834.

Budget. Reduction of three appointments in the Central Provinces. 830-831.

Budget. Taxes on income. 819-835.

Question *re* appeals under — Acts. 103.

Question *re* assessment of —. 207, 424.

Question *re* assessment of — in the United Provinces. 1470.

Question *re* —. 1663.

Question *re* — assesses. 355, 907, 1621.

Question *re* — collections. 986.

Resolution *re* English translation of accounts and statements of income submitted to — authorities in the Madras Presidency. 312-318.

Resolution *re* — assessments. 1500-1504.

INDEMNITY.—

Question *re* — from Germany. 311-312.

"INDIA."—

Question *re* Colonel Wedgewood's article in —. 206-207.

INDIA COUNCIL.—

Question *re* Indians in the —. 298.

INDIAN BAR.—

Resolution *re* creation of an —. 371-392.

INDIAN CIVIL SERVICE.—

Question *re* recruitment of Indian candidates for the —. 1442-1443.

Question *re* recruitment to the —. 227.

Resolution *re* listed posts in the —. 158-177.

INDIAN LAW REPORTS.—

Question *re* —. 137-138, 416.

INDIAN STUDENTS' DEPARTMENT.—

Budget. —. 1125-1144.

Question *re* — in London. 299.

INDIANS WOUNDED AND MURDERED.—

Question *re* —, 169.

INDIGO CESS (AMENDMENT) BILL.—

- Motion for leave to introduce. 246.
- Introduced. 246.
- Taken into consideration. 321-324.
- Passed. 324.
- Message from the Council of State. 1475.

INDUSTRIES.—

- Budget. Expenditure on Acetone Factory. 1002-1006.
- Budget. —. 997-1007.
- Budget. Manager, Acetone Factory, Nasik. 997-1002.
- Question *re* colleges for mining and industrial education. 1659.
- Question *re* cutlery from Indian steel. 1623-1624.
- Question *re* factories for railway engines, etc. 1656-1657.
- Question *re* factories for war supplies. 1659.
- Question *re* industrial disputes. 414.
- Question *re* materials for Government purposes. 1658.
- Resolution *re* minimum age of admission of children in industrial employment 279-293.

INNES, MR. C. A.—

- Budget. Aerodrome at Allahabad. 1007-1009, 1010.
- Budget. Assistant Secretary's pay. 946-947.
- Budget. Aviation. 1007.
- Budget. Commercial Intelligence. 1010-1011.
- Budget. Customs. 796.
- Budget. Customs Recreation Club. 798-799.
- Budget. Emigration. 1011-1012, 1013.
- Budget. Estimate for local allowances. 798.
- Budget. Excise. 859.
- Budget. Executive subordinates. 801-802.
- Budget. Expenditure from revenue. 796.
- Budget. Finance Bill. 1261-1262, 1282-1284, 1291, 1294, 1302-1303, 1306, 1310, 1311, 1314-1315, 1322-1323, 1328-1329, 1330-1331, 1341-1343, 1346, 1347-1348, 1349, 1351-1352, 1354, 1355-1356, 1359-1360, 1361, 1363, 1365.
- Budget. Grosvenor Gardens. 1124-1125.
- Budget. Joint Stock Companies. 1013.
- Budget. Liveries and clothing for superior officers. 796-797.
- Budget. Local allowances, Sind Division. 801.
- Budget. Lump provision for revision. 802-803, 809.
- Budget. Lump provision for revision of establishment. 812, 813.
- Budget. Overtime and holiday allowances. 811.
- Budget. Ports and Pilotage. 961.
- Budget. Posts and Telegraphs. 891.
- Budget. Reduction of grant by one crore. 892-893, 894.

L89LD

F

INNES, MR. C. A.—*contd.*

Budget. Reduction of grant by Rs. 1,200,000. 897-898.

Budget. Revision of establishment of Madras Customs House. 787.

Emigration Bill. 1452, 1466.

Finance Bill. 1564, 1568.

Import and Export of Goods (Amendment) Bill. 247-249, 324, 323, 332.

Oath of Office. 1.

INSPECTOR OF OFFICE PROCEDURE.—

Budget. —. 917-931.

Question *re* —. 418-419, 847-848; 1665-1666.

INTELLIGENCE BRANCH.—

Question *re* —, Home Department. 295-296.

INTEREST.—

Resolution *re* increasing the rate of — payable on 3 and 3½ per cent. securities. 560-571.

INTERNAL SECURITY.—

Question *re* —. 312.

INTERNEES.—

Question *re* hostile foreigners interned in India. 1625.

INTERPELLATIONS.—

Question *re* — in the Legislative Assembly and Council of State. 1554-1555.

INVALIDATION OF HINDU CEREMONIAL EMOLUMENTS BILL.—

Motion for leave to introduce. 1683.

Introduced. 1683.

IRRIGATION.—

Budget. — and waterways. 889-891.

Budget. — in the North-West Frontier Province. 1162.

Budget. Reduction of demand by Rs. 25,000. 889-891.

Question *re* irrigated areas in the United Provinces and Bihar. 29.

Question *re* — in the Punjab and Sind. 231-232.

Question *re* — works. 417.

Question *re* utilization of rivers and drainage. 117.

ISWAR SAEAN, MUNSHI.—

Budget. 702-704.

Budget. Finance Bill. 1295.

Budget. Indian Students' Department. 1125, 1126, 1127, 1128, 1136.

Budget. Inspector of Office Procedure. 924-925.

Budget. North-West Frontier Province. 1096-1098, 1103, 1108, 1111, 1112, 1113, 1116-1118.

Election of Deputy President. 3.

Oath of Office. 2.

Resolution *re* army in India. 194-195, 196.

Resolution *re* creation of an Indian Bar. 371-375, 392.

Resolution *re* equality of status of two Chambers. 541, 559.

Resolutions *re* Esher Committee's report. 1706, 1711-1713, 1724-1725, 1736-1737, 1751-1752, 1754, 1759-1760.

ISWAR SARAN, MUNSHI—*contd.*

Resolution *re* establishment of Government health services. 277-278.

Resolution *re* military expenditure of the Government of India. 153.

Resolution *re* raids in the North-West Frontier Province. 516-517.

See "Questions and Answers."

ITARSI.—

Question *re* — Nagpur Railway. 912.

J

JACOBABAD-KASHMERE LINE.—

Question *re* —. 129.

JAFRI, MR. SYED HAIDER KARRAR.—

Oath of Office. 411.

JAILS.—

Budget. Hire of steamer. 956-960.

Budget. — and convict settlements. 956-960.

JAILS COMMITTEE.—

Question *re* —'s report. 226.

JAIN COMMUNITY.—

Question *re* interests of the —. 1401-1402.

JALLIANWALLA BAGH.—

Question *re* —. 211-213.

JATKAR, MR. B. H. E.—

Budget. Delhi Capital outlay. 1168-1169.

Budget. Finance Bill. 1273-1274.

Budget. Miscellaneous expenditure. 1095.

Oath of Office. 2.

Resolution *re* martial law administration in the Punjab in 1919. 86, 87-88.

Resolution *re* repressive measures. 1513 1515, 1516-1519.

See "Questions and Answers."

JEDDAH.—

Question *re* automobile traffic between Mecca and —. 1677.

Question *re* export of rice to —. 1471.

Question *re* Indian police officer at —. 1474.

Question *re* pilgrim traffic to —. 1471-1472.

JEEJEEBHOY, SIR JAMSETJEE.—

Budget. 745-749.

Budget. Customs Recreation Club. 799.

Budget. Delhi Capital outlay. 1172-1173.

Budget. Indian Students' Department. 1132.

Oath of Office. 1.

Panel of Chairmen. 59.

Resolution *re* inquiry into the causes of non-co-operation. 648.

Resolution *re* martial law administration in the Punjab in 1919. 63-

JELLCOE, LORD.—

Question *re* ——'s report on naval defences. 298.

JOINT PARLIAMENTARY COMMITTEE.—

Question *re* report of the ——, 583.

JOINT STOCK COMPANIES.—

Budget. ——, 1013.

JOSHI, MR. N. M.—

Budget. 704-706, 710.

Budget. Delhi Capital outlay. 1169-1170.

Budget. Finance Bill. 1276-1277, 1290, 1291, 1294, 1302, 1313, 1357, 1384, 1385.

Budget. Indian Students' Department. 1129-1131.

Budget. Probationers for the Forest Department. 1123-1124.

Budget. Railways. 1152.

Budget. Reduction of grant by Rs. 1,200,000. 895-897, 900, 902.

Budget. Visit of an American lecturer. 940.

Factories (Amendment) Bill. 1229-1231.

Oath of Office. 2.

Resolution *re* equality of status of two Chambers. 552.

Resolutions *re* Esher Committee's report. 1717.

Resolution *re* establishment of Government health services. 272-273, 274, 279.

Resolution *re* female education. 368-369.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 252-254, 257-258.

Resolution *re* legislation for registration of trade unions. 486-490, 504, 505-506.

Resolution *re* minimum age of admission of children in industrial employment. 290-291.

Resolutions *re* Washington Labour Conference, employment agencies and unemployment. 266-268.

See "Questions and Answers."

JOURNALS.—

Budget. Agricultural and Veterinary periodicals and ——, 992-994.

JUDICIAL COMMISSIONER, LUCKNOW.—

Question *re* Court of the ——, 1656.

JUDICIAL COMMISSIONERS' COURT.—

Question *re* —— in the United Provinces. 1443.

JUDICIAL OFFICERS.—

Question *re* recruitment of ——, 1065-1066.

JUDICIAL SERVICE(S).—

Question *re* Musalmans in the ——, 656.

Question *re* superior —— in Burma. 651.

JUDICIAL AND EXECUTIVE FUNCTIONS.—

Question *re* separation of ——, 228, 238.

JUDICIARY.—

Question *re* recruitment of the —, 234.

JULLUNDUR.—

Question *re* expulsion from Umballa and — Cantonments. 1470.

K

KABIRUD-DIN AHMED, MR.—

Oath of Office. 295.

See "Questions and Answers."

KABRAJI, MR. J. K. N.—

Budget. Finance Bill, 1290-1291, 1381.

Budget. Imperial Library, Calcutta. 1020.

Budget. Provision for two Deputy Commissioners (Madras). 823.

Land Acquisition (Amendment) Bill. 1490.

Oath of Office. 2.

Resolution *re* programme of New Delhi works. 1504-1506.

KAMAT, MR. B. S.—

Budget. 770-774.

Budget. Conservation of ancient monuments. 971-972, 975.

Budget. Visit of an American lecturer. 937, 941-942.

Budget. Working expenses. 873-875, 876.

Oath of Office. 2.

Reduction of time limit for speeches from 15 to 10 minutes. 703-764.

Resolution *re* martial law administration in the Punjab in 1919. 95-96.

Resolution *re* military expenditure of the Government of India. 153-154, 157.

Resolution *re* reports of commissions and committees. 392-395, 398.

KANNAMBADI DAM.—

Question *re* — in Mysore. 108-109.

KATARPUR.—

Question *re* — and Arrah riot prisoners. 127.

KATHANA.—

Question *re* Vasad — Railway. 1469.

KEITH, MR. W. J.—

Oath of Office. 2.

KHILAFAT.—

Question *re* Central — Fund. 109-110.

Question *re* — questions. 40.

Question *re* seizure of — funds. 27.

KHUSHALPAL SINGH, RAJA.—

Oath of Office. 7.

KRISHNASWAMY RAO, RAO BAHADUR CONJEEVERAM.—

Oath of Office. 5.

KURDRAPARA.—

Question *re* railway from Cuttack to —, 581.

KURSEONG.—

Question *re* rest-houses at ——. 1430.

L**LABOUR.—**

Question *re* forced ——. 849.

Question *re* agitation and strikes. 303-304.

Question *re* — in Fiji and Brazil. 104.

LAKHSHMI NARAYAN LAL, RAI SAHIB.—

Budget. Aerodrome at Allahabad. 1007, 1009.

Budget. Agriculture. 989-990.

Budget. Central Health Board, Delhi. 980.

Budget. Finance Bill. 1264-1266, 1298.

Budget. Local Funds, Delhi. 978, 979.

Budget. Manager, Acetone Factory, Naaik. 1060-1062.

Oath of Office. 5.

See "Questions and Answers."

LAND ACQUISITION (AMENDMENT) BILL.—

Bill passed by the Council of State. 1255.

Motion to take into consideration. 1485-1486, 1492-1496.

Motion to refer to Select Committee. 1486-1492.

Adjournment of consideration. 1497-1500.

LANDLORD.—

Question *re* — and tenant 1442.

LAND REVENUE.—

Budget. —. 856-859.

Budget. — demand. 859.

Budget. Provision for Coorg. 856-859.

LASCARS.—

Questions *re* Indian seamen. 233-234.

Questions *re* —. 591-593.

LATHE, MR. A. B.—

Budget. Miscellaneous expenditure. 1093, 1095.

Budget. Probationers for the Forest Department. 1120, 1124.

Budget. Working expenses. 868, 869-870, 871, 881-882.

Code of Civil Procedure (Amendment) Bill. 1246.

Factories (Amendment) Bill. 1231-1232.

Invalidation of Hindu Ceremonial Emblems Bill. 1688.

Oath of Office. 2.

Resolution *re* martial law administration in the Punjab in 1919. 70, 82-83.

See "Questions and Answers."

LEAD POISONING.—

Resolutions *re* disinfection of wool and protection of women and children from —, 269-271.

LEAGUE OF NATIONS.—

Question *re* ——. 133-134, 585-586.

Question *re* secretariat of the ——. 1555-1557.

LEGISLATIVE ASSEMBLY.—

Adjournment of ——. 4, 6, 18, 102, 198, 293, 354, 410, 506, 574, 650, 714, 794, 842, 905, 980, 1064, 1145, 1190, 1254, 1326, 1406, 1466, 1552, 1582, 1616, 1762, 1764.

Inauguration of the Council of State and ——. 9-18.

Meeting of ——. 1, 5, 7, 19, 103, 199, 295, 355, 411, 507, 575, 651, 715, 795, 843, 907, 981, 1065, 1147, 1191, 1255, 1327, 1401, 1467, 1553, 1583, 1617, 1763.

Prorogation of the Council of State and ——. 1763-1764.

Question *re* Ajmer-Merwara and ——. 309-310.

Question *re* answers to questions in the ——. 230.

Question *re* Benares Hindu University and ——. 1650.

Question *re* Burma and the ——. 217-218.

Question *re* library for Members of the ——. 651-652.

Question *re* Local Governments' publications and Members of the Indian Legislatures. 1474.

Question *re* Members of —— and Council of State. 594.

Question *re* non-official work in the next session. 1555.

Question *re* questions in the —— and Council of State. 1554-1555.

Question *re* reading room for Members of the ——. 652.

Question *re* resolutions in the —— and Council of State. 1555.

Resolution *re* equality of status of two Chambers. 531-560.

Resolution *re* meetings of the ——. 571-574, 595-612.

LEGISLATIVE ASSEMBLY (DEPUTY PRESIDENT'S SALARY) BILL.—

Motion for leave to introduce. 58-59.

Introduced. 59.

Taken into consideration. 318-319.

Passed. 319.

LETTERS.—

Question *re* clearing of letter boxes in villages. 19.

LIBRARY (IES).—

Question *re* —— for Members of the Assembly. 651-652.

Question *re* public —— and reading rooms in India. 1662-1663.

LIBRARY, ADDITIONAL MEMBERS'.—

Budget. Civil and Criminal Justice, 953-956.

LIMITATION (AMENDMENT) BILL.—

Motion for leave to introduce. 244-245.

Introduced. 245.

Referred to Select Committee. 319-321.

Report of Select Committee presented. 1238.

Motion to take into consideration. 1475.

Recirculated for opinion. 1475-1484.

LINDSAY, MR. DARCY.—

Oath of Office. 2.

Resolution *re* martial law administration in the Punjab in 1919. 84, 85-86.

See "Questions and Answers."

LIQUOR(S).—Question *re* drink evil in India. 1623.Question *re* duty on foreign —. 127-128.**LISTED POSTS.—**Question *re* — in various Provinces. 982.Resolution *re* — in the Indian Civil Service. 158-177.**LIVERIES.—**

Budget. — and clothing for superior officers. 796-797.

LOAN ACCOUNT.—Question *re* Provincial —. 222-223.**LOANS AND ADVANCES BEARING INTEREST.—**

Budget. —. 1184-1188.

LOCAL ALLOWANCES.—

Budget. Estimate for —. 797-798.

LONGWOOD HOTEL, SIMLA.—

Budget. —. 1030-1032.

LOVETT COMMITTEE.—Question *re* —'s report. 1650.**LUCKNOW.—**Question *re* Court of the Judicial Commissioner, —. 1650.**LUMP PROVISION FOR REVISION.—**

Budget. —. 802-810.

M**MACHINE GUNS.—**Question *re* — and aeroplanes. 313.**MADRAS.—**

Budget. Provision for nine Income-tax Deputy Collectors. 829.

Budget. Provision for two Deputy Commissioners. 819-829.

MADRAS CORPORATION.—

Budget. Loan for the —. 1186-1187.

MADRAS CURRENCY OFFICE.—Question *re* —. 355-356.**MADRAS CUSTOMS HOUSE.—**

Budget. Revision of establishment of —. 797.

MADRAS ENGINEERING SERVICE.—Question *re* —. 233.

MADRAS EXECUTIVE COUNCIL.—

Question *re* Executive Councils, Madras, Bombay and Bengal. 29.

MADRAS HIGH COURT.—

Question *re* ——. 581.

Question *re* Muhammadan Judge to ——. 28.

MADRAS LOCAL BOARDS ACT, 1920.

Questions *re* ——. 414-415.

MADRAS POLICE.—

Question *re* Inspectors and Sub-Inspectors of the ——. 432-433.

Question *re* Superintendents of Police in Madras. 425.

MADRAS PRESIDENCY.—

Question *re* salt in the ——. 581-582.

Resolution *re* English translation of accounts and statements of income submitted to the income-tax authorities in the ——. 612-316.

MAHAMAHOPADHYAYA.—

Question *re* —— and Shams-ul-Ulama. 141.

MAILS.—

Question *re* mail contract. 304-305.

MAINTENANCE ORDERS ENFORCEMENT BILL.—

Bill passed by the Council of State. 472.

Motion to take into consideration. 1241.

Referred to Select Committee. 1241-1243.

MAJUMDAR, RAI BAHADUR JADUNATH.—

Budget. 664-667.

Budget. Council Chamber, Simla. 1061-1062.

Budget. Imperial Library, Calcutta. 1020.

Budget. Inspector of Office Procedure. 917-919, 928-930, 931.

Budget. Lump provision for revision of establishment. 816.

Budget. Provision for two Deputy Commissioners (Madras). 826-827.

Budget. Reduction of demand under head "Taxes on Income." 833.

Budget. Reduction of grant by Rs. 25,000. 889-890, 891.

Budget. Working Expenses. 879.

Election of Deputy President. 3.

Import and Export of Goods (Amendment) Bill. 829.

Nankana Sahib Tragedy. 409.

Oath of Office. 2.

Precedence of Resolutions. 147.

Resolution *re* equality of status of two Chambers. 531-536, 547, 556-558.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 255-256, 257, 258.

Resolution *re* Press and Registration of Books Act and Press Act. 347-348.

Resolution *re* raids in the North-West Frontier Province. 515

MANAGER, ACETONE FACTORY, NASIK.—

Budget. —. 997-1002.

MANGALORE.—Question *re* — mail train. 1621.Question *re* railway line from — to Bombay. 415.**MANGALORE-ARSIKERE RAILWAY.—**Question *re* —. 580.**MANMOHANDAS RAMJI, MR.—**

Budget. 680-683.

Budget. Finance Bill. 1258, 1299-1300, 1328, 1329, 1331, 1346-1347,
1348, 1349, 1351, 1373, 1390.

Factories (Amendment) Bill. 1285-1236.

Oath of Office. 2.

See "Questions and Answers."

MAN SINGH, BHAI—

Budget. 758-761.

Budget. Assistant Financial Adviser. 945.

Budget. Assistant Secretary's pay. 946, 947.

Budget. Council Chamber, Simla. 1061.

Budget. Delhi Capital outlay. 1170-1172, 1176.

Budget. Deputy Financial Adviser. 943, 945.

Budget. Deputy Secretary in the Home Department. 943.

Budget. Finance Bill. 1295-1296, 1358, 1361.

Budget. Officers on Special Duty. 932, 936-937.

Budget. Surplus profits. 887-888.

Budget. Temporary Superintendents. 931, 932.

Import and Export of Goods (Amendment) Bill. 329-330.

Legislative Assembly (Deputy President's Salary) Bill. 318.

Nankana Sahib Tragedy. 408-408, 409.

Oath of Office. 2.

Resolutions *re* Esher Committee's report. 1744-1747.Resolution *re* listed posts in the Indian Civil Service. 166, 169-169.Resolution *re* material law administration in the Punjab in 1919. 83-4.Resolution *re* minimum age of admission of children in industrial em-
ployment. 288-289.Resolution *re* repressive measures. 1543-1545.**MANURES.—**Question *re* export of bones and —. 23.**MARRIAGEABLE AGE.—**Question *re* legislation *re* —. 138.**MARTIAL LAW.—**Question *re* compensation to sufferers in the Punjab. 306.Question *re* draft martial of —. 222.Question *re* indemnities. 307.Question *re* — administration in the Punjab. 207-218.Question *re* — and political prisoners. 1867.

MARTIAL LAW—contd.

- Question *re* — and Punjab Officers. 306-307.
 Question *re* — instructions. 239.
 Question *re* — in the Punjab. 232.
 Question *re* — prisoners. 118-126.
 Question *re* resolution *re* — administration. 1417.
 Resolution *re* — administration in the Punjab in 1919. 61-102.

MAW, MR. W. N.—

- Oath of Office. 2.

MCCARTHY, MR. F.—

- Budget. Lump provision for revision. 808.
 Oath of Office. 2.
 Resolution *re* inquiry into the causes of non-co-operation. 639-639.

MECCA.—

- Question *re* automobile traffic between — and Jeddah. 1677.

MEDICAL.—

- Questions *re* Indian — Department. 1412-1417.
 Question *re* revision of pay in the Indian — Service. 1435.
 Question *re* schools for — research. 1409-1410.
 See "Statement."

MEDICAL RESEARCH INSTITUTIONS.—

- Question *re* —. 1406-1407.

MEDICAL SERVICE, INDIAN.—

- Question *re* Indians and the —. 145.
 Question *re* the —. 586-587.

MEDICAL SERVICES.—

- Budget. Grants for medical purposes. 976-977.
 Budget. —. 976-977.

MEDICAL SERVICES COMMITTEE.—

- Question *re* report of the —. 1069.

MEDICAL TRAINING.—

- Question *re* — in India. 144-145.

MEERUT.—

- Question *re* — Cantonment area. 655.
 Question *re* extension of —. 420.
 Question *re* Hydro-Electric scheme in —. 422-423.
 Question *re* water tax in —. 423.

MENDICANCY.—

- Question *re* —. 301.

MEMBERS OF COUNCILS.—

- Question *re* illiterate —. 214.

MEMORIALS.—

- Question *re* — to the Government of India. 1411-1412.

MESOPOTAMIA.—

- Question *re* Indian forces in —. 39-40.

MESOPOTAMIA—contd.

Question *re* expenditure in ——. 39.

Question *re* pilgrimage to Arabia and ——. 50.

MESSAGE.—

— from the Council of State. 434, 1255, 1475, 1561, 1605, 1616, 1683.

— from the Governor General. 2-3, 57-58, 1583.

MESTON, LORD.—

Question *re* —'s Committee. 221.

METALLURGICAL INSPECTORS.—

Budget. Assistant ——. 1022-1023.

METEOROLOGY.—

Budget. ——. 961-962.

Budget. Provision for weather telegrams. 961-962.

MILITARY.—

Question *re* shorts for police and ——. 236.

MILITARY ACCOUNTS ASSOCIATION.

Question *re* ——. 296.

MILITARY CONTRIBUTION.—

Question *re* self-governing dominions and — towards the unrest in the near and middle east. 45.

MILITARY EXPENDITURE.—

Resolution *re* — of the Government of India. 147-157.

MILITARY SERVICES.—

Question *re* Indian officers in certain ——. 1560-1561.

MILITARY STORES.—

Question *re* surplus and condemned ——. 846.

MILITARY TRAINING.—

Question *re* ——. 138.

MILITARY TRAINING SCHOOLS.—

Question *re* Cadet Colleges, —, etc. 655-656.

MINES.—

Budget. ——. 975.

MINES, CHIEF INSPECTOR OF.—

Question *re* annual report of the ——. 1074.

MINIMUM AGE.—

Resolution *re* — of admission of children in industrial employment. 279-293.

MINING.—

Question *re* colleges for — and industrial education. 1656.

MINISTERIAL OFFICERS.—

Question *re* —. 116.

MINISTERS.—

Question *re* collective responsibility of ——. 913.

Question *re* Provincial ——. 134-135.

MINISTRY OF HEALTH.—

Question *re* ——. 357-358.

MINT.—

Budget. ——. 1024.

MISCELLANEOUS DEPARTMENTS.—

Budget. Imperial Library, Calcutta. 1013-1021.

Budget. ——. 1013-1024.

MISCELLANEOUS EXPENDITURE.—

Budget. ——. 1093-1096.

MISCELLANEOUS OBLIGATIONS.—

Budget. Interest on ——. 915.

MITTER, RAI BAHADUR NIMAI CHARAN.—

Oath of Office. 2.

See "Questions and Answers."

MITTER, MR. DEBENDRA KUMAR.—

Oath of Office. 2.

Resolution *re* creation of an Indian Bar. 382-384.

MONEY ORDERS.—

Question *re* Postal Savings Bank deposits and inland ——. 20.

MONUMENTS, ANCIENT.—

Budget. Conservation of ——. 965-975.

MOTOR BUS SERVICE.—

Budget. ——. 1027-1030.

MUDALIAR, MR. SAMBANDA.—

Budget. Delhi Capital Outlay. 1180.

Budget. Finance Bill. 1289, 1292, 1293, 1305.

Budget. Inspector of Office Procedure. 921.

Budget. Reduction of grant by Rs. 1,200,000. 901.

Oath of Office. 2.

See "Questions and Answers."

MUDDIMAN, HONOURABLE MR. A. P.—

Inauguration of the Council of State and Legislative Assembly. 18.

MUHAMMAD ABDULLA, MR. SAIYID.—

Oath of Office. 2.

MUHAMMADANS.

Arrangements for Friday sittings of the Council. 1254.

Question *re* —— and public services. 655.

Question *re* —— in the Judicial service. 656.

MUHAMMAD HUSSAIN SAHIB BAHADUR, MR. T.—

Oath of Office. 2.

See "Questions and Answers."

MUHAMMAD ISMAIL, KHAN BAHADUR SAIYID.—

Arrangements for Friday sittings of the Council. 1254.

Oath of Office. 5.

See "Questions and Answers."

MUKHERJEE, BABU JOGENDRA NATH.—

Budget. 766-768.

Budget. Finance Bill. 1271, 1302.

Budget. North-West Frontier Province. 1113, 1114, 1115.

Budget. Railways. 1159.

Budget. Visit of an American lecturer. 941.

Election of Deputy President. 3.

Limitation (Amendment) Bill. 320-321, 1482-1483.

Maintenance Orders Enforcement Bill. 1243.

Oath of Office. 2.

Resolution *re* codification of Hindu law. 1593-1596.

Resolution *re* legislation for registration of trade unions. 499-500.

MUKERJEA, RAI BAHADUR TARA PRASANNA.—

Oath of Office. 981.

See "Questions and Answers."

MUNITIONS FRAUD CASES.—

Question *re* ——. 715-716.

KYMENSINGH.—

Question *re* sale of newspapers at — railway station. 1435.

N**NABI HADI, MR. SYED.—**

Oath of Office. 2.

NAGPUR.—

Question *re* Itarsi — Railway. 912.

Question *re* — railway station. 912.

Question *re* proposed university at —. 913.

NAG, RAI BAHADUR GIRISCHANDRA.—

Budget. Delhi Capital outlay. 1177.

Budget. Expenditure on Acetone Factory. 1006.

Oath of Office. 2.

Resolution *re* listed posts in the Indian Civil Service. 170-172.

See "Questions and Answers."

NAJAF-I-ASHRAF.—

Question *re* bombardment of — and death of Syed Hujjat-ul-Islam
Hazrat Shariat Ispahani. 1619-1620.

NAND LAL, DR.—

Budget. Aerodrome at Allahabad. 1007.

Budget. Council Chamber, Simla. 1038-1041, 1051, 1052.

Budget. Expenditure on Acetone Factory. 1004.

Budget. Extra Assistant Conservators. 861.

Budget. Finance Bill. 1207-1209, 1284-1285, 1327, 1361, 1364, 1392-
1393.

NAND LAL, DR.—contd.

- Budget. Indian Students' Department. 1131-1132, 1133, 1143.
 Budget. North-West Frontier Province. 1100-1101.
 Budget. Railways. 1147, 1148-1153, 1161.
 Budget. Reduction by 3 lakhs in forests. 864-865.
 Budget. Reduction of grant by Rs. 1,200,000. 898-899.
 Budget. Stationery and Printing. 1082-1085.
 Budget. Working expenses. 877-878.
 Land Acquisition (Amendment) Bill. 1490.
 Oath of Office. 2.
 Resolution *re* codification of Hindu Law. 1604-1605.
 Resolution *re* creation of an Indian Bar. 378-381.
 Resolution *re* export of cattle. 520-521, 524.
 Resolution *re* female education. 361.
 Resolution *re* military expenditure of the Government of India. 154-155.
 Resolution *re* programme of New Delhi works. 1507.
 Resolution *re* raids in the North-West Frontier Province. 399-400, 511-513, 516, 518-519.
 Resolution *re* reports of commissions and committees. 397.
 Resolution *re* repressive measures. 1513, 1515, 1545-1547.
 Resolution *re* ultimate court of appeal in India. 1614-1615.

NANKANA SAHIB TRAGEDY.—

—, 400-410.

Time for discussion of — fixed. 358.

NATIONAL LIBERAL FEDERATION, MADRAS.—

Question *re* —, 132-133.

NATIONAL WEALTH AND EXPENDITURE.—

Question *re* —, 110.

NATIONAL WEALTH OF INDIA.—

Question *re* —, 111-112.

NAUTICAL INSTITUTION.—

Question *re* —, 233.

Question *re* — at Calcutta. 800.

NAVAL DEFENCES.—

Question *re* Lord Jellicoe's report on —, 298.

Question *re* — of India. 145.

NAYAR, MR. KAVALAPPARA MUPIL.—

Oath of Office. 2.

Resolution *re* meetings of the Legislative Assembly. 508.

See "Questions and Answers."

NEGOTIABLE INSTRUMENTS.—

Question *re* summary procedure on —, 1181-1192.

NEOGY, BABU KHITISH CHANDRA.—

Budget. 747-750.

Budget. Customs Recreation Club. 799.

NEOGY, BABU KHITISH CHANDRA—*contd.*

- Budget. Finance Bill. 1282.
 Budget. Imperial Library, Calcutta. 1017-1018.
 Budget. Inspector of Office Procedure. 922-924.
 Budget. Loans and Advances bearing Interest. 1188.
 Budget. North-West Frontier Province. 1119.
 Budget. Reduction of demand under head "Taxes on Income." 832-833.
 Budget. Reduction of grant by Rs. 1,200,000. 901-902.
 Budget. Remittances. 1190.
 Oath of Office. 2.
 Resolutions *re* Esher Committee's report. 1730.
 Resolution *re* equality of status of two Chambers. 536, 549.
 Resolution *re* programme of New Delhi works. 1506-1507, 1511.
 Resolution *re* repressive measures. 1524, 1550-1551.
 See "Questions and Answers."

NEW DELHI.—

- Resolution *re* programme of — works. 1504-1513.

NEWSPAPER(S).—

- Question *re* allegations in certain —. 213-214.
 Question *re* official Burmese —. 715.
 Question *re* sale of — at Mymensingh Railway Station. 1435.
 Question *re* suppression of Urdu —. 27.

NON-CO-OPERATION.—

- Question *re* Ahmed Raza Khan's fatwas on —. 44.
 Question *re* —. 413.
 Question *re* — and students. 715.
 Question *re* — movement. 659.
 Question *re* policy of repression by Local Governments. 1622.
 Question *re* unrest in India. 1657.
 Question *re* withdrawal of students and pleaders. 131-132.
 Resolution *re* repressive measures. 1513-1551.

NON-CO-OPERATION MOVEMENT.—

- Regulation *re* inquiry into the causes of —. 630-649.

NON-OFFICIAL WORK.—

- Question *re* — in the next sessions. 1555.

NORTON, MR. EARDLEY.—

- Budget. Aerodrome at Allahabad. 1007.
 Budget. Civil and Criminal Justice. 953-955, 956.
 Budget. Council Chamber, Simla. 1047-1049, 1056.
 Budget. Customs Recreation Club. 799.
 Budget. Delhi Capital outlay. 1173-1174.
 Budget. Finance Bill. 1219-1221, 1295, 1314, 1327, 1357, 1395-1399.
 Budget. Indian Students' Department. 1127, 1141, 1142-1143.
 Budget. Inspector of Office Procedure. 920.
 Budget. Reduction of grant by one crore. 893-894.

NORTON, MR. EARDLEY—*contd.*

- Budget. Stationery and printing. 1086.
 Finance Bill. 1567, 1568, 1581.
 Oath of Office. 5.
 Resolution *re* creation of an Indian Bar. 387, 388-392.
 Resolution *re* equality of status of two Chambers. 538-541, 544, 547, 555-556.
 Resolutions *re* Esher Committee's report. 1698, 1703, 1731-1734.
 Resolution *re* income-tax assessments. 1503.
 Resolution *re* martial law administration in the Punjab in 1919. 85, 93-95, 99-101.
 Resolution *re* meetings of the Legislative Assembly. 611.
 Resolution *re* Press and Registration of Books Act and Press Act. 342-343.
 Resolution *re* repressive measures. 1514, 1527, 1547-1550.
 Resolution *re* ultimate court of appeal in India. 1612-1614.

NORTH-EASTERN FRONTIER.—

- Question *re* ——. 240-241.

NORTH-WEST FRONTIER PROVINCE.—

- Budget. Irrigation in the ——. 1162.
 Budget. ——. 1096-1119.
 Question *re* increase of crime in the ——. 1069-1070.
 Question *re* Police Administration Report of the ——. 214-215.
 Resolution *re* raids in the ——. 399-400, 511-519.

NORTH-WESTERN RAILWAY.—

- Question *re* house rent allowance in the ——. 204-205.
 Question *re* — guards. 203-204.
 Question *re* Permanent-way Inspectors on the ——. 205-206.

O

OATH OF OFFICE.—

- Abdul Majid, Shaikh. 2.
 Abdul Qadir, Khan Sahib Maulvi. 2.
 Abdul Rahman, Munshi. 961.
 Abul Kasem, Maulvi. 1467.
 Agarwala, Lala Girdharilal. 2.
 Ahmad Baksh Khan, Mr. 2.
 Aiyangar, Mr. M. G. Mukundaraja. 2.
 Aiyer, Mr. A. V. V. 651.
 Akram Hussain Bahadar, Prince Afsar-ul-Mulk Mirza Muhammad. 2.
 Ali Bukah Mohamed Hussain, Mr. 2.
 Amjad Ali, Mr. 2.
 Asad Ali, Khan Bahadur Mir. 1.
 Asjad-ullah of Mehangnon, Maulvi Miyan. 2.
 Bajpe, Mr. Keshao Ganesh. 2.
 Bajpai, Rai Bahadur Sankata Pershad. 5.

OATH OF OFFICE—*contd.*

- Barodawalla, Mr. Salebhoy Karimji. 2.
 Barua, Srijut Debi Charan. 2.
 Bhargava, Rai Bahadur Pandit Jawahar Lal. 2.
 Bijlikhan, Sardar Gulamjilani. 2.
 Kishambhar Nath, Rai Bahadur. 2.
 Bryant, Mr. J. F. 2.
 Burdou, Mr. E. 1.
 Carter, Sir Frank. 1.
 Chatterji, Mr. J. C. 295.
 Chaudhuri, Mr. J. 2.
 Chaudhri, Rai Bahadur Nagendra Nath. 2.
 Cotelingam, Mr. J. P. 2.
 Currimbhoy, Mr. Rahimtoola. 2.
 Crookshank, Colonel Sir Sydney. 1.
 Dalal, Sardar Bomanji Ardeshir. 2.
 Das, Babu Braja Sundar. 2.
 Das, Pandit Radha Kishen. 2.
 Dentith, Mr. A. W. 2.
 Dwarkadas, Mr. Jamnadas. 1.
 Faiyaz Khan, Mr. Mohammad. 2.
 Fell, Sir Godfrey. 1.
 Gajjan Singh, Sardar Bahadur. 1.
 Ghosh, Mr. Satish Chander. 7.
 Ghulam Sarwar Khan, Khan Sahib Chaudhari. 2.
 Gilney, Lieutenant-Colonel H. A. J. 2.
 Ginwalla, Mr. Padamji Pestonji. 2.
 Girdhardas, Mr. Narayandas. 1.
 Gour, Dr. H. S. 2.
 Gulab Singh, Sardar. 2.
 Habibullah, Khan Bahadur Muhammad. 2.
 Habibullah of Dacca, Nawab Khwaja. 2.
 Hailey, Honourable Mr. W. M. 1.
 Hajeerbhoy, Mr. Mahomed Ali. 795.
 Herbert, Lieutenant-Colonel D. 2.
 Holland, Honourable Sir Thomas. 1.
 Hullah, Mr. J. 1.
 Hussanally, Mr. Wali Mohamed. 2.
 Hutchinson, Mr. H. N. 2.
 Ibrahim Ali Khan, Lieutenant Nawab Mohammad. 1.
 Ikramulla Khan, Khan Sahib Mirza Mohamad. 2.
 Innes, Mr. C. A. 1.
 Iswar Saran, Munshi. 2.
 Jafri, Mr. Syed Haider Karrar. 411.
 Jatkar, Mr. Bhimrao Hanumant Rao. 2.
 Jeejeebhoy, Sir Jamssetjee. 1.
 Joshi, Mr. N. M. 2.
 Kabeerud-din Ahmed, Mr. 295.

OATH OF OFFICE—*contd.*

- Kubraji, Mr. Jahangir Kaikhooru Navroji. 2.
 Kamat, Mr. B. S. 2.
 Keith, Mr. W. J. 2.
 Khushalpal Singh, Raja. 7.
 Krishnaswami Rao, Rao Bahadur Conjeeveram. 5.
 Lakhshmi Narayan Lal, Rai Sahib. 5.
 Latthe, Mr. A. B. 2.
 Lindsay, Mr. Darcy. 2.
 Majumdar, Rai Bahadur Jadunath. 2.
 Manmohan Ramji, Mr. 2.
 Man Singh, Bhai. 2.
 Maw, Mr. W. N. 2.
 McCarthy, Mr. F. 2.
 Mitter, Mr. Debendra Kumar. 2.
 Mitter, Rai Bahadur Nimai Charan. 2.
 Mudaliar, Mr. M. Sambanda. 2.
 Muhammad Abdulla, Mr. Saiyid. 2.
 Muhammad Hussain Sahib Bahadur, Mr. T. 2.
 Muhammad Ismail, Khan Bahadur Saiyid. 5.
 Mukherjee, Babu Jogendra Nath. 2.
 Mukerjee, Rai Bahadur Tara Prasanna. 981
 Nabi Hadi, Mr. Syed. 2.
 Nag, Rai Bahadur Girischandra. 2.
 Nand Lal, Dr. 2.
 Nayar, Mr. Kavalappara Mupil. 2.
 Neogy, Mr. Khitish Chandra. 2.
 Norton, Mr. Eardley. 5.
 O'Donnell, Mr. S. P. 1.
 Partab Bahadur Singh, Raja Bahadur. 907.
 Percival, Mr. P. E. 2.
 Pickford, Mr. A. D. 1.
 Prasad, Munshi Mahadeo. 2.
 Prashad Singh, Babu Baidyanath. 2.
 Prasad Singh, Raja Sivannandan. 2.
 Price, Mr. E. L. 1.
 Pyari Lal, Mr. 2.
 Pyari Lal Misra, Mr. 2.
 Raghubeer Sinha, Beohar. 2.
 Rajan Baksh Shah, Makhdam Sayad. 2.
 Rama Varma Valia Raja, M. R. Ry. 1.
 Ramayya Pantulu Garu, Mr. Jayanti. 103.
 Rangachariar, Rao Bahadur Tiruvenkata. 2.
 Reddiar, Mr. Mannur Krishnaswami. 2.
 Renouf, Mr. W. C. 1.
 Samarth, Mr. Narayan Madhav. 2.
 Sapru, Honourable Dr. Tej Bahadur. 1.
 Sarbadhikari, Sir Deva Prasad. 1.

OATH OF OFFICE—*concl'd.*

- Sarfaraz Husain Khan, Khan Bahadur. 2.
 Sahamnad Saheb Bahadur, Mr. Mahmood. 2.
 Sen, Rai Bahadur Nishikanta. 411.
 Sen, Rai Bahadur Sarat Chandra. 2.
 Sealagiri Ayyar, Mr. T. S. 2.
 Shahab-ud-din, Chaudhri. 2.
 Shahani, Mr. S. C. 1.
 Sharp, Mr. H. 1.
 Shewpershad Tulshan, Rai Bahadur. 2.
 Sinha, Babu Ajit Prashad. 2.
 Sinha, Mr. Sachchidananda. 2.
 Sinha, Rai Bahadur Lachmi Prasad. 2.
 Sircar, Mr. Nibaran Chandra. 2.
 Sivaswamy Aiyar, Sir P. S. 1.
 Sohan Lal, Rai Bahadur Bakshi. 2.
 Spence, Mr. R. A. 1.
 Srinivasa Rao Garu, Rai Bahadur Patri Venkata. 7.
 Subrahmanyam, Rao Bahadur C. S. 2.
 Surj Baksh Singh, Raja. 1.
 Ujagar Singh Bedi, Baba. 1.
 Venkatapatiraju Garu, Mr. Bhupatiraju. 2.
 Vishindas, Mr. Harehandrai. 2.
 Waghorn, Colonel W. D. 1.
 Wajid Hussain, Khan Bahadur Chaudhuri. 1.
 Wajih-ud-din, Haji. 2.
 Watson, Sir Logie Pirie. 1.
 Whyte, Honourable Mr. A. F. 1.
 Wild, Mr. C. E. 1.
 Yamin Khan, Mr. Mohammad. 2.
 Zahid Ali Subzposh, Mr. S. M. 2.
 Zahiruddin Ahmad, Khan Bahadur. 2.

O'DONNELL, MR. S. P.

- Budget. 693-694.
 Budget. General Administration. 915.
 Budget. Hire of steamer. 956-957.
 Budget. Inspector of Office Procedure. 919-920.
 Budget. Jails and Convict Settlements. 956-960.
 Budget. Medical Services. 976.
 Budget. Police. 960-961.
 Budget. Registration. 806.
 Budget. Temporary Superintendents. 931-932.
 Code of Civil Procedure (Amendment) Bill. 478-479, 1240-1241,
 1244.
 Code of Criminal Procedure (Amendment) Bill. 469, 470.
 Enemy Missions Bill. 1484-1485.
 Limitation (Amendment) Bill. 245, 319, 1238, 1475.

O'DONNELL, MR. S. P.—*contd.*

Maintenance Orders Enforcement Bill. 1241.

Oath of Office. 1.

Penal Code (Amendment) Bill. 243-244, 472, 474.

Resolution *re* equality of status of two Chambers. 545-547.

Resolution *re* listed posts in the Indian Civil Service. 166-168.

Resolution *re* Press and Registration of Books Act and Press Act.
338.

Resolution *re* reports of commissions and committee. 395-396, 399.

Resolution *re* repressive measures. 1547.

See "Statement."

OFFICERS ON SPECIAL DUTY.—

Budget. ——. 932-937.

OIL CAKES.—

Question *re* export of ——. 107-108.

ONGOLE BREED.—

Question *re* cattle of the ——. 507.

OPIUM.—

Budget. Demand under head ——. 854-855.

Budget. District staff of Sub-Deputy Agents and Assistant Agents.
851-854.

Budget. ——. 851-856.

ORDNANCE FACTORIES.—

Question *re* additional expenditure in ——. 909-910.

Question *re* discontent in ——. 909.

Question *re* ——. 1671-1672.

Question *re* overseas allowance in ——. 910.

Question *re* petition of Indian Service mechanics in ——. 910-911.

ORIYA.—

Question *re* — portion of the Ganjam District. 908-909.

CUDH.—

Question *re* common High Court for Agra and ——. 1650-1651.

OVERTIME.—

Budget. — and holiday allowances. 810-811.

P

PALGAT.—

Question *re* Dindigul — railway. 1193.

PANCHAYAT SYSTEM.—

Question *re* — in India. 1625.

PAPER CURRENCY RESERVE.—

Question *re* accumulation of sterling in England. 1404-1405.

Question *re* loss to the —. 845.

Question *re* —. 1196.

PARTAB BAHADUR SINGH, RAJA BAHADUR.—

Oath of Office. 907.

PASSENGER SUPERINTENDENTS.—

Question *re* — on railways. 1659-1660.

PASTURE LANDS.—

Question *re* —. 145.

PATNA UNIVERSITY.—

Question *re* —. 38.

PAY AND PENSIONS.—

Question *re* revised scale of —. 1068-1069.

PENAL CODE (AMENDMENT) BILL.—

Motion for leave to introduce. 243-244.

Introduced. 244.

Motion to take into consideration postponed. 472-478.

Motion to take into consideration. 1251.

Referred to Select Committee. 1251-1254.

PENSIONS.—

Budget. Superannuation Allowances and —. 1076.

Question *re* new rates of —, etc. 657.

PERCIVAL, MR. P. E.—

Budget. Lump provision for revision of establishment. 816-817.

Finance Bill. 1569.

Oath of Office. 2.

Resolution *re* equality of status of two Chambers. 587-538.

PERMANENT-WAY INSPECTORS.—

Question *re* — on the North-Western Railway. 265-266.

PHAGLI QUARTERS.—

Question *re* Gorton Castle and —. 848.

PICKFORD, MR. A. D.—

Budget. 754-757.

Budget. Finance Bill. 1257, 1296-1297, 1311-1312, 1316-1318, 1360.
1366-1369, 1373, 1374, 1375.

Budget. Indian Students' Department. 1135-1136.

Budget. Miscellaneous expenditures. 885-886.

Budget. Railways. 1154-1155.

Budget. Working expenses. 871-872.

Factories (Amendment) Bill. 1234-1235.

Finance Bill. 1581.

Oath of Office. 1.

Resolution *re* appointment of — to be a member of the Committee
appointed to consider the Report of the Esher Committee. 1022.

Resolution *re* Esher Committee's report. 1726.

Resolution *re* legislation for registration of trade unions. 496-499.

Resolution *re* meetings of the Legislative Assembly. 608.

See "Questions and Answers."

PILGRIMAGE.—

Question *re* — to Arabia and Mesopotamia. 50.

Question *re* places of —. 578-579.

PILGRIM TRAFFIC.—

Question *re* — and steamer companies. 1472-1473.

Question *re* — to Jeddah. 1471-1472.

PILOTAGE.—

Budget Ports and —. 961.

POLAND.—

Question *re* typhus in —. 133.

POLICE.—

Budget. —. 960-961.

Question *re* appointments in the Imperial —. 425.

Question *re* complaints against Delhi —. 717.

Question *re* Deputy Superintendents of —. 424-425, 1066-1067.

Question *re* recruitment of — in Bihar and Orissa. 132.

Question *re* shorts for — and military. 236.

Question *re* Superintendents of — in Madras. 425.

POLICE ADMINISTRATION REPORT.—

Question *re* — of the North-West Frontier Province. 214-215.

POLICE, *DEPUTY SUPERINTENDENTS OF.—

Question *re* —. 1674-1675.

POLICE SERVICE, PROVINCIAL.—

Questions *re* —. 1677-1679.

POLITICAL PRISONERS.—

Question *re* martial law and —. 1667.

Question *re* —. 127.

Question *re* — in the Andamans. 426.

POLITICAL SECTION.—

Question *re* — of the Home Department. 846-847, 1074-1075.

PORT BLAIR.—

Budget. Work in —. 859-860.

PORTFOLIOS.—

Question *re* — of Members in Executive Councils. 224.

PORTS.—

Budget. — and pilotage. 961.

POSTAL CHARGES.—

Question *re* registration fee on Value-Payable articles. 429-430.

POSTAL DEPARTMENT.—

Question *re* Director General's office. 659.

Question *re* recommendations of the Postal Committee. 657-658.

Question *re* revision of pay of Director General's office staff. 658-659.

POSTAL OFFICERS DEPUTATION.—

Question *re* —. 239.

POSTAL REMITTANCES.—

Question *re* —. 114.

POSTAL STRIKE.—

Question *re* ——. 296-297.

POST AND TELEGRAPH DEPARTMENT.—

Question *re* higher grade posts in the railway and ——. 844.

POSTCARDS.—

Question *re* increased rate ——. 1674.

POSTMEN.—

Question *re* Punjab — grievances. 128.

POST OFFICE.—

Question *re* clearing of letter boxes in villages. 19.

Question *re* deputation of postal officers. 300.

Question *re* Postal Superintendents. 579.

Question *re* — and Railway Mail Service in the Punjab. 1197.

Question *re* strike of post and telegraph peons. 300.

Question *re* Superintendents of Post Offices. 239, 300.

POST OFFICE SAVINGS BANK.—

Question *re* — and inland money orders. 20.

POSTS.—

Question *re* increased rate postcards. 1674.

Questions *re* postal clerks in the Bombay Presidency. 1435-1440.

Question *re* postal service at Yeotmal. 1432-1433.

POSTS AND TELEGRAPHS.—

Budget. ——. 891-905.

Budget. Reduction in capital outlay. 903-905.

Budget. Reduction of grant by one crore. 891-895.

Budget. Reduction of grant by Rs. 12,00,000. 895-903.

POWAGAN STEAM RAILWAY.—

Question *re* discontinuance of the ——. 1651.

PRASAD, MUNSHI MAHADEO.—

Budget. 780-781.

Budget. Finance Bill. 1313, 1358-1360, 1361.

Civil Marriage (Amendment) Bill. 1552.

Code of Civil Procedure (Amendment) Bill. 1250.

Factories (Amendment) Bill. 1236.

Oath of Office. 2.

Resolution *re* creation of an Indian Bar. 382.

PRASAD SINGH, RAJA SIVANANDAN.—

Budget. 710-711.

Oath of Office. 2.

Resolution *re* inquiry into the causes of non-co-operation. 648-649.

PRASHAD SINGH, BABU BAIDYANATH.—

Budget. 782.

Oath of Office. 2.

PRESENTS.—

Question *re* acceptance of — by Government servants. 40.

PRESS ACT.—

Resolution *re* Press and Registration of Books Act and ——. 338-354.

PRESS AND REGISTRATION OF BOOKS ACT.—

Resolution *re* —— and Press Act. 338-354.

PRESSES.—

Question *re* printing establishments. 577-578.

Question *re* piece-workers in Government ——. 417-418.

PRICE, MR. E. L.—

Appointment of —— as a member of the House Committee. 1145.

Budget. 732-735.

Budget. Council Chamber, Simla. 1050-1051, 1052.

Budget. Customs Recreation Club. 799.

Budget. Exchange. 1024, 1025.

Budget. Executive Subordinates. 802.

Budget. Finance Bill. 1209, 1259-1260, 1280, 1293, 1294, 1300-1301, 1305-1306, 1319-1322, 1332-1334, 1355, 1361, 1362, 1370, 1382, 1390.

Budget. Freight and other charges. 963.

Budget. Hire of steamer. 957-958.

Budget. Inspector of Office Procedure. 925.

Budget. Local Allowance, Sindh Division. 801.

Budget. Mint. 1024.

Budget. North-West Frontier Province. 1118.

Budget. Provision for two Deputy Commissioners (Madras). 827, 829.

Budget. Reduction of grant by Rs. 12,00,000. 900.

Budget. Stationery and Printing. 1085.

Budget. Working expenses. 872.

Election of Deputy President. 3.

Oath of Office. 1.

Resolution *re* Bihar and Orissa Executive Council. 627.

Resolution *re* equality of status of two Chambers. 533.

Resolution *re* export of cattle. 523.

Resolution *re* meetings of the Legislative Assembly. 572-573, 595-596, 600, 609-610.

Resolution *re* third class passengers. 170-180.

See "Questions and Answers."

PRIME MINISTERS.—

Question *re* Conference of ——. 299.

PRINCES' CHAMBER.—

Question *re* ——. 580.

PRINTING.—

Budget. Stationery and ——. 1076-1093.

Question *re* —— work of Government of India offices and High Courts. 1673-1674.

PROROGATION.—

— of the Council of State and Legislative Assembly. 1763-1764.

PROVINCIAL CIVIL SERVICE.—

Question *re* ——. 38-39, 416.

PROVINCIAL GOVERNMENTS.—

Budget. Adjustment with ——. 1096.

Question *re* financial position of ——. 585.

PROVINCIAL SERVICES, SUBORDINATE.—

Question *re* ——. 1663.

PUBLIC ACCOUNTS.—

Committee on ——. 333-335.

Result of election of Committee on ——. 433.

PUBLICATIONS.—

Question *re* Local Governments' — and Members of the Indian Legislatures. 1474.

PUBLIC HEALTH.—

Budget. Central Health Board, Delhi. 980.

Budget. Local Funds, Delhi. 978-979.

Budget. ——. 977-980.

PUBLICITY BUREAU.—

Question *re* — of the Government of India. 1554.

PUBLICITY DEPARTMENT.—

Question *re* composition of the ——. 413-414.

PUBLIC SERVICES.—

Question *re* Muhammadans and ——. 655.

PUBLIC SERVICES COMMISSION.—

Question *re* ——. 296-299.

PUBLIC WORKS.—

Question *re* road and — cesses and railways. 25-26.

PUBLIC WORKS DEPARTMENT.—

Question *re* — and Railway accountants. 1670-1671.

PUNJAB.—

Question *re* irrigation in the — and Sind. 231-232.

Resolution *re* martial law administration in the — in 1919. 61-102.

PUNJAB DISTURBANCES.—

Question *re* compensation to sufferers in the —. 307.

Question *re* firing on crowds. 507.

Question *re* indemnities. 307.

Questions *re* martial law administration in the Punjab. 207-213.

Question *re* martial law and Punjab officers. 306-307.

Question *re* martial law in the Punjab. 232.

PUNJAB MAIL.—

Question *re* down ——. 654-655.

PUNJAB NON-GAZETTED ESTABLISHMENTS.—

Question *re* ——. 128.

PUNJAB POSTMEN.—

Question *re* ———'s grievances. 128.

PUNKHA COOLIES.—

Question *re* ———. 581.

PUSA.—

Budget. Entertainment of visitors. 995.

PYARI LAL, MR.—

Oath of Office. 2.

Resolution *re* programme of New Delhi works. 1513.

See "Questions and Answers."

PYABI LAL MISRA, MR.

Budget. Assistant Metallurgical Inspectors. 1022, 1023.

Budget. Cost of General Administration. 950-951.

Budget. Delhi Capital outlay. 1162-1164.

Budget. Grosvenor Gardens. 1124, 1125.

Budget. North-West Frontier Province. 1114.

Budget. Reduction of three appointments in the Central Provinces.
830-831.

Oath of Office. 2.

See "Questions and Answers."

PYLONS.—

Question *re* expenditure for ———. 426.

Q**QUESTIONS AND ANSWERS.—****ABDUL MAJID, SHAIKH.—**

Question *re* appointments in the Delhi Province. 41.

Question *re* increase of house rents in Delhi. 1446-1447.

Question *re* report on Second Rowlatt Bill. 41.

Question *re* sugar, ghee and wheat. 41-42.

ABDUL QADIR, KHAN SAHIB MAULVI.—

Question *re* inconveniences on the Great Indian Peninsula Railway
1411.

AGARWALA, LALA GIRDHARILAL.—

Question *re* additional Indian Judge at Allahabad High Court. 1653.

Question *re* Allahabad High Court. 199.

Question *re* Anglo-Indian Steam Navigation Company. 145-146.

Question *re* answers to questions in the Legislative Assembly. 230.

Question *re* appointments and promotions in the Government of India
secretariat. 1662.

Question *re* Board of Revenue, United Provinces. 146.

Question *re* capital of the United Provinces. 202, 1653-1654.

Question *re* Code of Civil Procedure. 231.

Question *re* colleges for mining and industrial education. 1659.

Questions *re* contributions towards the war by Indians. 231.

Question *re* Court Fees Act. 137.

QUESTIONS AND ANSWERS.—*contd.*

AGARWALA, LALA GIRDHARILAL.—*contd.*

Question *re* deposits in the Imperial Bank of India. 914.

Question *re* Deputy Collectors and Extra Assistant Commissioners. 1672-1673.

Question *re* District Judges from the Indian Bar. 1672.

Question *re* export duty on foodstuffs. 1663, 1673.

Question *re* factories for railway engines, etc. 231, 1656-1657.

Question *re* factories for war supplies. 1659.

Question *re* firing on crowds. 507.

Question *re* five-Judge ruling of the Allahabad High Court. 1657-1658.

Question *re* Government of India publications. 1662.

Question *re* Hindu watermen at railway stations. 1660.

Question *re* import duties on tobacco. 588-589.

Question *re* increased rate postcards. 1674.

Question *re* Indian Law Reports. 137-138.

Questions *re* Indians and the war. 1057.

Question *re* Indians in Air Forces. 230.

Question *re* Indians in field service. 230.

Questions *re* Indians in the army. 1654-1656.

Question *re* Jatrines in third class carriages. 1661.

Question *re* legislation *re* marriageable age. 138.

Question *re* materials for Government purposes. 1658.

Question *re* military training. 138.

Question *re* new Universities in India. 1197.

Question *re* particulars of clerks under the Government of India. 1661-1662.

Question *re* passenger superintendents on railways. 1650-1660.

Question *re* pasture lands. 145.

Question *re* powers of Ministers over Transferred Subjects. 1673.

Question *re* printing work of Government offices and High Courts. 1673-1674.

Question *re* Provincial Executive Councils. 202-203.

Question *re* public libraries and reading rooms in India. 1662-3.

Question *re* quarters for clerks of the Government of India. 1661.

Question *re* racial distinctions. 139.

Question *re* racial distinctions in the Imperial Bank of India. 914.

Question *re* railway connections in the United Provinces. 139.

Question *re* schools for airmen. 230.

Question *re* slaughter of cattle. 188.

Question *re* supply bill transactions. 1673.

Question *re* tea tax. 911-912.

Question *re* unrest in India. 231, 1657.

AIYANGAR, MR. M. G. MUKUNDARAJA.—

Question *re* Government of India clerks. 419-420.

ALI BUKSH MOHAMED HUSSAIN, MR.—

Question *re* Provincial Civil Service. 38-39.

Question *re* revenue and expenditure for Assam and Sind. 39.

QUESTIONS AND ANSWERS.—*contd.*

ASAD ALI, KHAN BAHADUR MIR.—

- Question *re* arrests at Calicut. 589.
 Question *re* Cadet Colleges, Military Training Schools, etc. 655-656.
 Question *re* Empire Universities Congress. 44.
 Question *re* Imperial Conference in London. 657.
 Question *re* Indian Companies Act, 1913. 130-131.
 Question *re* movement of prices. 115-116.
 Question *re* Muhammadans and Indian public services. 655.
 Question *re* Muhammadan Judge to Madras High Court. 28.
 Question *re* Mussalmans in the Indian Judicial Service. 656.
 Question *re* new rates of pensions, etc. 657.
 Question *re* seizure of Khilafat funds. 27.
 Question *re* suppression of Urdu papers. 27.
 Question *re* Turkish Peace Treaty. 27-28.

BAGDE, MR. KESHAO GANESH.—

- Question *re* hostile foreigners interned in India. 1625.
 Question *re* revision of pay in the Indian Medical Service. 1435.

BAJPAI, RAI BAHADUR SANKATA PERSHAD.—

- Question *re* Benares Hindu University and Legislative Assembly. 1650.
 Question *re* Bill for protecting cattle in India. 1625-1649.
 Question *re* common High Court for Agra and Oudh. 1650-1651.
 Question *re* Court of the Judicial Commissioner at Lucknow. 1650.
 Question *re* discontinuance of the Powagan Steam Railway. 1651.
 Question *re* Government deposit in the Imperial Bank of India. 1675.
 Question *re* Governors of the Imperial Bank of India. 1675.
 Question *re* Lovett Committee's report. 1650.
 Question *re* new Arms Rules. 1651.
 Question *re* Provincial Forest Service. 1651-1653.

BARUA, SRIJUT DEBI CHARAN.—

- Question *re* President of the Assam Council. 1401.

BIHARGAVA, RAI BAHADUR PANDIT JAWAHAR LAL.—

- Question *re* duty on foreign liquors. 127-128.
 Question *re* intermediate class accommodation in railways. 988.
 Question *re* Katarpur and Arrah riot prisoners. 127.
 Question *re* martial law prisoners. 118-126.
 Question *re* political prisoners. 127.
 Question *re* Punjab non-gazetted establishments. 128.
 Question *re* Punjab postmen's grievances. 128.
 Question *re* reduction of railway fares. 988.
 Question *re* tropical possessions of the enemy. 987.
 Question *re* waiting sheds for third class passengers. 988.

CARTER, SIR FRANK.—

- Question *re* mail contract. 304-305.
 Question *re* medical arrangements at Raisina. 1411.
 Question *re* stamps and stationery. 652-653.

QUESTIONS AND ANSWERS.—*contd.*

CHAUDHURI, MR. J.—

- Question *re* Calcutta University. 301-302.
 Question *re* sale of salt in the United Provinces. 1681-1682.

DAS, BARU BRAJA SUNDAR.—

- Question *re* flood relief. 578.
 Question *re* import of salt. 575-577.
 Question *re* message from the citizens of Cuttack. 984-986.
 Question *re* places of pilgrimage. 578-579.
 Question *re* Postal Superintendents. 579.
 Question *re* printing establishments. 577-578.
 Question *re* race, caste and creed in census operations. 985-986.

DWARKADAS, MR. JAMNADAS.—

- Question *re* accumulation of sterling in England. 1404-1405.
 Question *re* Fiscal Commission. 432.
 Question *re* League of Nations. 133-134.
 Questions *re* postal clerks in Bombay. 1435-1440.
 Question *re* railway appointments. 1402-1404.
 Question *re* report of Lord Meston's Committee. 221.
 Question *re* Reverse Councils and Reverse Council Bills. 131.
 Question *re* typhus in Poland. 133.
 Question *re* Vasad-Kathana railway. 1469.

FAIYAZ KHAN, MR. MOHAMMAD.—

- Question *re* acceptance of presents by Government officials. 40.
 Question *re* Ahmed Reza Khan's fatwas on non-co-operation. 44.
 Question *re* allegations against a railway guard. 109.
 Question *re* arms and ammunition without licence. 1474-1475.
 Question *re* attitude of Sir Hamilton Grant. 234-235.
 Question *re* Bande Mataram publications. 143.
 Question *re* Central Khilafat Fund. 109-110.
 Question *re* Chamber of Princes. 580.
 Question *re* conduct of Delhi elections. 1410-1411.
 Question *re* Criminal Investigation Department. 237.
 Question *re* emigration of Indians overseas. 237.
 Question *re* entry of motor cars in Viceregal Lodge. 426.
 Question *re* Esher Committee. 238.
 Question *re* Europeans and the Arms Act. 41.
 Question *re* fine imposed on the Editor of the "Tribune." 43.
 Question *re* Gandhi caps in educational institutions. 40.
 Question *re* Governors' salaries. 236-237.
 Question *re* imprisonment of Sepoy Golam Muhammad. 43-44.
 Question *re* Indian punkha coolies. 551.
 Question *re* Indians wounded and murdered. 109.
 Question *re* Khilafat questions. 40.
 Question *re* London Conference. 659.
 Question *re* members of the Legislative Assembly and Council of State.
 594.

QUESTIONS AND ANSWERS.—*contd.*FAIYAZ KHAN, MR. MOHAMMAD.—*contd.*

- Question *re* National Liberal Federation, Madras. 132.
 Question *re* persons accidentally shot or wounded. 148.
 Question *re* sale of newspapers at Mynensingh railway station. 1435.
 Question *re* Savarkar Brothers. 235-236.
 Question *re* shorts for police and military. 236.
 Question *re* Sir Valentine Chirol. 143-144.
 Question *re* Vice-Chancellors for Indian universities. 143.
 Question *re* voting by Government officials. 116-117.

GHOSE, MR. SATISH CHUNDER.—

- Question *re* constitution of Rule Committee. 140-141.

GIDNEY, LIEUTENANT-COLONEL H. A. J.—

- Questions *re* Indian Medical Department. 1412-1417.
 Questions *re* Ordnance Factories. 1671-1672.

GINWALA, MR. PADAMJI PESTONJI.—

- Questions *re* assaults upon Indians by Europeans. 241.
 Question *re* Durma and Council of State. 218.
 Question *re* Burma and Legislative Assembly. 217-218.
 Question *re* constitutional reforms in Burma. 216-217.
 Question *re* High Court in Burma. 651.
 Question *re* library for members of the Assembly. 651-652.
 Question *re* north-eastern frontier. 240-241.
 Question *re* Official Burmese newspaper. 715.
 Questions *re* Rangoon University Bill. 411-413.
 Question *re* reading room for Members of the Assembly. 652.
 Question *re* Regulations of the Rangoon University. 242.
 Question *re* school of Indian Historical Research. 240.

GIRDHARDAS, MR. NARAYANDAS.—

- Question *re* Currency Office in Madras. 355-356.
 Question *re* income-tax assesses. 355.
 Question *re* rice traffic of the Tanjore Delta. 356.
 Question *re* sterling drafts. 357.

GOUR, DR. H. S.—

- Question *re* additional expenditure in Ordnance Factories. 909-10.
 Question *re* discontentment in Ordnance Factories. 909.
 Question *re* Indian Law Reports. 416.
 Question *re* Itarsi-Nagpur railway. 912.
 Question *re* Nagpur railway station. 912.
 Question *re* overseas allowance in Ordnance Factories. 910.
 Question *re* petition of Indian service mechanics in Ordnance Factories. 910-911.
 Question *re* proposed university at Nagpur. 913.

GULAB SINGH, SARDAR.—

- Question *re* mendicancy. 301.

HUSSANALLY, MR. WALI MOHAMED.—

- Question *re* Hyderabad-Badli branch line. 128-129.

QUESTIONS AND ANSWERS.—*contd.*

HUSSANAILLY, MR. WALI MOHAMED.—*contd.*

- Question *re* irrigable areas in the Punjab and Sind. 231-232.
 Question *re* Jacobabad-Kashmore line. 129.
 Questions *re* police service. 1677-1679.
 Question *re* reserved accommodation. 130.
 Question *re* Sukkur Barrage. 129-130.

IKRAMULLA KHAN, KHAN SAHIB MIRZA MOHAMED.—

- Question *re* quarters for secretariat assistants. 306.

ISWAR SARAN, MUNSHI.—

- Question *re* Ajmer-Merwara and Legislative Assembly. 309-310.
 Question *re* Bihar Executive Council. 309.
 Question *re* Commissions in the Royal Air Force. 1441.
 Question *re* compensation to sufferers in the Punjab. 307.
 Question *re* Esher Committee's recommendations. 308.
 Question *re* indemnities. 307.
 Question *re* Indian troops. 310.
 Question *re* Judicial Commissioner's Court in the United Provinces.
 1443.
 Question *re* King's commissions. 308-309.
 Question *re* "Life in the Andamans." 310.
 Question *re* martial law and Punjab officers. 306-307.
 Question *re* officers in the Foreign and Political Services. 1441.
 Question *re* problem of landlord and tenant. 1442.
 Question *re* publication of rules *re* His Majesty's commissions. 1442.
 Question *re* Publicity Bureau of the Government of India. 1554.
 Question *re* railway freight. 1442.
 Question *re* recruitment of Indian candidates for the Indian Civil
 Service. 1442-1443.
 Question *re* report on the Andamans. 310.
 Question *re* Royal Air Force. 308.
 Question *re* system of forced labour. 1441.

JATKAR, MR. BHIMRAO HANUMANT RAO.—

- Question *re* anomalous status of Berar. 1431.
 Question *re* court-martial of Subadar Shamsing. 1433-1434.
 Question *re* drink evil in India. 1623.
 Question *re* financial position of Berar. 1430-1431.
 Question *re* policy of repression by Local Governments. 1622.
 Question *re* postal service to Yeotmal. 1432-1433.
 Question *re* prepayment of railway freight. 1433.
 Question *re* railway line between Dhamangaon and Yeotmal. 1432.
 Question *re* representation of Mr. Sheoshankar. 1434-1435.
 Question *re* repression against temperance movement. 1622.
 Question *re* system of Begar and Rasad. 1431-1432.
 Question *re* water supply at railway stations. 1433.

JOSHI, MR. N. M.—

- Question *re* accidents in factories. 315-316.
 Question *re* breach of contract of service. 849-850.

QUESTIONS AND ANSWERS—*contd.*JOSHI, MR. N. M.—*contd.*

- Question *re* compensation for injuries in factories. 1666.
 Question *re* factory inspectors. 316.
 Question *re* forced labour. 849.
 Question *re* Indian women doctors for factories. 316-317.
 Question *re* industrial disputes. 414.
 Question *re* strike of post and telegraph peons. 300.
 Question *re* workers in coal mines. 314-315.

KABEERUD-DIN AHMED, MR.—

- Question *re* Eastern Bengal Railway staff. 593-594.
 Question *re* Indian sailors' home. 591.
 Questions *re* Indian seamen. 233-234.
 Question *re* Indian seamen's union. 591-592.
 Question *re* memorial to Indian seamen. 591.
 Question *re* Nautical institution. 233.
 Question *re* nautical institution at Calcutta. 590.
 Question *re* refreshments on the Eastern Bengal Railway. 218-220.
 Question *re* sessions trial. 137.
 Question *re* supply of lascars. 234, 592-593.
 Questions *re* the Eastern Bengal railway. 238.
 Question *re* training facilities for Indian seamen. 591.

KAMAT, MR. B. S.—

- Question *re* Commander-in-Chief and War Office. 299-300.
 Question *re* Conference of Prime Ministers. 299.
 Question *re* Crewe Committee report. 298.
 Question *re* deputation of postal officers. 300.
 Question *re* Indian students in London. 299.
 Question *re* Indians in the India Council. 298.
 Question *re* Indian troops. 297-298.
 Question *re* Lord Jellicoe's report on naval defences. 298.
 Question *re* Military Accounts Association. 298.
 Question *re* personnel of the Railway Board. 299.
 Question *re* postal strike. 296-297.
 Question *re* Public Services Commission. 298-299.
 Question *re* railway engineers. 1468.
 Question *re* Superintendents of Post Offices. 300.
 Question *re* three and a half per cent Government paper. 297.

LAKSHMI NARAYAN LAL, RAI SAHIB.—

- Question *re* cattle breeding and dairying industry. 986-987.
 Question *re* continuous train *via* Grand Chrod to Delhi. 1440-1441.
 Question *re* inconvenience felt by the people of Aurangabad. 1440.
 Question *re* Ministry of Health. 357.

LATTIE, MR. A. B.—

- Question *re* branches of the Army Department. 845-846.
 Question *re* bulletins of Indian industries and labour. 1623.
 Question *re* capital account and programme revenue account. 1624-1625.
 Question *re* Central Advisory Education Board. 23.

QUESTIONS AND ANSWERS—*contd.*LATTHE, MR. A. B.—*contd.*

- Question *re* Code of Criminal Procedure. 22.
 Question *re* constitution of the Railway Board. 22-23.
 Question *re* cutlery from Indian steel. 1623-1624.
 Question *re* Indian officers in certain services. 1560-1561.
 Question *re* Indian Trade Agents in foreign countries. 1623.
 Question *re* percentage of literates in different sections of the Hindu community. 1630.
 Question *re* racial differences in criminal procedure. 23.
 Question *re* surplus of condemned military stores. 846.

LINDSAY, MR. DARCY.—

- Question *re* civil suits in Delhi courts. 1191.
 Question *re* composition of the Publicity Department. 413.
 Question *re* Currency Commission. 317.
 Question *re* non-co-operation. 413.
 Question *re* non-co-operation movement. 650.
 Question *re* summary procedure in negotiable instruments. 1191-2.

MAJUMDAR, RAI BAHADUR JADUNATH.—

- Question *re* British and Indian soldiers. 31-34.
 Question *re* coal traffic. 141-143.
 Question *re* export duty on food grains. 44.
 Question *re* export of rice. 144.
 Question *re* frontier tribes and expeditions. 34-37.
 Question *re* High Court vakils. 302-303.
 Question *re* irrigated areas in the United Provinces and Bihar. 29.
 Question *re* knowledge of vernacular by High Court Judges. 29-30.
 Question *re* Lord Finlay's resolution in the House of Lords. 239.
 Question *re* martial law instructions. 239.
 Question *re* quinine. 117-118.
 Question *re* rest houses at Kurseong. 1430.
 Question *re* Sanskrit and Arabic scholars. 141.
 Question *re* separation of judicial and executive functions. 238.
 Question *re* status of Indian vakils. 30-31.
 Question *re* superior traffic service on railways. 1429.
 Question *re* supreme courts of appeal in India. 30.
 Questions *re* the Eastern Bengal Railway. 1418-1429.
 Question *re* the Ganges river. 28-29.
 Question *re* utilization of rivers and drainage. 117.
 Question *re* vakils and the Calcutta High Court. 239.

MANMOHANDAS RAMJI, MR.—

- Question *re* condition of cattle. 103.
 Question *re* Government securities. 104-105.
 Question *re* Indian exchange. 55.
 Question *re* labour in Fiji and Brazil. 104.
 Question *re* posts created over Rs. 500. 51-55.
 Question *re* salt in India. 1417-1418.
 Question *re* situation in Fiji. 104.

QUESTIONS AND ANSWERS—*contd.*MANMOHANDAS RAMJI, MR.—*contd.*Question *re* slaughter of cattle. 55-56.Question *re* Trade Commissioner for East Africa. 103-104.

MAN SINGH, BHAI.—

Question *re* constitution of the Hindu and Moslem universities. 1667.Question *re* initial outlay on canals in India. 1668-1669.Question *re* martial law and political prisoners. 1667.Question *re* prosecution of Sikhs for keeping Karpan. 1668.Questions *re* Public Works Department and Railway accountants. 1670-1671.Question *re* Sikh political prisoners and internees. 1667-1668.

MITTER, KAI BAHADUR NIMAI CHARAN.—

Question *re* railway from Cuttaek to Kurdrapara. 581.

MUDALIAR, MR. M. SAMBANDA.—

Question *re* Dindigul-Palghat Railway. 1193.Question *re* District Medical and Sanitary officers. 227-228.Question *re* imports of sugar. 225-226.Question *re* increments on the time-scale basis. 1192-1193.Question *re* Indians in the army holding commissions. 227.Question *re* Indian universities. 226.Question *re* Jail Committee's report. 226.Question *re* memorials from secretariat employees. 1192.Question *re* quarters for Indian assistants in Raisina. 1194-95.Question *re* quarters for Indian secretariat assistants. 1194.Question *re* racial differences in criminal procedure. 229.Question *re* recruitment for the Indian Civil Service. 227.Question *re* residential buildings for Indian clerks. 1195.Question *re* scientific research in India. 228-229.Question *re* separation of judicial and executive functions. 228.Question *re* servants of upper class passengers travelling to Colombo. 226-227.Question *re* special treatment in hard cases. 1193.Question *re* State technical scholarships. 228.Question *re* tanning school. 1195-1196.Question *re* Upper Division assistants in the Upper Time Scale. 1193.

MUHAMMAD HUSSAIN SAHIB BAHADUR, MR. T.—

Question *re* appointments in the Imperial Police. 425.Question *re* Deputy Superintendents of Police. 424-425.Question *re* Inspectors and Sub-Inspectors of the Madras police. 432-433.Question *re* Post Office and Railway Mail Service in the Punjab. 1197.Question *re* Superintendents of Police in Madras. 425.

MUHAMMAD ISMAIL, KHAN BAHADUR SAIYID.—

Question *re* Boards of Revenue in Bengal and Bihar and Orissa. 46.Question *re* district and sessions judgeships. 38.Question *re* Executive Council in Bihar and Orissa. 46.Question *re* ministerial officers. 116.

QUESTIONS AND ANSWERS—*contd.*MUHAMMAD ISMAIL, KHAN BAHADUR SAIYID—*contd.*

- Question *re* Patna University. 38.
 Question *re* pilgrimage to Arabia and Mesopotamia. 50.
 Question *re* Provincial Haj Committees. 47-50.
 Question *re* recruitment of police in Bihar and Orissa. 132.

MUKHERJEE, BABU JOGENDRA NATH.—

- Question *re* anthrax in Calcutta. 582.

MUKERJEA, RAI BAHADUR TARA PRASANNA.—

- Question *re* Sonthal Pergannahs. 1663-1664.
 Question *re* subordinate Provincial Services. 1663.

NABI HADI, MR. SYED.—

- Question *re* bombardment of Najaf-i-Ashraf and death of Syed Hujjat-ul-Islam Hazrat Shariat Ispahani. 1619-1620.
 Question *re* forthcoming census. 848-849.

NAG, RAI BAHADUR GIRISHCHANDRA.—

- Question *re* Assam Provincial Council. 569.
 Question *re* British troops. 312-313.
 Questions *re* Civil and Military Assistant Surgeons. 982-984.
 Question *re* Esaher Committee and officers. 313.
 Question *re* Indian regiments. 313.
 Question *re* internal security. 312.
 Question *re* listed posts in various Provinces. 982.
 Question *re* machine guns and aeroplanes. 313.
 Question *re* prison life in the Andamans. 420.
 Question *re* regular troops. 314.
 Question *re* re-union of Sylhet with Bengal. 1443.

NAYAR, MR. KAVALAPPARA MUPIL.—

- Question *re* income-tax collections. 986.
 Question *re* Madras Local Boards Act, 1920. 415.
 Question *re* Provincial Civil Service. 416.
 Question *re* provision for families of Government servants. 415-6.
 Question *re* railway line from Mangalore to Bombay. 415.

NEOGY, MR. KHITISH CHANDRA.—

- Question *re* accommodation for clerical establishments at Simla. 718-719.
 Question *re* alleged hardships of Army Headquarters employees. 717-718.
 Question *re* allocation of balances. 583-584.
 Question *re* allocation of balances in Provinces. 221-222.
 Question *re* Army Headquarters. 718.
 Question *re* Assistant Secretaries to the Government of India. 1558-1560.
 Question *re* Bengal Executive Council. 224.
 Question *re* Budget for 1921-1922 and the Calcutta University. 720.
 Question *re* Calcutta University. 199-202, 302.
 Question *re* complaints against Delhi police. 717.
 Question *re* economy in the cost of Civil Administration. 719.
 Question *re* Executive Councils in Madras, Bombay, etc. 224.

QUESTIONS AND ANSWERS—*contd.*NEOGY, MR. KHITISH CHANDRA—*contd.*

- Question *re* financial arrangements under Devolution Rules. 584-5.
 Question *re* financial position of Provincial Governments. 585.
 Question *re* Gymkhana Club in Raisina. 1558.
 Question *re* Inspector of Office Procedure. 418-419.
 Question *re* Intelligence Branch, Government of India. 205-6.
 Question *re* irrigation works. 417.
 Question *re* League of Nations. 585-586.
 Question *re* Members of Executive Councils. 225.
 Question *re* minimum balance at credit of Local Governments. 584.
 Question *re* Munitions fraud cases. 715-716.
 Question *re* piece-workers in Government presses. 417-418.
 Question *re* portfolios of Members in Executive Councils. 224.
 Question *re* preparation of records in civil appeals. 1065.
 Question *re* Presidency of Bengal and its financial difficulties. 220.
 Question *re* Provinces under Reforms. 653.
 Question *re* Provincial Executive Councils. 224, 225.
 Question *re* Provincial loan account. 222-223.
 Question *re* Report of Lord Meston's Committee. 221.
 Question *re* Report of the Joint Parliamentary Committee. 583.
 Question *re* selection grade posts in the Imperial secretariat. 1679.
 Question *re* Staff Selection Board. 508-510.
 Question *re* Staff Selection Board and appointments in certain Departments. 1679.
 Question *re* Standing Committees of the Indian Legislature. 418.

NORTON, MR. EARDLEY.—

- Question *re* Munitions fraud cases. 716.

PICKFORD, MR. A. D.—

- Question *re* Calcutta Domiciled Community Inquiry Committee. 1106-1197.
 Question *re* Central Research Institute. 1408-1409.
 Question *re* Medical Research Institutions. 1406-1407.
 Question *re* School of Tropical Medicine and Hygiene, Bengal. 1407-1408.
 Question *re* Schools for Medical Research. 1409-1410.

PRASAD, MUNSHI MAHADEO.—

- Question *re* Army Headquarters employees and His Royal Highness the Duke of Connaught's visit to Delhi. 1675.
 Question *re* Royal Air Force. 1675-1677.

PRICE, MR. E. L.—

- Question *re* move of Western Command Headquarters. 42-43.
 Question *re* Sukkur Barrage and Canal projects. 42.
 Question *re* suspension of construction of broad gauge railways. 42.

PROCEDURE.—

— *re* —. 57.

PYARI LAL, MR.—

- Question *re* enlargement of Delhi Province. 655.
 Question *re* interests of the Jain community. 1401-1403.
 Question *re* Meerut Cantonment area. 655.

QUESTIONS AND ANSWERS—*contd.*

PYARI LAL MISRA, MR.—

- Question *re* Co-operative Societies Act. 1446.
- Question *re* electric lights in Akbar Road, Raisina. 1446.
- Question *re* expenditure for pylons in Delhi. 426.
- Question *re* office hours in the Government of India secretariat. 1446.
- Question *re* political prisoners in the Andamans. 426.
- Question *re* works assistants in New Delhi. 1445.

RAGHUBIR SINHA, BEOHAR.—

- Question *re* assessment of income-tax. 207.
- Question *re* disallowed questions. 427.
- Question *re* exemption from the Arms Act. 426-427.
- Question *re* exports and imports. 139.
- Question *re* Local Government's publications and Members of the Indian Legislatures. 1474.
- Question *re* slaughter of cows. 50.
- Question *re* withdrawal of students and pleaders. 131.

RAMAYYA PANTULU GARU, MR. JAYANTI.—

- Question *re* form and design of currency notes. 906.
- Question *re* hardship of pensioned sepoy. 908.
- Question *re* income-tax assesses. 907.
- Question *re* Oriya portion of the Ganjam District. 908-909.
- Question *re* separate university for Andhra Districts. 909.

RANGACHARIAR, RAO BAHADUR TIRUVENKATA.—

- Question *re* appeals under income-tax Acts. 108.
- Question *re* exchange of sovereigns. 107.
- Question *re* Executive Councils, Madras, Bombay and Bengal. 28.
- Question *re* export of oil-cakes. 107-108.
- Question *re* Gold Exchange Standard. 105.
- Question *re* Government securities. 108.
- Question *re* interpellations in the Legislative Assembly and Council of State. 1554-1555.
- Question *re* Kannambadi Dam in Mysore. 108-109.
- Question *re* non-official work in the next session. 1555.
- Question *re* passenger superintendents. 28.
- Question *re* postal officers' deputation. 239.
- Question *re* resolution *re* martial law administration. 1417.
- Question *re* resolutions in the Legislative Assembly and Council of State. 1555.
- Question *re* Reverse Councils Bills. 105-106.
- Question *re* Superintendents of Post Offices. 239.

REDDIYAR, MR. MANNUR KRISHNASWAMI.—

- Question *re* cattle of the Ongole breed. 507.
- Question *re* clearing of letter boxes in villages. 19.
- Question *re* Director-General's office. 659.
- Question *re* export duty on hides and skins. 1444-1445.

QUESTIONS AND ANSWERS—*contd.*REDDIYAR, MR. MANNUR KRISHNASWAMI—*contd.*

- Question *re* export of bones and manures. 23.
 Question *re* income-tax. 1663.
 Question *re* income-tax collections. 986.
 Question *re* Madras High Court. 581.
 Question *re* Madras Local Boards Act, 1920. 414-415.
 Question *re* memorial from the staff of the Deputy Commissioner, Delhi. 1405-1406.
 Question *re* memorials to the Government of India. 1411-1412.
 Question *re* Paper Currency Reserve. 1196.
 Question *re* prices of rice in different countries. 23.
 Question *re* recommendations of the Postal Committee. 657-658.
 Question *re* restaurant cars. 507-508.
 Question *re* retiring rooms of railway companies. 46.
 Question *re* revision of pay of the Director-General's office staff. 658-659.
 Question *re* salt in Madras Presidency. 581-582.

SAMARTH, MR. NARAYAN MADHAV.—

- Question *re* Executive Council in Bihar and Orissa. 22.

SARBADHIKARI, SIR DEVA PRASAD.—

- Question *re* reconstruction of the Calcutta University. 26-27.

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR.—

- Question *re* Crown colonies. 654.
 Question *re* Delhi Motor Show fire. 654.
 Question *re* down Punjab Mail. 654-655.
 Question *re* Executive Council in Bihar and Orissa. 21.
 Question *re* Government and company-owned railways. 20.
 Question *re* Haj committees. 21.
 Question *re* non-co-operation and students. 715.
 Question *re* number of students in certain educational institutions. 20-21.

- Question *re* Provincial Ministers. 134-135.

- Question *re* strikes. 654.

- Question *re* title holders in India. 21.

SCHAMNAD SAHEB BAHADUR, MR. MAHMOOD.—

- Question *re* Act XX of 1859. 851.

- Question *re* Ali Rajahs of Cannanore. 304.

- Question *re* dining cars in the South Indian Railway. 1621.

- Question *re* income-tax assesses. 1621.

QUESTIONS AND ANSWERS—*contd.*SCHAMNAD SAHEB BAHADUR, MR. MAHMOOD—*contd.*

- Question *re* inconvenience in the South Indian Railway. 1620.
 Question *re* labour agitation and strikes. 303-304.
 Question *re* licenses under the new Arms Rules. 1621-1622.
 Question *re* Mangalore-Arsikere Railway. 580.
 Question *re* Mangalore mail train. 1621.
 Question *re* ministerial staffs of the Government of India. 589.
 Question *re* present system of education in Government schools. 850.
 Question *re* Shimoga-Bhatkal line. 580.

SEN, RAI BAHADUR SARAT CHANDRA.—

- Question *re* coal mining concession. 570.
 Question *re* expenditure by Agricultural Department. 132.
 Question *re* flood relief. 578.
 Question *re* high prices of foodgrains and cloth. 25.
 Question *re* import of salt. 577.
 Question *re* improvement of agriculture. 24.
 Question *re* improvement of foodgrains. 24-25.
 Question *re* licences for firearms. 23-24.
 Question *re* railway extensions into coalfields. 579-580.
 Question *re* road and public works cesses and railways. 25-26.

SESHAGIRI AYYAR, MR. T. S.—

- Question *re* Colonel Wedgewood and Andamans. 216.
 Question *re* Madras Engineering Service. 233.

SHAHAB-UD-DIN, CHAUDHRI.—

- Question *re* export duty on hides and skins. 430-431.
 Question *re* registration fee on value-payable articles. 429-430.

SHAHANI, MR. S. C.—

- Question *re* secretariat of the League of Nations. 1555-1557.

SINHA, BABU AJIT PRASAD.—

- Question *re* dairy farms and milch cows. 306.
 Question *re* panchayat system in India. 1626.

SINHA, MR. SACHCHIDANANDA.—

- Question *re* annual report of the Chief Inspector of Mines. 1074.
 Question *re* Deputy Superintendents of Police. 1066-1067.
 Question *re* expenditure for Reforms Scheme. 1067.
 Question *re* expenses of Government Departments. 1067-1068.
 Question *re* Government of India clerks. 1072.
 Question *re* increase of crime in the North-West Frontier Province. 1069-1070.
 Question *re* official termination of the war. 1070-1071.
 Question *re* pending cases in High Courts. 1071-1072.
 Question *re* Political Section of the Home Department. 1074-75.
 Question *re* recruitment of judicial officers. 1065-1066.
 Question *re* report of the Medical Services Committee. 1060.
 Question *re* resident clerks. 1075.

QUESTIONS AND ANSWERS—*contd.*SINHA, MR. SACHCHIDANANDA.—*contd.*

Question *re* revised scale of pay and pensions. 1068-1069.

Question *re* the Honours List. 1073.

Question *re* "Tribune's" appeal before the Privy Council. 1072-3.

SINHA, RAI BAHADUR LACHMI PRASAD.—

Question *re* Bhagalpur-Bansi branch line. 844-845.

Question *re* culverts and waterways on the Bengal and North-Western Railway. 843-844.

Question *re* higher grade posts in the Railway and Posts and Telegraphs Departments. 844.

SIRCAR, MR. NIBARAN CHANDRA.—

Question *re* foreign coal at the Port of Bombay. 981.

Question *re* Import and Export of Goods Act. 981-982.

SIVASWAMY AIYER, SIR P. S.—

Question *re* appointments on Rs. 500 and over. 230.

Question *re* audit of expenditure on stores. 1680-1681.

Question *re* collective responsibility of Ministers. 913.

Question *re* draft manual of martial law. 229.

Question *re* Esber Committee's report. 135-137.

Question *re* export of rice to foreign countries. 45-46.

Question *re* Gorton Castle and Phagli quarters. 848.

Question *re* Indians and the Indian Medical Service. 145.

Question *re* Indian Territorial Force Act. 229.

Question *re* Inspector of Office Procedure. 847-848.

Question *re* loans, attachments, etc., of officers and other ranks. 45.

Question *re* medical training in India. 144-145.

Question *re* memorial of assistants and clerks. 847.

Question *re* naval defence of India. 145.

Question *re* Political Section of the Home Department. 846-847.

Question *re* revision of pay of the Imperial secretariat establishments. 847.

Question *re* Self-Governing Dominions and Indian unrest. 45.

Question *re* stores purchased in England. 1681.

SOHAN LAL, RAI BAHADUR BAKSHI.—

Question *re* allegations in certain newspapers. 213-214.

Question *re* export of rice. 587-588.

Question *re* illiterate Members in Councils. 214.

Question *re* import and export duties. 214.

Question *re* Indian Medical Service. 586-587.

Question *re* Jallianwala Bagh. 211-213.

Question *re* martial law administration in the Punjab. 207-210.

Question *re* martial law in the Punjab. 232.

Question *re* martial law prisoners. 213.

Question *re* ministerial establishments of attached offices. 1553-1554.

Question *re* Police Administration Report of the North-West Frontier Province. 214-215.

QUESTIONS AND ANSWERS—*contd.*SOHAN LAL, RAI BAHADUR BAKSHI.—*contd.*

- Question *re* repressive laws. 213.
- Question *re* scales of pay in attached offices. 427-428.
- Question *re* situation in Fiji. 215.
- Question *re* sufferers of the 1919 disturbances. 210.
- Question *re* value of rupee. 215.

VENKATAPATIRAJU GARU, MR. BHUPATIRAJU.—

- Question *re* colonisation outside India. 114-115.
- Question *re* gold in India. 113-114.
- Question *re* indemnity from Germany. 311-312.
- Question *re* loss by sale of Reverse Councils. 112-113.
- Question *re* loss to the Paper Currency Reserve. 845.
- Question *re* national wealth and expenditure. 110, 111-112.
- Question *re* postal remittances. 114.
- Question *re* Postal Savings Bank deposits and inland money orders. 20.
- Question *re* public expenditure. 111.
- Question *re* public revenue and debt. 110-111.
- Question *re* rates for inland telegrams and railway fares and rates for passengers and goods traffic. 19-20.
- Question *re* recurring expenditure. 112.
- Question *re* sale of Council Bills and Reverse Councils. 114.
- Question *re* the Honours List. 1073.
- Question *re* Vizagapatam Harbour. 20.
- Question *re* Vizagapatam Harbour and connected railways. 115.

VISHINDAS, MR. HARCHANDRAI.—

- Question *re* Colonel Wedgewood's article in "India." 206-207.
- Question *re* concession tickets. 206.
- Question *re* Delhi Municipal Board. 1664.
- Question *re* house rent allowance on the North-Western Railway. 204-205.
- Question *re* Inspector of Office Procedure. 1665-1666.
- Question *re* North-Western Railway guards. 203-204.
- Question *re* Permanent-Way Inspectors on the North-Western Railway. 205-206.
- Question *re* Quetta-Karachi mail. 206.
- Question *re* recruitment of the judiciary. 234.
- Question *re* report of the Secretariat Procedure Committee. 1666.
- Question *re* resolution *re* repressive laws. 1474.
- Question *re* Staff Selection Board's examination. 1064-1665.
- Question *re* third and intermediate class passengers. 206.
- Question *re* water wireless telegraphy. 1666.

WAJID-UD-DIN, HAJI.—

- Question *re* article in the "Fateh." 423.
- Question *re* assessment of income-tax. 424.

QUESTIONS AND ANSWERS—*concl'd.*WAJID-UD-DIN, HAJI.—*cont'd.*

- Question *re* assessment of income-tax in the United Provinces. 1470.
 Question *re* automobile traffic between Mecca and Jeddah. 1677.
 Question *re* cantonment cases. 421.
 Question *re* complaint against Sangla Railway station authorities. 1470-1471.
 Question *re* complaints against the East Indian Railway. 1409.
 Question *re* distinction in railway compartments. 1674.
 Question *re* export of rice to Jeddah. 1471.
 Question *re* expulsions from Amballa and Jullundur Cantonments. 1470.
 Question *re* expulsions of persons from Cantonments. 1401.
 Question *re* extension of Meerut. 420.
 Question *re* Extra Assistant Cantonment Magistrates. 421-422.
 Question *re* Hedjaz pilgrims. 413.
 Question *re* Hedjaz pilgrims and quarantine. 1473-1474.
 Question *re* hydro-electric system in Meerut. 422-423.
 Question *re* incomes in cantonments. 422.
 Question *re* Indian police officer at Jeddah. 1474.
 Question *re* pilgrim traffic and steamer companies. 1472-1473.
 Question *re* pilgrim traffic to Jeddah. 1471-1472.
 Question *re* railway carriages of first and second class. 423-424.
 Question *re* reforms in cantonments. 420-421.
 Question *re* scavenging tax in Ferozepore Cantonment. 1469-70.
 Question *re* water tax in Meerut. 423.

YAMIN KHAN, MR. MOHAMMAD.—

- Question *re* Deputy Superintendents of Police. 1674-1675.
 Question *re* expenditure in Mesopotamia. 39.
 Question *re* hydro-electric system in Meerut. 422-423.
 Question *re* Indian forces in Mesopotamia. 39-40.
 Question *re* Indian lives lost in the war. 40.
 Question *re* answers to questions in the Legislative Assembly. 230.
 Taken as asked and answered. 1619.

QUETTA-KARACHI MAIL.—

- Question *re* —. 206.

QUININE.—

- Question *re* —. 117-118.

B

RACIAL DIFFERENCES.—

- Question *re* — in criminal procedure. 229.
 Question *re* racial distinction. 139.

RAGHUBIR SINHA, BEOHAR.—

Budget. 757-758.

Budget. Provision for two Deputy Commissioners (Madras). 824.

Oath of Office. 2.

See "Questions and Answers."

RAIDS.—

Resolution *re* — in the North-West Frontier Province. 511-519.

RAILWAYS.—

Budget. Miscellaneous expenditure. 883-887.

Budget. ——. 866-888, 1144-1145, 1146-1161.

Budget. Surplus profits. 887-888.

Budget. Working expenses. 867-883.

Question *re* allegations against a guard. 109.

Question *re* Bhagalpur-Bansi branch line. 844-845.

Question *re* capital account and programme revenue account. 1624-5.

Question *re* complaint against Sangla railway station authorities. 1470-1471.

Question *re* complaints against East Indian Railway. 1469.

Question *re* concession tickets. 206.

Question *re* continuous train *via* Grand Chord to Delhi. 1440-41.

Question *re* culverts and waterways on the Bengal and North-Western Railway. 843-844.

Question *re* Dindigul-Palghat Railway. 1193.

Question *re* dining cars in the South Indian Railway. 1621.

Question *re* discontinuance of the Powagan Steam Railway. 1651.

Question *re* distinction in railway compartments. 1674.

Question *re* Eastern Bengal Railway. 503-504, 1418-1429.

Question *re* factories for railway engines, etc. 231.

Question *re* first and second class railway carriages. 423-424.

Question *re* Government and company-owned ——. 20.

Question *re* higher grade posts in the Railway and Posts and Telegraphs Department. 844.

Question *re* Hindu watermen at railway stations. 1660.

Question *re* Hyderabad-Badin branch line. 128-129.

Question *re* inconvenience felt by the people of Aurangabad. 1440.

Question *re* inconveniences in the South Indian Railway. 1620.

Question *re* inconveniences on the Great Indian Peninsula Railway. 1411.

Question *re* intermediate class accommodation in ——. 988.

Question *re* Itarsi-Nagpur Railway. 912.

Question *re* Jacobabad-Kashmore line. 129.

Question *re* latrines in third class carriages. 1661.

Question *re* Mangalore-Arsikere Railway. 580.

Question *re* Mangalore Mail train. 1621.

Question *re* Nagpur railway station. 912.

Question *re* passenger superintendents. 26, 1659-1661.

Question *re* prepayment of railway freight. 1433.

RAILWAYS.—contd.

- Question *re* Public Works Department and Railway accountants. 1670-71.
- Question *re* Quetta-Karachi Mail. 206.
- Question *re* railway appointments. 1402-1404.
- Question *re* railway connections in the United Provinces. 139.
- Question *re* railway engineers. 1468-1469.
- Question *re* railway extensions into coalfields. 579-580.
- Question *re* railway freight. 1442.
- Question *re* railway from Cuttack to Kurdrapara. 581.
- Question *re* railway line between Dhamangaon and Yeotmal. 1432.
- Question *re* railway line from Mangalore to Bombay. 415.
- Question *re* rates for telegrams and railway fares, etc. 19.
- Question *re* reduction of railway fares. 988.
- Question *re* reserved accommodation. 130.
- Question *re* rest-houses at Kurseong. 1430.
- Question *re* retiring rooms. 46.
- Question *re* road and public works cesses and ——. 25-26.
- Question *re* sale of newspapers at Mymensingh — station. 1435.
- Question *re* servants of upper class passengers travelling to Colombo. 226-227.
- Question *re* Shimoga-Bhatkal ——. 580.
- Question *re* superior traffic service in ——. 1429.
- Question *re* suspension of construction of broad gauge ——. 42.
- Question *re* third and intermediate class passengers. 206.
- Question *re* Vasad-Kathana ——. 1469.
- Question *re* Vizagapatam Harbour and connected ——. 115.
- Question *re* waiting sheds for third class lady passengers. 988.
- Question *re* water supply at — stations. 1433.
- Resolution *re* third class passengers. 177-182.

RAILWAY BOARD.—

- Question *re* constitution of the ——. 22.
- Question *re* personnel of the ——. 299.

RAILWAY COMPANIES.—

- Budget. ——. 1183.

RAILWAY MAIL SERVICE.—

- Question *re* Post Office and — in the Punjab. 1197.

RAISINA.—

- Question *re* electric lights in Akbar Road, —, Delhi. 1446.
- Question *re* Gymkhana Club in ——. 1558.
- Question *re* medical arrangements at ——. 1411.
- Resolution *re* programme of New Delhi works. 1504-1513.
- See "Government of India."

RAJAN BAKHSH SHAH, MAKHDUM SAYED.—

- Finance Bill. 1567.
- Oath of Office. 2.

RAMA VARMA VALIA RAJA, M. R. RY.—

- Oath of Office. 1.

RAMAYYA PANTALU GARU, MR. J.—

- Budget. Conservation of ancient monuments. 967-968, 972-973.
Oath of Office. 103.
See "Questions and Answers."

RANGACHARIAR, RAO BAHADUR T.—

- Budget. 684-688.
Budget. Civil and Criminal Justice. 956.
Budget. Conservation of ancient monuments. 975.
Budget. Cost of General Administration. 947-949, 950, 951, 952.
Budget. Council Chamber, Simla. 1045-1047.
Budget. Delhi Capital outlay. 1167-1168, 1171.
Budget. Demand under head "Opium." 854, 855.
Budget. Discussion on General Demands. 659-660.
Budget. Entertainment of visitors. 995.
Budget. Expenditure on Acetone Factory. 1004.
Budget. Extra Assistant Conservators. 862.
Budget. Finance Bill. 1257-1258, 1273, 1291, 1292, 1293, 1301-1302, 1304-1305, 1316, 1338-1339, 1348, 1349, 1357, 1370, 1372, 1379, 1304.
Budget. Grants for medical purposes. 976, 977.
Budget. Grosvenor Gardens. 1125.
Budget. Hire of steamer. 956, 959-960.
Budget. Indian Students' Department. 1144.
Budget. Indian Telegraph Department. 1183.
Budget. Loan for the Madras Corporation. 1186-1187.
Budget. Lump provision for revision. 803.
Budget. Lump provision for revision of establishment. 813-814, 818.
Budget. Motor Bus Service. 1028.
Budget. Officers on special duty. 934-935.
Budget. Police. 960, 961.
Budget. Provision for two Deputy Commissioners, (Madras). 822-823.
Budget. Reduction by three lakhs in forests. 864, 866.
Budget. Reduction of demand under head "Salt." 836-837, 838, 840, 842.
Budget. Reduction of demand under head "Taxes on Income." 632, 834.
Budget. Reduction of grant by one crore. 804.
Budget. Remittances. 1189, 1190.
Budget. Visit of an American lecturer. 939-940.
Budget. Working expenses. 873.
Budget. Zoological Survey. 963-964, 965.
Code of Civil Procedure (Amendment) Bill. 1245-1246.
Finance Bill. 1562.
Import and Export of Goods (Amendment) Bill. 327, 329.
Land Acquisition (Amendment) Bill. 1492, 1493.
Limitation (Amendment) Bill. 319-320, 1475-1478, 1481.
Oath of Office. 2.

RANGACHARIAR, RAO BAHADUR T.—contd.

Penal Code (Amendment) Bill. 472-473, 477.

Procedure *re* questions. 57.

Resolution *re* army in India. 193, 195.

Resolution *re* English translation of accounts and statements of income submitted to the income-tax authorities in the Madras Presidency. 614.

Resolution *re* establishment of Government health services. 275-276.

Resolution *re* income-tax assessments. 1500-1501, 1504.

Resolution *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 560-564, 570-571.

Resolution *re* martial law administration in the Punjab in 1919. 80, 97.

Resolution *re* meetings of the Legislative Assembly. 600-601, 611.

Resolution *re* minimum age of admission of children in industrial employment. 292.

Resolution *re* Press and Registration of Books Act and Press Act. 349.

Resolution *re* repressive measures. 1530, 1531-1533, 1538, 1547.

Resolution *re* third class passengers. 177-179, 181.

Resolutions *re* Washington Labour Conference, employment agencies and unemployment. 264-266.

Transfer of Property (Amendment) Bill. 1452-1456, 1459.

RANGOON UNIVERSITY.—

Questions *re* ——. 411-413.

Question *re* Regulations of the ——. 242-243.

RASAD.—

Question *re* system of Begar and ——. 1431-1432, 1441.

Question *re* supply of ——. 303.

READING ROOM(S).—

Question *re* public libraries and — in India. 1662-1663.

Question *re* — for Members of the Assembly. 652.

REDDIYAR, MR. MANNUR KRISHNASWAMI.—

Budget. Delhi Capital outlay. 1179.

Budget. Finance Bill. 1362, 1363, 1390, 1391.

Oath of Office. 2.

Resolutions *re* Esher Committee's report. 1690-1700.

See "Questions and Answers."

REFORMS.—

Question *re* constitutional — in Burma. 216-217.

Question *re* expenditure for — scheme. 1067.

Question *re* Provinces under —. 653.

REFUNDS OF REVENUE.—

Budget. —. 1144.

REGISTRATION.—

Budget. —. 866.

REMITTANCES.—

Budget. —, 1180-1190.

BENOUF, MR. W. C.—

Oath of Office. 1.

Resolutions *re* Esher Committee's report. 1739-1741, 1750.**REPRESSIVE LAWS.—**Question *re* ——. 213.Resolution *re* ——. 1513-1551.**REPORTS.—**Resolution *re* — of commissions and committees. 392-399.**RESERVED ACCOMMODATION.—**Question *re* ——. 130.**RESIDENT CLERKS.—**Question *re* ——. 1075.**RESOLUTION(S).—**

Mode of ballot for bills and ——. 6.

Precedence of ——. 147.

Question *re* — in the Legislative Assembly and Council of State. 1555.— *re* appointment of Mr. Pickford to be a Member of the Committee appointed to consider the report of the Esher Committee. 1022.— *re* army in India. 182-197.— *re* Bihar and Orissa Executive Council. 617-630.— *re* codification of Hindu law. 1584-1605.— *re* creation of an Indian Bar. 371-392.— *re* disinfection of wool and protection of women and children from lead poisoning. 269-271.— *re* English translation of accounts and statements of income submitted to income-tax authorities in the Madras Presidency. 612-616.— *re* equality of status of two Chambers. 531-560.— *re* Esher Committee's report. 1683-1762.— *re* establishment of Government health services. 271-279.— *re* export duty on tea. 1406.— *re* export of cattle. 520-531.— *re* female education. 349-371.— *re* hours of work on the draft Convention of the Washington Labour Conference. 249-261.— *re* income-tax assessments. 1500-1504.— *re* increasing the rate of interest payable on 3 and 3½ per cent. securities. 560-571.— *re* inquiry into the causes of non-co-operation movement. 630-649.— *re* legislation for registration of trade unions. 486-506.— *re* listed posts in the Indian Civil Service. 158-177.— *re* martial law administration in the Punjab in 1919. 61-102.— *re* meetings of the Legislative Assembly. 571-574, 595-612.— *re* military expenditure of the Government of India. 147-157.— *re* minimum age of admission of children in industrial employment. 279-293.

RESOLUTION(S).—contd.

- *re* Press and Registration of Books Act and Press Act. 338-354.
- *re* programme of New Delhi works. 1504-1513.
- *re* raids in the North-West Frontier Province. 399-400, 511-519.
- *re* reports of commissions and committees. 392-399.
- *re* repressive measures. 1513-1551.
- *re* Select Committee on Esher Committee's report. 660-664.
- *re* third class passengers. 177-182.
- *re* ultimate court of appeal in India. 1006-1615.
- *re* Washington Labour Conference, employment agencies and unemployment. 262-269.

RESTAURANT CARS.—

- Question *re* —. 507-508.

REST HOUSES.—

- Question *re* — at Kurseong. 1430.

REVENUE.—

- Budget. Refunds of —. 1144.

REVENUE AND DEBT, PUBLIC.—

- Question *re* —. 110-111.

REVERSE COUNCILS.—

- Question *re* loss by sale of —. 112-113.
- Question *re* —. 131.
- Question *re* sale of Council Bills and —. 114.
- Statement showing list of applicants for —. i-lvii (Number 6).

REVERSE COUNCILS BILLS.—

- Question *re* —. 105-106.

RICE.—

- Question *re* export of —. 144, 587-588.
- Question *re* export of — to foreign countries. 45-46.
- Question *re* export of — to Jeddah. 1471.
- Question *re* prices of — in different countries. 23.
- Question *re* — traffic of the Tanjore Delta. 356.

ROWLATT BILL.—

- Question *re* report on second —. 41.

ROYAL AIR FORCE.—

- Question *re* commissions in the —. 1441.
- Question *re* —. 308.

RULE COMMITTEE.—

- Question *re* constitution of —. 140-141.

RULINGS.—

- ▲ Abuse of a Member's privilege of moving a motion for closure. 1276.
- ▲ Acceptance by mover of any change in his resolution not valid until endorsed by whole House and also does not preclude discussion on main question. 103.
- ▲ A question is not supposed to be an expression of opinion. 1436.
- ▲ Member must not rise to a point of order to ask a question for his own personal information. 1152

RULINGS.—*contd.*

- Amendments raising any substantial question of principle require notice. 106.
- Amendments to be in order must be moved by a Member of the House. 529.
- A motion for reference to Select Committee must as a rule be placed on the Agenda Paper and must contain the names of all those composing the Committee. 475.
- Circulation and printing in proceedings of information and statements promised in replies to questions. 241.
- Division frivolously claimed. 559.
- If either Chamber fails to agree with the other on amendments made in a Bill then the Bill either lapses or passes to the Governor General who will take action under his constitutional powers. 1569.
- Interruptions allowed in cases of personal explanation. 477.
- It is irregular to address the House during the process of a division. 1459.
- Members cannot move an amendment to a Bill when the question before the House is that the Bill be taken into consideration. 475.
- Members cannot raise the question of principle by inserting merely formal drafting amendments in resolutions. 1730.
- Members desiring to speak must rise in their places. 85.
- Members must address the Chair. 382, 309, 766.
- Members must consult and obtain permission of other Members before mentioning their names as Members of a Select Committee. 320-327, 475.
- Members must not pass between the speaker and the Chair. 1157, 1222.
- Members must not wait for leave to move an amendment which is clearly provided for by the rules. 325.
- Members must protect their right of reply. 649, 1069.
- Members not desiring to vote may remain in the Chamber when a division is claimed. 371.
- Members to be in order must begin by moving motions which stand against their names. 1633.
- Members to keep to the subject under discussion. 66, 1152, 1265, 1498, 1499.
- Members to resume their seats while President is standing. 60.
- Motion for closure is in order at any time whether a Member is speaking or not. 195.
- Motion for closure not accepted as it would exclude a number of speeches including the reply from Government. 384, 543.
- Motion for closure to be subject to mover's right of reply. 155, 195.
- Notices of amendments must be given in due form and order. 318.
- Notice to be given of questions containing much detail. 222, 302.
- On a motion for leave to introduce a Bill it is not permissible to go too deeply into the technical details of the subject. 1485.
- Precedence of resolutions. 147.

RULINGS.—*contd.*

- Printing in proceedings of statements laid on the table only when in the opinion of the Member of Government concerned they are likely to be of general public interest. 434.
- Procedure *re* questions. 57.
- Procedure when an amendment is moved. 378.
- Procedure when a division is called. 289, 370.
- Questions and answers taken as asked and answered. 1619.
- Resolutions do not require seconder. 155.
- Resolutions to be moved as they stand on agenda paper. 158.
- Right of reply to be taken as closing debate. 193.
- Ruling in regard to Select Committees. 332.
- The Chair cannot be expected to make itself a party to corrupt bargains. 829.
- The Chair can use its discretion to give leave to a Member to move a resolution notice of which was given by another Member. 1515.
- The Chair will do everything in its power to preserve the rights of Members who wish to speak. 930.
- The House cannot go back upon a decision once made. 1356-1357.
- The introduction of a general subject under a particular heading of the Budget is out of order. 1112-1113.
- The mover of an amendment to a bill has not the right of reply. 1316.
- The opposition of a Member to the introduction of a bill must be on the ground of broad principle. 1458.
- There is no right of reply in the case of amendments to a resolution. 1750.
- The title of a bill should not be wider than its substance. 1493.
- Time limit enforced. 68, 166, 187, 375, 635, 638, 671, 679, 700, 761, 768, 770.
- Time limit for speeches on the general discussion of the Budget fixed. 650.
- Unless the Government Member in charge of the Department concerned wishes to answer an absent Member's question the question will lapse and notice will have to be given of it anew. 199.
- When a Member wishes to draw attention to a matter of urgent public importance the motion he should make is that the House do now adjourn. 402, 406.
- When a Bill to amend a certain section of an Act is under consideration it is out of order for a Member to move an amendment of any other section of the same Act outside the scope of the Bill as drawn. 1492-1493.
- When a Member of Government has made an appeal to the Member making a motion the mover should immediately take the appeal into consideration and inform the House what his intention is. 369.
- When a Member has been particularly mentioned by name by a previous speaker, and that Member rises to speak, he has a kind of prescriptive right to speak. 1323.

RULINGS—concl'd.

- When an absent Member's question is not answered the answer will be sent to the Member concerned and printed in the proceedings. 433-434.
- When a motion for leave to introduce a Bill is before the House the Member making the motion may make a short speech explaining the nature of the Bill and any other Member may make a short speech explaining his reasons for opposing it provided he intends to divide the House. No other motions or discussions can take place. 245-246, 1459.
- When a motion that a Bill be referred to a Joint Committee is moved the principle of the Bill is open to discussion as well as the particular procedure proposed to be adopted. 1209.
- When a motion that a Bill be taken into consideration is put and carried no other motion with reference to the Bill can be entertained. 322.
- When a question requires a long answer a very brief resume of the answer should be read aloud to the Assembly and the rest put in for publication in the official report. 1409.
- When putting questions it is not necessary for Members to read the form printed on the paper. 303.
- When the motion before the House is that the Bill be taken into consideration Members must confine themselves to the principle of the Bill. 474.

S

SALT.—

- Budget. Improvement of — sources. 835.
- Budget. Reduction of demand under head —. 836-842.
- Budget. Reduction of provision for Assistant Inspectors and Sub-Inspectors. 835-836.
- Budget. —. 835-842.
- Question *re* import of —. 575-577.
- Question *re* sale of — in the United Provinces. 1681-1682.
- Question *re* — in India. 1417-1418.
- Question *re* — in the Madras Presidency. 581-582.

SAMARTH, MR. N. M.—

- Budget. 768-770.
- Budget. Finance Bill. 1255-1256, 1263, 1269, 1344, 1382, 1383, 1390.
- Budget. Indian Telegraph Department. 1183.
- Budget. Provision for two Deputy Commissioners (Madras). 825-826.
- Budget. Reduction in capital outlay. 903-904.
- Finance Bill. 1575.
- Import and Export of Goods (Amendment) Bill. 324-325.
- Land Acquisition (Amendment) Bill. 1500.

SAMARTH, MR. N. M.—*contd.*

Oath of Office. 2.

Resolution *re* Bihar and Orissa Executive Council. 625-626.

Resolution *re* codification of Hindu Law. 1596-1597.

Resolutions *re* Esher Committee's report. 1708-1709, 1715-1716, 1717, 1718-1719, 1730, 1733, 1735, 1761, 1762.

Resolution *re* martial law administration in the Punjab in 1919. 84.

Resolution *re* military expenditure of the Government of India. 147-150, 155-157.

See "Questions and Answers."

SANGLA.—

Question *re* complaint against — railway station authorities. 1470-71.

SAPRU, HON'BLE DR. TEJ BAHADUR.—

Budget. Council Chamber, Simla. 1043-1044.

Budget. Finance Bill. 1215-1219.

Budget. North-West Frontier Province. 1096, 1097, 1102-1103, 1104-1108, 1116-1117.

Budget. Provision for two Deputy Commissioners (Madras). 825.

Code of Civil Procedure (Amendment) Bill. 1246-1248, 1249.

Enemy Missions Bill. 1485.

Land Acquisition (Amendment) Bill. 1492-1493.

Legislative Assembly (Deputy President's Salary) Bill. 58-59, 318.

Limitation (Amendment) Bill. 319, 1478-1480.

Maintenance Orders Enforcement Bill. 1241-1242.

Oath of Office. 1.

Penal Code (Amendment) Bill. 1251, 1253.

Report of the Committee appointed to consider the Report of the Esher Committee. 1447.

Resolution *re* appointment of Mr. Pickford to be a Member of the Committee appointed to consider the Report of the Esher Committee. 1022.

Resolution *re* codification of Hindu Law. 1599-1603.

Resolution *re* creation of an Indian Bar. 384-388, 391.

Resolution *re* inquiry into the causes of non-co-operation. 646-647, 648.

Resolution *re* listed posts in the Indian Civil Service. 172-173.

Resolution *re* martial law administration in the Punjab in 1919. 86, 92-93.

Resolution *re* meetings of the Legislative Assembly. 598-600, 610-611.

Resolution *re* Press and Registration of Books Act and Press Act. 350, 351.

Resolution *re* raids in the North-West Frontier Province. 513-514.

Resolution *re* repressive measures. 1537-1540.

Resolution *re* ultimate court of appeal in India. 1610-1612.

SARBADHIKARI, DR. SIR D. P.—

Budget. 720-723.

Oath of Office. 1.

Panel of Chairmen. 58.

SARBADHIKARI, DR. SIR D. P.—*contd.*

Resolution *re* equality of status of two Chambers. 547-549.

Resolution *re* martial law administration in the Panjab in 1919. 86, 101.

See "Questions and Answers."

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR.—

Budget. 683-684.

Budget. Delhi Capital outlay. 1181-1182.

Budget. Extra Assistant Conservators. 862-863.

Budget. North-West Frontier Province. 1110.

Oath of Office. 2.

Resolution *re* Bihar and Orissa Executive Council. 622-623.

Resolution *re* creation of an Indian Bar. 382.

Resolutions *re* Esher Committee's report. 1697-1698, 1711.

Resolution *re* repressive measures. 1529-1530, 1533, 1534.

See "Questions and Answers."

SARMA, HON'BLE RAO BAHADUR B. N.—

Budget. Council Chamber, Simla. 1041-1043, 1050, 1052.

Budget. Loans and Advances bearing Interest. 1186.

Budget. Reduction by three lakhs in forests. 865-866.

Land Acquisition (Amendment) Bill. 1487-1489, 1494-1496.

Resolution *re* export of cattle. 524-527, 529.

Resolution *re* programme of new Delhi works. 1509-1510.

SAVARKAR BROTHERS.—

Question *re* ——. 235-236.

SCAVENGING TAX.—

Question *re* — in Ferosepore Cantonment. 1469-1470.

SCHAMNAD SAHIB BAHADUR, MR. MAHMOOD.—

Budget. 778-780.

Budget. Railways. 1161.

Nankana Sahib Tragedy. 409.

Oath of Office. 2.

Resolution *re* inquiry into the causes of non-co-operation. 642-643.

Resolution *re* meetings of the Legislative Assembly. 597-598.

Resolution *re* raids in the North-West Frontier Province. 516.

See "Questions and Answers."

SCHOLARSHIPS.—

Question *re* State Technical ——. 228.

SCHOOL OF TROPICAL MEDICINE AND HYGIENE, BOMBAY.—

Question *re* ——. 1407-1408.

SCIENTIFIC DEPARTMENTS.—

Budget. Other ——. 975.

SCIENTIFIC RESEARCH IN INDIA.—

Question *re* ——. 228-229.

SEAMEN.—

Questions *re* Indian ——. 233-234.

SECOND IMPERIAL ECONOMIC BOTANIST.—

Budget. 994-995.

SECRETARIAT OFFICES.—

Questions *re* scales of pay in attached offices. 427-428.

SECRETARIAT PROCEDURE COMMITTEE.—

Question *re* report of the ——. 1066.

SECURITIES.—

Question *re* Government ——. 104-105, 108.

SELECT COMMITTEES.—

Ruling in regard to ——. 332.

SEN, RAI BAHADUR NISHIKANTA.—

Oath of Office. 411.

SEN, RAI BAHADUR SARAT CHANDRA.—

Oath of Office. 2.

Resolution *re* Bihar and Orissa Executive Council. 625.

See "Questions and Answers."

SEPOYS.—

Question *re* hardship of pensioned ——. 908.

SESHIGIRI AIYAR, MR. T. V.—

Budget. Conservation of ancient monuments. 968-969.

Budget. Council Chamber, Simla. 1033-1036, 1038, 1039, 1057.

Budget. Cost of General Administration. 951.

Budget. Finance Bill. 1205-1207, 1260, 1263, 1268-1269, 1279, 1304, 1312-1313, 1373-1374.

Budget. Lump provision for revision. 803-804.

Budget. Provision for Coorg. 856, 858-859.

Budget. Visit of an American lecturer. 939.

Code of Civil Procedure (Amendment) Bill. 1245.

Finance Bill. 1563, 1574-1575.

Hindu Transfers and Bequests (City of Madras) Bill. 484-486, 1452.

Land Acquisition (Amendment) Bill. 1497.

Legislative Assembly (Deputy President's Salary) Bill. 59.

Limitation (Amendment) Bill. 1480-1481, 1482. •

Oath of Office. 2.

Resolution *re* codification of Hindu Law. 1587-1590.

Resolutions *re* Esher Committee's report. 1721-1722.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 255.

Resolution *re* Press and Registration of Books Act and Press Act. 343-347, 349, 352, 353.

Resolution *re* ultimate court of appeal in India. 1612.

Resolutions *re* Washington Labour Conference, employment agencies and unemployment. 268.

See "Questions and Answers."

SESSIONS TRIALS.—

Question *re* —. 137.

SHAFI, HON'BLE KHAN BAHADUR MIAN MUHAMMAD.—

Budget. Council Chamber, Simla. 1057.

Budget. Indian Students' Department. 1126, 1127, 1134-1135, 1138, 1140-1141.

Budget. North-West Frontier Province. 1118.

Resolutions *re* Esher Committee's report. 1708.

SHAHAB-UD-DIN, CHAUDHURI.—

Budget. 688-690.

Budget. Council Chamber, Simla. 1056.

Budget. Delhi Capital outlay. 1173.

Budget. Finance Bill. 1221-1224, 1301, 1323-1326, 1384.

Budget. North-West Frontier Province. 1108-1110.

Finance Bill. 1567.

Import and Export of Goods (Amendment) Bill. 324, 325-326, 327.

Indigo Cess (Amendment) Bill. 321, 322-324.

Land Acquisition (Amendment) Bill. 1486, 1487, 1493-1494.

Oath of Office. 2.

Panel of Chairmen. 58.

Resolution *re* army in India. 192, 194.

Resolution *re* establishment of Government health services. 274-5.

Resolution *re* inquiry into the causes of non-co-operation. 643-4.

Resolution *re* martial law administration in the Punjab in 1919. 80, 81, 82.

Resolution *re* Press and Registration of Books Act and Press Act. 350, 351.

Resolution *re* Select Committee on the Esher Committee's report. 660-663.

See "Questions and Answers."

SHAHANI, MR. S. C.—

Budget. 750-754.

Budget. Aerodrome at Allahabad. 1009.

Budget. Agricultural and Veterinary periodicals and journals. 992, 994.

Budget. Council Chamber, Simla. 1049-1050.

Budget. Customs Recreation Club. 799.

Budget. Delhi Capital outlay. 1170.

Budget. Inspector of Office Procedure. 924.

Budget. Land Revenue demand. 859.

Budget. Manager, Acetone Factory, Nasik. 997, 1000.

Budget. Provision for grants to tea. 994.

Budget. Railways. 1159.

Budget. Second Imperial Economic Botanist. 994, 995.

Budget. Sukkur Barrage Scheme and Canal. 1187.

Budget. Working expenses. 873.

Oath of Office. 1.

SHAHANI, MR. S. C.—*contd.*

Resolutions *re* Esber Committee's report. 1706-1707, 1717, 1727, 1747-1748.

Resolution *re* female education. 360, 370.

Resolution *re* inquiry into the causes of non-co-operation. 648.

See "Questions and Answers."

SHAMSING, SUBADAR.—

Question *re* court martial of ——. 1433-1434.

SHAMS-UL-ULAMA.—

Question *re* Mahamahopadhyaya and ——. 141.

SHARP, MR. H.—

Budget. Archæology. 965.

Budget. Census. 1011.

Budget. Conservation of ancient monuments. 966-967, 973-975.

Budget. Education. 975.

Budget. Imperial Library, Calcutta. 1014-1015, 1017.

Budget. Indian Students' Department. 1125-1126, 1127, 1128-1129, 1132, 1137, 1142.

Budget. Local Funds, Delhi. 978-979.

Budget. Other Scientific Departments. 975.

Budget. Public health. 977.

Budget. Zoological Survey. 963, 964-965.

Calcutta University Bill. 479-480, 1238.

Oath of Office. 1.

Resolution *re* female education. 363-366.

See "Statement."

SHEOSHANKAR, MR.—

Question *re* representation of ——. 1434-1435.

SHEWPERSHAD TULSHAN, RAI BAHADUR.—

Oath of Office. 2.

SHIMOGA-BHATKAL RAILWAY.—

Question *re* ——. 580.

"SHORTS."—

Question *re* — for police and military. 236.

SIKHS.—

Questions *re* Sikh political prisoners and internees. 1667-1668.

SIMLA.—

Budget. Council Chamber, ——. 1033-1063.

Budget. Longwood Hotel, ——. 1030-1032.

Question *re* accommodation for clerks at ——. 718-719.

SIND.—

Question *re* irrigation in the Punjab and ——. 231-232.

Question *re* revenue and expenditure for Assam and ——. 39.

SIND DIVISION.—

Budget. Local Allowances, ——. 800-801.

SINHA, MR. SACHCHIDANANDA.—

- Announcement that the Governor General has approved of the appointment of — as Deputy President. 318.
 Budget. Imperial Library, Calcutta. 1017.
 Budget. North-West Frontier Province. 1009-1100.
 Budget. Officers on special duty. 936.
 Elected Deputy President. 5.
 Oath of Office. 2.
 Presiding. 637, 700, 766, 937, 1022, 1128.
 Resolution *re* Bihar and Orissa Executive Council. 619-622.
 Resolution *re* equality of status of two Chambers. 549-550.
 See "Questions and Answers."

SINHA, MR. AJIT PRASAD.—

- Budget. Railways. 1155-1156.
 Oath of Office. 2.
 See "Questions and Answers."

SINHA, RAI BAHADUR LACHMI PRASAD.—

- Oath of office. 2.
 See "Questions and Answers".

SIRCAR, MR. N. C.—

- Budget. 725-727.
 Oath of office. 2.
 See "Questions and Answers".

SIVASWAMY AIYER, SIR P. S.—

- Budget. 690-693.
 Budget. Commissions to private individuals. 829-830.
 Budget. Conservation of ancient monuments. 965-966.
 Budget. Customs Recreation Club. 798.
 Budget. Emigration. 1012, 1013.
 Budget. Extra Assistant Conservators. 863.
 Budget. Finance Bill. 1209-1215, 1260, 1378, 1380, 1383-1384.
 Budget. Freight and other charges. 962-963.
 Budget. Grosvenor Gardens. 1125.
 Budget. Imperial Library, Calcutta. 1014, 1015, 1019.
 Budget. Improvement of salt sources. 835.
 Budget. Liveries and clothing for superior officers. 796, 797.
 Budget. Lump provision for revision. 804-805, 806.
 Budget. Lump provision for revision of establishment. 814-816.
 Budget. Lump provision of Rs. 3,88,000. 834.
 Budget. Miscellaneous expenditure. 883-885, 1095.
 Budget. North-West Frontier Province. 1101-1102.
 Budget. Provision for Coorg. 856-857.
 Budget. Provision for nine income-tax Deputy Collectors (Madras). 829.
 Budget. Provision for two Deputy Commissioners (Madras). 819, 827.
 Budget. Provision for weather telegrams. 961-962.
 Budget. Work in Port Blair. 839.

SIVASWAMY AIYER, SIR P. S.—*contd.*

- Code of Civil Procedure (Amendment) Bill. 1244, 1248.
 Enemy Missions Bill. 1485.
 Finance Bill. 1561-1562, 1566-1567, 1570-1572.
 Land Acquisition (Amendment) Bill. 1499-1500.
 Maintenance Orders Enforcement Bill. 1242-1243.
 Oath of office. 1.
 Penal Code (Amendment) Bill. 477-478.
 Resolution *re* army in India. 182-187, 192, 193, 196-197.
 Resolution *re* codification of Hindu law. 1597-1599.
 Resolutions *re* Esher Committee's report. 1684-1697, 1703, 1707, 1710-1711.
 Resolution *re* reports of commissions and committees. 396-397.
 Resolution *re* repressive measures. 1534-1535.
 See "Questions and Answers".

SKINS.—

- Question *re* export duty on hides and — . 430-431.
 Questions *re* hides and — . 1444-1445.

SOHAN LAL, RAI BAHADUR BAKSHI.—

- Budget. Railways. 1156-1157.
 Budget. Visit of an American lecturer. 940.
 Import and Export of Goods (Amendment) Bill. 326.
 Nankana Sahib Tragedy. 400-402, 408, 409.
 Oath of Office. 2.
 Resolutions *re* Esher Committee's report. 1741.
 Resolution *re* establishment of Government health services. 275.
 See "Questions and Answers".

SOLDIERS.—

- Question *re* British and Indian — . 31-34.

SONTHAL PARGANNAHS.—

- Question *re* — . 1663-1664.

SOUTH INDIAN RAILWAY.—

- Question *re* dining cars in the — . 1621.
 Question *re* inconvenience in the — . 1620.

SOVEREIGNS.—

- Question *re* exchange of — . 107.

SPEECHES.—

- Reduction of time limit for — from 15 to 10 minutes. 763-764.

SPENCE, MR. R. A.—

- Budget. 672-674.
 Budget. Agricultural and Veterinary periodicals and journals. 993.
 Budget. Council Chamber, Simla. 1036.
 Budget. Delhi Capital outlay. 1168.
 Budget. Extra Assistant Conservators. 862.
 Budget. Finance Bill. 1285-1286, 1313-1314, 1362, 1374, 1376-1377, 1379, 1381.

SPENCE, MR. R. A.—contd.

- Budget. Manager, Acetone Factory, Nasik. 997.
- Budget. Zoological Survey. 964.
- Oath of Office. 1.
- Resolution *re* establishment of Government health services. 275.
- Resolution *re* programme of new Delhi works. 1509.

SPRY, MR. H. E.—

- Budget. Finance Bill. 1293, 1296.
- Budget. Inspector of Office Procedure. 924.
- Finance Bill. 1568.
- Oath of Office. 651.

SRINIVASA RAO GARU, RAI BAHADUR PATRI VENKATA.—

- Oath of Office. 7.
- Resolutions *re* Esher Committee's report. 1757-1758, 1759.

STAFF SELECTION BOARD.—

- Questions *re* — . 508-510.
- Question *re* — and appointments in certain Departments. 1679.
- Question *re* —'s examination. 1664-1665.

STAMPS.—

- Budget. —. 859.
- Question *re* — and stationery. 652-653.

STANDING FINANCE COMMITTEE.—

- . 335-338.
- Nomination of the Honourable Mr. Hailey as a Member of the —. 1198.
- Result of election. 433.

STANDING COMMITTEES.—

- Question *re* — of the Indian Legislatures. 418.

STATE TECHNICAL SCHOLARSHIPS.—

- Question *re* — . 228.

STATEMENT.—

- *re* details of cost of visit of His Royal Highness the Duke of Connaught. 1583.
- *re* expenditure involved consequent on the revision of pay of officers of the Indian Medical Service in civil employ. 1619.
- *re* number of appeals and petitions to the Chief Revenue authority under the Excess Profits Duty Act. 1197-1198.
- *re* number of clerks permanently employed in the various Departments of the Government of India classified according to communities and nationalities. 1617.
- *re* number of students who have so far withdrawn themselves from Government and Government-aided colleges. 795.
- *re* student population of British India in Government and Government-aided colleges and schools. 1617-1618.
- *re* the Ali Rajahs of Cannanore. 1467-1468.
- *re* list of applicants for Reverse Councils.

STATIONERY.—

Budget. — and printing. 1076-1003.

Question *re* stamps and —, 652-653.

STEAMER.—

Budget. Hire of —. 956-960.

STEEL.—

Question *re* cutlery from Indian —. 1623-1624.

STERLING DRAFTS.—

Question *re* —. 357.

STORES.—

Questions *re* —. 1680-1681.

Question *re* — purchased in India. 656.

Question *re* surplus and condemned military. —. 846.

STRIKES.—

Question *re* —. 054.

SUBRAHMANYAM, RAO BAHADUR C. S.—

Budget. Probationers for the Forest Department. 1122-1123.

Budget. Lump provision for revision. 807-808.

Oath of Office. 2.

Resolution *re* equality of status of two Chambers. 536-537.

Resolution *re* export of cattle. 521-523.

Resolution *re* legislation for registration of trade unions. 502-503.

Resolution *re* meetings of the Legislative Assembly. 602-605, 609.

SUGAR.—

Question *re* imports of —. 225-226.

Question *re* —, ghee and wheat. 41-42.

SUKKUR BARRAGE SCHEME AND CANAL.—

Budget. —. 1187-1188.

Question *re* —. 120-130, 42.

SUPERINTENDENTS, TEMPORARY.—

Budget. —. 931-932.

SUPPLY BILL TRANSACTIONS.—

Question *re* —. 1673.

SURJ BAKHSH SINGH, RAJA.—

Oath of Office. 1.

SURVEY OF INDIA.—

Budget. —. 961.

SYLHET.—

Question *re* reunion of — with Bengal. 1443.

T.

TANJORE DELTA.—

Question *re* rice traffic of the —. 356.

TANNING SCHOOL.—

Question *re* —. 1195-1196.

TEA.—

Budget. Provision for grants to tea. 904.

Resolution *re* export duty on —, 1466.

TEA CESS.—

Question *re* —, 911-912.

TEA CESS (AMENDMENT) BILL.—

Motion for leave to introduce. 59-60.

Introduced. 60.

Taken into consideration. 243.

Passed. 243.

Message from the Council of State. 434.

TECHNICAL SCHOLARSHIPS.—

Question *re* State —, 228.

TELEGRAMS.—

Question *re* rates for — and railway fares, etc. 19.

TELEGRAPH DEPARTMENT.—

Budget. Indian —, 1182-1183.

TELEGRAPHY.—

Question *re* water wireless —, 1666.

TEMPERANCE.—

Question *re* repression against — movement. 1022.

TENANT.—

Question *re* landlord and —, 1442.

TERRITORIAL FORCE ACT.—

Question *re* Indian —, 229.

THIRD CLASS PASSENGERS.—

Resolution *re* —, 177-182.

TITLES.—

Question *re* title holders in India. 21.

TOBACCO.—

Question *re* import duty on —, 588.

TRADE AGENTS.—

Question *re* Indian — in foreign countries. 1623.

TRADE COMMISSIONER.—

Question *re* — for East Africa. 103-104.

TRADE UNIONS.—

Resolution *re* legislation for registration of —, 486-506.

TRANSFER OF PROPERTY (AMENDMENT) BILL.—

Motion for leave to introduce. 1452-1459.

Introduced. 1459.

TRANSFERRED SUBJECTS.—

Question *re* powers of Ministers over —, 1673.

TREASURY BALANCES.—

Question *re* accumulation of sterling in England. 1404-1405.

"TRIBUNE".—

Question *re* fine imposed on Editor of —. 43.

Question *re* —'s appeal before the Privy Council. 1072-1073.

TURKISH PEACE TREATY.—

Question *re* —. 27-28.

TYPHUS.—

Question *re* — in Poland. 133.

U.**UMBALLA.—**

Question *re* expulsions from — and Jullundur Cantonments. 1470.

UJJAGAR SINGH BEDI, BABA.—

Budget. Council Chamber, Simla. 1044-1045.

Oath of Office. 1.

UNEMPLOYMENT.—

Resolutions *re* Washington Labour Conference, employment agencies and —. 262-269.

UNITED PROVINCES.—

Question *re* assessment of income-tax in the —. 1470.

Question *re* Board of Revenue, —. 146.

Question *re* capital for the —. 202, 1653-1654.

Question *re* irrigated areas in the — and Bihar. 29.

Question *re* Judicial Commissioner's Court in the —. 1443.

Question *re* railway connections in the —. 139.

Question *re* sale of salt in the —. 1681-1682.

UNIVERSITY (IES).—

Question *re* composition of Hindu and Moslem —. 1667.

Question *re* Indian —. 226.

Question *re* new — in India. 1197.

Question *re* proposed — at Nagpur. 913.

Question *re* separate — for Andhra Districts. 909.

Question *re* Vice-Chancellors for Indian —. 143.

UNREST.—

Question *re* — in India. 231, 1657.

V.**VAKILS.—**

Question *re* High Court —. 302-303.

VAKILS.—*contd.*

Question *re* status of Indian —. 30-31.

Question *re* — and the Calcutta High Court. 239.

VALUE-PAYABLE ARTICLES.—

Question *re* registration fee on —. 429-430.

VASAD.—

Question *re* — Kathana Railway. 1469.

VENKATAPATIRAJU, MR. B.—

Budget. —. 667-671.

Budget. Cost of General Administration. 940-950.

Budget. District staff of Sub-Deputy Agents and Assistant Agents. 851.

Budget. Estimate for local allowances. 797, 798.

Budget. Executive subordinates. 801.

Budget. Extra Assistant Conservators. 860, 863-864.

Budget. Finance Bill. 1260-1261, 1269-1271, 1294-1295, 1303, 1304, 1329, 1330, 1350, 1351, 1352, 1361, 1363, 1371-1372, 1391, 1393-1394.

Budget. Inspector of Office Procedure. 920-921.

Budget. Loans and advances bearing interest. 1184-1185.

Budget. Local allowances, Sind Division. 800-801.

Budget. Lump provision for revision. 802, 808-809.

Budget. Lump provision for revision of establishment. 811, 818.

Budget. Lump provision of Rs. 3,88,000. 834.

Budget. Overtime and holiday allowances. 810-811.

Budget. Provision for Executive Councils. 916.

Budget. Provision for two Deputy Commissioners (Madras). 827-828, 829.

Budget. Reduction of grant by one crore. 801-802, 894-895.

Budget. Reduction of provision for Assistant Inspectors and Sub-Inspectors. 835, 836.

Budget. Revision of establishment of Madras Customs House. 797.

Budget. Stationery and printing. 1085-1086.

Budget. Working expenses. 867, 878-879, 880.

Finance Bill. 1503, 1579-1580.

Oath of Office. 2.

Resolution *re* Bihar and Orissa Executive Council. 627.

Resolution *re* establishment of Government health services. 273.

Resolution *re* equality of status of two Chambers. 553.

Resolution *re* export of cattle. 528-529.

Resolution *re* female education. 361-363.

Resolution *re* hours of work on the draft Convention of the Washington Labour Conference. 254-255.

See "Questions and Answers."

VERNACULAR.—

Question *re* knowledge of — by High Court Judges. 29-30.

VETERINARY DEPUTY SUPERINTENDENTS.—

Budget. —, 995-996.

VETERINARY SERVICES, CIVIL.—

Budget. Veterinary Deputy Superintendents. 995-996.

Budget. 995-997.

Budget. Fresh charges. 996-997.

VICE-CHANCELLORS.—

Question *re* — for Indian universities. 143.

VICEREGAL ESTATE, DELHI.—

Budget. Provision of Rs. 300,000 for the —. 1025-1027.

VICEREGAL LODGE.—

Question *re* entry of motor cars in —. 426.

VICEROY, HIS EXCELLENCY THE.—

Inauguration of the Council of State and Legislative Assembly. 9-13, 18.

Message from —. 1583.

Prorogation of the Council of State and Legislative Assembly. 1763-4.

VINCENT, HONOURABLE SIR WILLIAM.—

Budget. Civil and Criminal Justice. 955-956.

Budget. Cost of General Administration. 949.

Budget. Council Chamber, Simla. 1036-1038, 1056.

Budget. Deputy Secretary in the Home Department. 943.

Budget. Grants for medical purposes. 976-977.

Budget. Hire of steamer. 958-959, 960.

Budget. Inspector of Office Procedure. 920, 921-922.

Budget. North-West Frontier Province. 1112.

Budget. Officers on special duty. 932-934.

Budget. Provision for Coorg. 857-858.

Budget. Provision for Executive Councils. 916-917.

Budget. Visit of an American lecturer. 937-939, 942-943.

Nankana Sahib Tragedy. 402-406, 407.

Penal Code (Amendment) Bill. 476-477, 478.

Resolution *re* Bihar and Orissa Executive Council. 623-625, 628, 129.

Resolution *re* equality of status of two Chambers. 553-555.

Resolution *re* inquiry into the causes of non-cooperation. 639-642.

Resolution *re* martial law administration in the Punjab in 1919. 72-78, 82, 83-84, 97-99.

Resolution *re* meetings of the Legislative Assembly. 605-608.

Resolution *re* Press and Registration of Books Act and Press Act. 339-342, 349, 350, 351, 352-353.

Resolution *re* repressive measures. 1513-1514, 1516, 1519-1527, 1581, 1541-1543.

VISHINDAS, MR. HARCHANDRAI.—

Budget. Council Chamber, Simla. 1056, 1057-1060.

Budget. Delhi Capital outlay. 1180.

Budget. Finance Bill. 1271-1272, 1291, 1314, 1363, 1372, 1374, 1387.

Budget. Lump provision for revision. 807.

Budget. Manager, Acetone Factory, Nasik. 997, 1000, 1001.

Budget. Probationers for the Forest Department. 1122.

VISHINDAS, MR. HARCHANDRAI—*contd.*

- Budget. Railways. 1159.
 Budget. Reduction of grant by Rs. 1,200,000. 899.
 Budget. Working expenses. 872.
 Finance Bill. 1562, 1563, 1567, 1572-1573.
 Import and export of goods (Amendment) Bill. 326, 328, 331.
 Maintenance Orders Enforcement Bill. 1248.
 Oath of Office. 2.
 Penal Code (Amendment) Bill. 1251, 1252.
 Resolutions *re* Esher Committee's report. 1700, 1702-1703, 1724, 1726-1727.
 Resolution *re* establishment of Government health services. 275.
 Resolution *re* martial law administration in the Punjab in 1919. 69-71, 80, 83.
 Resolution *re* minimum age of admission of children in industrial employment. 280.
 Resolution *re* repressive measures. 1535-1537.
 See "Questions and Answers".

VIZAGAPATAM HARBOUR.—

- Question *re* ——. 20.
 Question *re* — and connected railways. 115.

VOTING.—

- Question *re* — and Government officials. 116-117.

W.

WAGHORN, COLONEL W. D.—

- Budget. Miscellaneous expenditure. 886-887.
 Budget. Railways. 866, 1144, 1157-1158, 1150.
 Budget. Surplus profits. 888.
 Budget. Working expenses. 868, 880, 882-883.
 Oath of Office. 1.
 Resolution *re* third class passengers. 180-181.

WAJID HUSSAIN, KHAN BAHADUR CHAUDHURI.—

- Budget. Conservation of ancient monuments. 969-971.
 Budget. Finance Bill. 1286-1287.
 Budget. Provision for two Deputy Commissioners (Madras). 823-824.
 Land Acquisition (Amendment) Bill. 1490-1491.
 Oath of Office. 1.
 Resolution *re* legislation for registration of trade unions. 503-504.
 Resolution *re* listed posts in the Indian Civil Service. 173-175.
 Resolution *re* minimum age of admission of children in industrial employment. 286-288.
 Resolution *re* programme of new Delhi works. 1512-1513.

WAJIHUDDIN, HAJI.—

- Budget. 680.
- Oath of Office. 2.
- See "Questions and Answers".

WAR.—

- Questions *re* contributions towards the — by Indians. 231.
- Question *re* Indians in Air Forces. 230.
- Question *re* Indians and the —. 1657.
- Question *re* Indians in field service. 230.
- Question *re* Indian lives lost in the —. 40.
- Question *re* official termination of the —. 1970-1971.

WAR OFFICE.—

- Question *re* Commander-in-Chief and —. 299-300.

WASHINGTON LABOUR CONFERENCE.—

- Resolutions *re* disinfection of wool and protection of women and children from lead poisoning. 269-271.
- Resolution *re* establishment of Government health services. 271-279.
- Resolution *re* hours of work on the draft Convention of the —. 249-261.
- Resolution *re* minimum age of admission of children in industrial employment. 279-293.
- Resolutions *re* the —, employment agencies and un-employment 262-69.

WATER SUPPLY.—

- Question *re* — at railway stations. 1433.

WATER TAX.—

- Question *re* — in Meerut. 423.

WATERWAYS.—

- Budget. Irrigation and —. 889-891.
- Budget. Reduction of demand by Rs. 25,000. 889-891
- Question *re* culverts and — on the Bengal and North-Western Railway. 843-844.

WATSON, MR. R. J.—

- Question *re* Inspector of Office Procedure. 418-419, 1665-1666.

WATSON, SIR LOGIE PIRIE.—

- Budget. Commissions to private individuals. 830.
- Budget. Finance Bill. 1276, 1307-1308, 1318-1319.
- Budget. Inspector of Office Procedure. 925.
- Factories (Amendment) Bill. 1229.
- Oath of Office. 1.
- Panel of Chairmen. 58.
- Resolution *re* minimum age of admission of children in industrial employment. 282-284.
- Resolution *re* programme of new Delhi works. 1510-1511, 1512.

WEATHER TELEGRAMS.—

- Budget. Provision for —. 961-962.

WEDGEWOOD, COLONEL.—

- Question *re* "life in the Andamans". 310.
 Question *re* —'s article in "India". 206-207.
 Question *re* — and the Andamans. 216.

WESTERN COMMAND.—

- Question *re* move of — headquarters. 42-43.

WHEAT.—

- Question *re* sugar, ghee and —. 41-42.

WHYTE, HONOURABLE MR. 'A. F.—

- Announcement that the Governor General has approved of the appointment of Mr. S. Sinha as Deputy President. 318.
 Appointment of Mr. Price as a member of the House Committee. 1145.
 Committee on Public Accounts. 335.
 Committee on Public Accounts and Standing Finance Committee. 433.
 Election of Deputy President. 3, 4, 5.
 Fixing of Saturday, 26th March 1921 as an extra day for non-official business. 1075.
 House Committee. 989.
 Inauguration of the Council of State and Legislative Assembly. 18.
 Messages from the Council of State. 434, 1255.
 Message from the Governor General. 2-3.
 Mode of ballot for bills and resolutions. 6.
 Nomination of the Honourable Mr. Hailey as a Member of the Standing Finance Committee. 1198.
 Oath of Office. 1.
 Panel of Chairmen. 58.
 Precedence of resolutions. 147.
 Presiding. 1, 5, 7, 19, 103, 199, 295, 355, 411, 507, 575, 638, 651, 715, 795, 843, 907, 951, 981, 1024, 1065, 1147, 1191, 1255, 1327, 1401, 1467, 1553, 1583, 1617.
 Procedure *re* questions. 57, 433-434.
 Ruling in regard to Select Committees. 334.
 Standing Finance Committee. 338.
 Suggestion for formation of a House Committee. 5-6.
 Time for discussion of Nankana Sahib Tragedy fixed. 358.
 Time limit for speeches fixed. 650.

WILD, MR. C. E.—

- Oath of Office. 1.

WOLF.—

- Resolutions *re* disinfection of — and protection of women and children from lead poisoning. 269-271.

Y,

YAMIN KHAN, MR. MUHAMMAD.—

- Budget. Provision for two Deputy Commissioners (Madras). 824-5.
 Oath of Office. 2.

YAMIN KHAN, MR. MUHAMMAD—contd.

- Resolution *re* inquiry into the causes of non-co-operation. 630-35, 649.
 Resolution *re* meetings of the Legislative Assembly. 608-609.
 See "Questions and Answers".

YEOTMAL—

- Question *re* postal service at ——. 1432-1433.
 Question *re* railway line between Dhamangaon and ——. 1432.

Z.**ZAHID ALI SUBZPOSH, MR. S. M.—**

Oath of Office. 2.

ZAHIR-UD-DIN AHMED, KHAN BAHADUR.—

Budget. 764-766.

Budget. Finance Bill. 1310-1391.

Budget. Motor Bus Service. 1029.

Budget. North-West Frontier Province. 1119.

Budget. Railways. 1160.

Budget. Reduction of grant by Rs. 12,00,000. 901.

Oath of Office. 2.

Resolution *re* equality of status of two Chambers. 556.

Resolution *re* inquiry into the causes of non-cooperation. 638.

Resolution *re* legislation for registration of trade unions. 499.

Resolution *re* meetings of the Legislative Assembly. 598.

Resolution *re* minimum age of admission of children in industrial employment. 286.

Resolution *re* raids in the North-West Frontier Province. 516.

Resolution *re* repressive measures. 1527-1528.

ZOOLOGICAL SURVEY.—

Budget. ——. 963-965.